

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE
BENCH AT CHENNAI
O.A. NO 126 OF 2021**

IN THE MATTER OF:

M/s. Sri Mahalakshmi Hatcheries

..Applicant

Versus

Union Of India & Others

..Respondents

VOLUME 2

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Dated at Chennai on this the 9th Day of August 2021.



COUNSEL FOR RESPONDENT NO.7

Annexure - XV
Data obtained from the Statistical Department

XV

Mandal wise Village wise Cropped area and Yields particulars from 2005 to 2013 in Vakadu Mandal									
Sl NO.	Name of the Mandal	Name of the Village	Year	Season	Crop Paddy				
					Area	Yields per Acre (Kgs)	Total Production (Kgs)		
1	Vakadu	Muttembaka	2005	Kharif	0	0	0		
				Rabi	245	2358	577710		
			2006	Kharif	0	0	0		
				Rabi	254	2410	612140		
			2007	Kharif	0	0	0		
				Rabi	260	2210	574600		
			2008	Kharif	0	0	0		
				Rabi	242	2110	510620		
			2009	Kharif	0	0	0		
				Rabi	248	1920	476160		
		2010	Kharif	0	0	0			
			Rabi	240	2340	561600			
		2011	Kharif	0	0	0			
			Rabi	250	2350	587500			
		2012	Kharif	0	0	0			
			Rabi	245	2460	602700			
		2013	Kharif	0	0	0			
			Rabi	255	2240	571200			
		2	Vakadu	Thirumuru	2005	Kharif	0	0	0
						Rabi	1940	3345	6489300
2006	Kharif				0	0	0		
	Rabi				1910	3245	6197950		
2007	Kharif				0	0	0		
	Rabi				1990	3150	6268500		
2008	Kharif				0	0	0		
	Rabi				2006	3245	6509470		
2009	Kharif				0	0	0		
	Rabi				1948	3100	6038800		
2010	Kharif				0	0	0		
	Rabi				1964	3250	6383000		
2011	Kharif				0	0	0		
	Rabi				1864	3050	5685200		
2012	Kharif	0	0	0					
	Rabi	1856	3070	5697920					
2013	Kharif	0	0	0					
	Rabi	1892	3010	5694920					

S. Srinivasulu
 Div. Dy. S.O.

Mandal Wise and Village wise crop and yield Particulars from 2005 to 2013							
Sl.No.	Name of the Mandal	Name of the Village	Year	Season	Crop : Paddy		
					Area	Yield per Acre (in Kgs)	Total Production (in Kgs)
1		Padarthi Vari Kandriga	2005	Kharif	0	0	0
				Rabi	123	2558	314634
			2006	Kharif	0	0	0
				Rabi	106	2410	255460
			2007	Kharif	0	0	0
				Rabi	102	2270	231540
			2008	Kharif	0	0	0
				Rabi	98	2010	196980
			2009	Kharif	0	0	0
				Rabi	95	1980	188100
			2010	Kharif	0	0	0
				Rabi	98	2240	219520
			2011	Kharif	0	0	0
				Rabi	115	2450	281750
			2012	Kharif	0	0	0
				Rabi	81	2360	191160
			2013	Kharif	0	0	0
				Rabi	119	2340	278460
2		Mallam	2005	Kharif	0	0	0
				Rabi	1410	2847	4014270
			2006	Kharif	0	0	0
				Rabi	1260	2209	2783340
			2007	Kharif	0	0	0
				Rabi	1210	2136	2584560
			2008	Kharif	0	0	0
				Rabi	1222	2345	2865590
			2009	Kharif	0	0	0
				Rabi	1358	2422	3289076
			2010	Kharif	0	0	0
				Rabi	1364	2925	3989700
			2011	Kharif	0	0	0
				Rabi	1430	2987	4271410
			2012	Kharif	0	0	0
				Rabi	1230	2949	3627270
			2013	Kharif	0	0	0
				Rabi	1349	2775	3743475
Chittamur			2005	Kharif	0	0	0
				Rabi	530	2749	1456970
			2006	Kharif	0	0	0
				Rabi	280	2432	680960
			2007	Kharif	0	0	0
				Rabi	0	0	0

[Handwritten Signature]
D.V.D.Y.S.O.

3	Ranganadha Puram	2007	Rabi	192	2290	439680
		2008	Kharif	0	0	0
			Rabi	188	2240	421120
		2009	Kharif	0	0	0
			Rabi	187	2450	458150
		2010	Kharif	0	0	0
			Rabi	189	2850	538650
		2011	Kharif	0	0	0
			Rabi	202	2910	587820
		2012	Kharif	0	0	0
			Rabi	620	2860	1773200
		2013	Kharif	0	0	0
			Rabi	799	2755	2201245
		4	Pittivani Palle	2005	Kharif	0
Rabi	410				2638	1081580
2006	Kharif			0	0	0
	Rabi			219	2410	527790
2007	Kharif			0	0	0
	Rabi			175	2215	387625
2008	Kharif			0	0	0
	Rabi			170	1960	333200
2009	Kharif			0	0	0
	Rabi			165	2180	359700
2010	Kharif			0	0	0
	Rabi			168	2380	399840
2011	Kharif			0	0	0
	Rabi			195	2730	532350
2012	Kharif			0	0	0
	Rabi			212	2670	566040
2013	Kharif			0	0	0
	Rabi			416	2710	1127360

S. S. S. S.
Div. 04.5.0

Mandal wise Village wise Cropped area and Yields particulars from 2005 to 2013

Sl NO.	Name of the Mandal	Name of the Village	Year	Season	Crop Paddy			Crop Ground Nut		
					Area	Yields per Acre (Kgs)	Total Production (Kgs)	Area	Average Yields per Acre (Kgs)	Total Production (Kgs)
1	Kota	Karlapudi	2005	Kharif	50	1800	90000	20	1100	22000
				Rabi	320	2475	792000	10	1100	11000
			2006	Kharif	40	1850	74000	20	1100	22000
				Rabi	310	2450	759500	9	1100	9900
			2007	Kharif	35	1900	66500	22	1100	24200
				Rabi	325	2500	812500	10	1100	11000
			2008	Kharif	40	1800	72000	20	1100	22000
				Rabi	310	2450	759500	8	1100	8800
			2009	Kharif	40	1800	72000	19	1100	20900
				Rabi	320	2500	800000	10	1100	11000
			2010	Kharif	40	1850	74000	20	1100	22000
				Rabi	310	2400	744000	10	1100	11000
			2011	Kharif	35	1820	63700	25	1100	27500
				Rabi	310	2500	775000	12	1100	13200
			2012	Kharif	30	1850	55500	26	1100	28600
				Rabi	320	2500	800000	12	1100	13200
			2013	Kharif	40	1850	74000	25	1100	27500
Rabi	320	2350		752000	10	1100	11000			

Handwritten signature and date: 20/10/13

Annexure – XVI
Report from the Irrigation Department

GOVERNMENT OF ANDHRA PRADESH
WATER RESOURCES DEPARTMENT

From
Sri P.Suresh Babu, B.Tech.
Executive Engineer, W.R.D
Nellore South Division, Gudur.

To
The Sub Collector,
Gudur,
SPSR Nellore District.

Letter. No. / DB/AEE(T)/HFM Date: 22.09.2020 .

Sir,

Sub: Fisheries-SPSR Nellore Dt-Survey on Brackish water Aqua farms existing along with Pulikaluva , Royyalakaluva, Yetigattu Kaluva ,Palamadugu Drain of Vakadu & Chittamur Mandals , Penukuluva & Tsallakaluva of Kota Mandal - Member of Division level committee - Irrigation report submitted- Reg

- Ref: 1. District Collector, SPSR Nellore vide Proc No. 1053/D/2019
Dt. 03/07/2020
2. Letter No: DEE / Irrigation/ Vakadu/ 102^M DT: 21/08/2020
of Deputy Executive Engineer, Irrigation Sub-Division, Vakadu
3. Report of Deputy Executive Engineer, Regular Sub-Division,
Gudur

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Adverting to the above references cited I herewith submit that the river Swarnamukhi is an east flowing river. It grows at an altitude of 300 m in the Eastern Ghat ranges near Pakala village in Chittoor District of Andhra Pradesh at 13° 28' N and 79° 09' E. It runs for a length of 130 Km and finally joins into the Bay of Bengal near Pamanji Village of Vakadu Mandal. Tsallakaluva & Royyalakaluva both are tributaries to Swarnamukhi river. Tsallakaluva a branch of Swarnamukhi takes off at left from Swarnamukhi river at Gudali Village in Kota Mandal. Tsallakaluva runs completely in Kota Mandal until it joins in Swarnamukhi river near GovindaPalli Village of Kota Mandal. Kota Anicut & Jarugumalli Anicut are constructed across Tsallakaluva to Irrigate an ayacut of 8000 acres in Kota Mandal. Royyala Kaluva a branch of Swarnamukhi river takes off at right from Swarnamukhi river near Vemuguntapalem village in Naidupeta Mandal. Royyala Kaluva runs in Naidupeta , Vakadu & Chittamur Mandals and finally joins in the Salt creeks near Ravigunta Palem Village of Vakadu Mandal. Mallam Anicut is a

Minor Irrigation Scheme constructed across Royyala Kaluva, the Mallam tank supply channel called as Puli kaluva by the locals takes off left from Mallam Anicut near Eswarvaka Village of Chittamur Mandal. Puli Kaluva is the feeder channel to Mallam Minor Irrigation tank in Chittamur Mandal & Thirumuru Minor Irrigation tank in Vakadu Mandal. The Channel was designed to carry a discharge of 150 cusecs and to irrigate an ayacut of 3238 acres. Yetigattu Kaluva which takes off at right of Mallam tank supply channel (Puli Kaluva) near Muttembaka bridge is a direct feeder channel to the Agriculture fields in Pittuvani palli, Padarthi vari kandriga & Ranghanadha puram Villages in Chittamur Mandal. Palamadugu vagu is a Drain that carries excess flood water from Mallam tank Supply Channel. All these Channels carry fresh water during Monsoon periods.

Around 2000 farmers of 13 Revenue Villages 1. Mallam 2. Pallamparthi 3. Jala Paddi Gramam 4. Kokkupalem 5. Kothapalem 6. Gollapalem 7. Pothunayina Palli 8. Mangalavari Palli 9. Putra Gunta 10. Vadlavani palli 11. Devuni Kandriga 12. Gangupalem 13. Mukkidipalem are irrigating 6472 acres of land based on the Water in Mallam tank. Mallam tank supply Channel/ Puli Kaluva is the only source of water supply to Mallam tank. The farmers of 3 Revenue Villages 1.Pittuvani Palli 2.Padarthivari Kandriga 3.Ranghanadha Puram are cultivating their crops by lifting water from the Channels Yetigattu Kaluva, Palamadugu Drain & Royyala Kaluva . Karlapudi tank in Karlapudi village of Kota Mandal is a Minor Irrigation tank having an registered ayacut of 396 acres out of which 70 acres is converted from Agriculture to Aquaculture and an un-registered ayacut of 230 acres in karlapudi also converted into Aquaculture.

Aqua farms Aqua Pond owners of Vakadu, Gollapalem, Durgavaram & Muttembaka villages have constructed the Outlet structures and are discharging salt,chemical & waste effluents into the Pulikaluva. The Aqua pond owners of Pittuvani palli, Padarthi vani kandriga & Ranghanadha puram villages have also constructed the Outlet structures and are discharging salt,chemical & waste effluents into Yetigattu Kaluva, Palamadugu vagu & Royyala Kaluva. The Waste water from the Aqua ponds in Karlapudi are discharging into Tsallakaluva , a Irrigation source & Penukaluva which is the Irrigation field channel from Sluice no.4 of Karlapudi tank. Due to the release of Saline & Waste water into the Irrigation sources & channels during rainy seasons the salt water gets mixed with the fresh

water in the channels there by decreasing the productivity of Agriculture crops when the water is used for Irrigation and the adjacent cultivable lands to these channels are not in a position to cultivate. The Irrigation Department have not issued any permission to Aqua Pond owners for constructing outlet structures into the irrigation channels and have also not granted any permission for discharging saline & waste water into the irrigation channels.

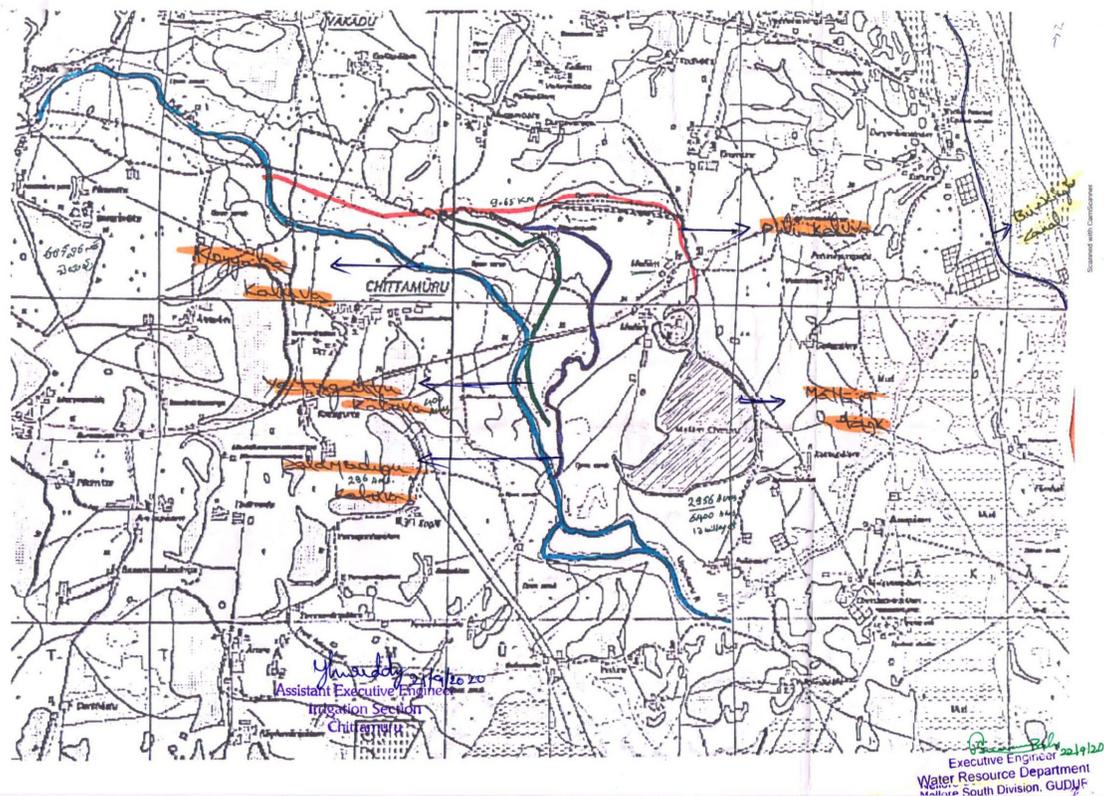
Hence, therefore request to stop the discharge of waste & saline effluents from Aqua Ponds into the Irrigation Sources & Channels Pulikaluva, Royyala Kaluva, Yetigattu Kaluva, Palamadugu Kaluva, Penukuluva & Tsallakaluva to safeguard the interests of Agriculture farmers and it is suggested to provide a separate dedicated Aqua culture waste water ^{closed} pipeline to discharge aqua culture waste into near by Buckingham Canal or Uppu kaluva. This is submitted for information and for taking further necessary action.

Yours faithfully

Encl - Maps - 2 No's


Executive Engineer, W.R.D,
Nellore South Division,
Gudur.

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22/9



M. Sridhar
Assistant Executive Engineer
Irrigation Section
Chittamuru

P. S. S. S. S.
Executive Engineer
Water Resource Department
Madhya South Division, GUDYF

Annexure – XVII
Survey Report in the Chittamur Mandal

Rc.b.32/2020

Office of the Tahsildar, Chittamur.
Dated: 24.08.2020

From:
Sri P.Ravi Kumar M.A.,
Tahsildar
Chittamur.

To
The Sub-Collector,
Gudur.

Sir,

Sub:- Fisheries – SPSR Nellore District – Chittamur Mandal – Survey on Brackish water Aqua Farms existing alongwith Pulikaluva and Royyala Kaluva of Chittamur Mandal – Survey Report called for – Submitted – Reg.

Ref:- 1.The Dist.Collector, SPSR Nellore note orders dt.03.07.2020.
2. Proceedings No.1053/D/2019 dt.13.07.2020 of the District Colletor, SPSR Nellore.
3. The Sub-Collector, Gudur Rc.No.1053/D/Fish/2019 dt.06.08.2020.

I invite kind attention to the references cited.

I submit that the District Collector, SPSR Nellore has constituted the Committee at Village level, Mandal level & Divisional level to take up detailed survey on existing Aqua Ponds in the villages of Pittivanipalli, Ranganadhapuram & Padarthivarikandriga which are effecting the MI Tank of Mallam village and directed to submit the report within 3 days.

In view of the above I have been surveyed on existing Aqua Ponds of of Pittivanipalli, Ranganadhapuram & Padarthivarikandriga of Chittamur Mandal, the surveyed reports are submitted herewith.

Encl:- Survey Reports


TAHSILDAR 24/8/2020
CHITTAMUR

STATEMENT SHOWING THE FINAL ABSTRACT OF AQUA SURVEY DATA IN CHITTAMUR MANDAL.

S.NO	NAME OF THE MANDAL	NAME OF VILLAGE	AUTHORISED				UNAUTHORISED				TOTAL NO OF FARMERS	TOTAL EXTENT (HEC)	TOTAL NO OF PONDS	TOTAL NO.OF BOREWELLS	REMARKS		
			LEASE		OWNED		LEASE		OWNED							GOVERNMENT LAND	
			NO.OF FARMERS	EXTENT IN HEC	NO.OF FARMERS	EXTENT IN HEC	NO.OF FARMERS	EXTENT IN HEC	NO.OF FARMERS	EXTENT IN HEC							
1	CHITTAMURU	PITTIVANIPALLI	0	0	0	0	35	38.11	34	27.12	5	13.64	74	78.87	147	30	
2		PADARTHIVARIKANDRIGA	6	18.17	1	0.70	0	0	3	9.00	1	0.83	11	27.93	43	15	
3		RANGANADHAPURAM	0	0	0	0	6	32.35	16	31.38	5	8.28	28	72.01	98	35	
GRAND TOTAL		3	6	18.17	1	0.70	41	70.76 HC	53	67.5 HC	11	22.75	113	178.80	288	80	


Village Revenue Officer
Chittamur


TAHSILDAR 24/9/2008
CHITAMUR

VILLAGE WISE AQUA CULTURE ABSTRACT IN PITTIVANIPALLI VILLARE

SL.No	Land Description	Total Extent in Hec.	Own Farmers in Hec.		Lease Farmers in Hec	
			No	Extent	No	Extent
1	Patta Lands	34.2	9	11.12	16	23.08
2	DKT Lands	31.03	25	16.00	19	15.03
3	Govt.Lands	13.64	5	13.64	0	0
	Grand Total	78.87	39	40.76	35	38.11


Village Revenue Officer
Pittivanipalli


Tahsildar
Chitampur

II. INFORMATION TO BE FURNISHED BY THE VILLAGE REVENUE OFFICER CONCERNED

S.L.NO	Revenue village	Survey No	Total Extent in Ac	Whether the land is Government or Patta	If Government, any permission has obtained for cultivating as per norms	Name of the pattadar and Enjoyadar as per Revenue Records	Whether the land farm title is clear or not (Yes/No)	If no specify the remarks	How the Aqua farmers has got the land From the pattadar (if same mention as same if different mentioning the details of acquire with supporting documents	whether the land belongs to agriculture land/saltpan/wet land mangrove/Forest land meant for public purpose/ other land	d).Any other omissions noticed during enquiry regarding titel dispute,boundary dispute or any complaints arised	Verify the all the village records and documents produced and certify that how farmer got the land in detail	tahsildar remarks
1	1	2	3	4	5	6	7	8	9	10	11	12	
1	PITTIVANIPALLI	3(4.30)	4.3	GOVT(DKT)	NO	MANOBOLU VENKAMMA	YES		OWN-PARANADAMA REDDY	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
2	PITTIVANIPALLI	4-1(3.26)	4.26	GOVT(DKT)	NO	PITTI JAYALAKSHMI	YES		LEASE-CHINTHA KOTA REDDY ,LEAE DOCUMENT NOT SUBMITTED	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
3	PITTIVANIPALLI	4-2(1.00)	4.26	GOVT	NO	ANADINAM	NO	GOVERNMENT LAND ENCROACHMENT	CHINTHA KOTA REDDY	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT NOT SUBMITTED	TO BE EVICTED
4	PITTIVANIPALLI	5-1(1.49)	4.48	GOVT(DKT)	NO	KARYAM KRISHNAIAH S/O MUNISWAMI	YES		LEASE-GOPAL RAO, LEAE DOCUMENT NOT SUBMITTED	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
5	PITTIVANIPALLI	5-2(1.50)	4.48	GOVT(DKT)	NO	PITTI VENKATA RAMANAIAH	YES		LEASE-GOPAL RAO, LEAE DOCUMENT NOT SUBMITTED	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
6	PITTIVANIPALLI	5-3(1.49)	4.48	GOVT(DKT)	NO	THUPAKULA GANGAIAH S/O SUBBAIAH	YES		LEASE-GOPAL RAO, LEAE DOCUMENT PRODUCED	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
7	PITTIVANIPALLI	6(0.32)	1.62	KALUVA(PORAMBOKU)	NO	KALUVA(PORAMBOKU)	NO	GOVERNMENT LAND ENCROACHMENT	LEASE-GOPAL RAO, LEAE DOCUMENT NOT SUBMITTED	KALUVA	NO	PATTADAR DOCUMENT NOT SUBMITTED	TO BE EVICTED
8	PITTIVANIPALLI	8-1(1.10)	2.21	GOVT(DKT)	NO	PITTI CHENDRAMMA W/O PRANDAMAIAH	YES		LEASE-MALLI SEENIAIAH, LEAE DOCUMENT PRODUCED	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
9	PITTIVANIPALLI	8-2(1.11)	2.21	GOVT(DKT)	NO	THUPAKULA GANGAIAH S/O SUBBAIAH	YES		LEASE-MALLI SEENIAIAH, LEAE DOCUMENT PRODUCED	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED

S.L.NO	Revenue village	Survey No	Total Extent in Ac	Whether the land is Government or Patta	If Government, any permission has obtained for cultivating as per norms	Name of the pattadar and Enjoyadar as per Revenue Records	Whether the land farm title is clear or not (Yes/No)	If no specify the remarks	How the Aqua farmers has got the land From the pattadar (if same mention as same if different mentioning the details of acquire with supporting documents	whether the land belongs to agriculture land/saltpan/wet land mangrove/Forest land meant for public purpose/ other land	d).Any other omissions noticed during enquiry regarding titel dispute,boundary dispute or any complaints arised	Verify the all the village records and documents produced and certify that how farmer got the land in detail	tahsildar remarks
1	1	2	3	4	5	6	7	8	9	10	11	12	
10	PITTIVANIPALLI	10(0.25)	2.02	GOVT(DKT)	NO	PITTI HANUMANTHUIAH S/O RAMAIAH	YES		OWN-PITTI HANUMANTHUIAH	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
11	PITTIVANIPALLI	11(0.46)	3.32	ENDOWN MENT LAND	NO	SRI SUBRAMANISWARA SWAMI LAND	NO	GOVERNMENT LAND ENCROACHMENT	MANOBOLU SATHISH, DOCUMENT NOT SUBMITTED	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR, DOCUMENT NOT SUBMITTED	TO BE EVICTED
12	PITTIVANIPALLI	12(4.56)	4.56	PATTA	NO	MANOBOLU BALARAMAIAH S/O ANANDIAH	YES		LEASE-MALLI SEENIAIAH, LEAE DOCUMENT PRODUCED	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR, DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
13	PITTIVANIPALLI	14-1(2.29)	6.05	GOVT(DKT)	NO	PITTI HANUMANTHUIAH S/O RAMAIAH	YES		LEASE-MALLI SEENIAIAH, LEAE DOCUMENT PRODUCED	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR, DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
14	PITTIVANIPALLI	14-2(2.29)	6.05	GOVT(DKT)	NO	THUPAKULA GANGAIAH S/O SUBBAIAH	YES		LEASE-MALLI SEENIAIAH, LEAE DOCUMENT NOT SUBMITTED	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR, DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
15	PITTIVANIPALLI	14-3(1.47)	6.05	GOVT(DKT)	NO	MANOBOLU SATHISH S/O ANANDIAH	YES		OWN-MANOBOLU SATHISH	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR, DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
16	PITTIVANIPALLI	15(2.53)	2.53	GOVT(DKT)	NO	MANBOLU SAILAJA W/O SATHISH	YES		OWN-MANOBOLU SATHISH	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR, DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
17	PITTIVANIPALLI	17-1(1.42)	2.37	PATTA	NO	MANUBOLU BALARAMAIAH S/O ANANDIAH	YES		LEASE-VALUPI SEENIAIAH, LEAE DOCUMENT NOT SUBMITTED	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR, DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
18	PITTIVANIPALLI	17-2(0.95)	2.37	PATTA	NO	MANUBOLU SATHISH	YES		LEASE-VALUPI SEENIAIAH, LEAE DOCUMENT NOT SUBMITTED	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR, DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED

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1	1	2	3	4	5	6	7	8	9	10	11	12	
19	PITTIVANIPALLI	19(0.15)	0.92	KALUVA(PORAMBOKU)	NO	KALUVA(PORAMBOKU)	NO	GOVERNMENT LAND ENCROACHMENT	LEASE-VALUPI SEENAIHAH,LEASE DOCUMENT NOT SUBMITTED	KALUVA PROMBOKU	NO	PATTADAR,DOCUMENT NOT SUBMITTED	TO BE EVICTED
20	PITTIVANIPALLI	20-2(3.08)	3.08	PATTA	NO	PITTI HANUMANTHUIAH S/O RAMAIAH	YES		LEASE-MANUBULU SATHISH,LEASE DOCUMENT NOT SUBMITTED	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
21	PITTIVANIPALLI	20-3(2.50)	3.36	GOVT(DKT)	NO	PITTI KRISHNAIAH	YES		LEASE-MANUBULU SATHISH,LEASE DOCUMENT NOT SUBMITTED	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
22	PITTIVANIPALLI	21(3.62)	3.62	KALUVA(PORAMBOKU)	NO	KALUVA(PORAMBOKU)	NO	GOVERNMENT LAND ENCROACHMENT	KRISHANA REDDY,RANGAIAH,	KALUVA	NO	PATTADAR,DOCUMENT NOT SUBMITTED	TO BE EVICTED
23	PITTIVANIPALLI	22-1A(0.75)	3.18	GOVT(DKT)	NO	NULUKA VAJRAMMA	YES		THERUVAI THIRUPALLU, DOCUMENT NOT SUBMITTED	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
24	PITTIVANIPALLI	22-1A(0.25)	3.18	GOVT(DKT)	NO	THERUVAI RATHNAMMA	YES		THERUVAI THIRUPALLU,DOCUMENT NOT SUBMITTED	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
25	PITTIVANIPALLI	22-1A(0.25)	3.18	GOVT(DKT)	NO	THERUVAI SIVARAMAIAH	YES		THERUVAI THIRUPALLU,DOCUMENT NOT SUBMITTED	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
26	PITTIVANIPALLI	22-1A(0.22)	3.18	GOVT(DKT)	NO	THERUVAI RAMANAIAH	YES		THERUVAI THIRUPALLU,DOCUMENT NOT SUBMITTED	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
27	PITTIVANIPALLI	22-1B(1.68)	3.18	GOV	NO	ANADINAM	NO	GOVERNMENT LAND OCCUPIED	THERUVAI THIRUPALLU,DOCUMENT NOT SUBMITTED	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	TO BE EVICTED

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1	1	2	3	4	5	6	7	8	9	10	11	12	
28	PITTIVANIPALLI	22-2(0.87)	0.87	GOVT(DKT)	NO	PODAKULA MUNI KRISHNAIAH	YES		THERUVAI THIRUPALLU,DOCUMENT NOT SUBMITTED	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
29	PITTIVANIPALLI	23-1(1.50)	1.5	PATTA	NO	THERUVAI VEERASWAMI	YES		LEASE-RANGAIAH,LEASE DOCUMENT NOT SUBMITTED	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
30	PITTIVANIPALLI	23-2(0.90)	0.9	PATTA	NO	PODAKULA RAMAKRISHANAIAH	YES		LEASE-RANGAIAH,LEASE DOCUMENT NOT SUBMITTED	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
31	PITTIVANIPALLI	23-5(0.80)	0.8	PATTA	NO	PITTI KRISHNAIAH S/O CHINA MUNI SWAMI	YES		LEASE-RANGAIAH,LEASE DOCUMENT NOT SUBMITTED	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
32	PITTIVANIPALLI	23-6(0.96)	0.96	GOVT(DKT)	NO	PITTI KRISHNAIAH S/O CHINA MUNI SWAMI	YES		LEASE-RANGAIAH,LEASE DOCUMENT NOT SUBMITTED	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
33	PITTIVANIPALLI	23-8(0.24)	0.24	PATTA	NO	PODAKULA RAMAKRISHANAIAH	YES		LEASE-RANGAIAH,LEASE DOCUMENT NOT SUBMITTED	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
34	PITTIVANIPALLI	23-9(0.72)	0.72	PATTA	NO	THERUVAI VEERASWAMI	YES		LEASE-RANGAIAH,LEASE DOCUMENT NOT SUBMITTED	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
35	PITTIVANIPALLI	24-1(0.29)	0.29	PATTA	NO	THERUVAI VEERASWAMI	YES		LEASE-CHENDRAIAH(SIDDI GUNTA PALEM),LEASE DOCUMENT NOT SUBMITTED	LOW PRODUCTIVITY WET LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
36	PITTIVANIPALLI	24-2(0.20)	0.2	PATTA	NO	THERUVAI BHAGYA LAKSHMI	YES		LEASE-CHENDRAIAH(SIDDI GUNTA PALEM),LEASE DOCUMENT NOT SUBMITTED	LOW PRODUCTIVITY WET LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED

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1	1	2	3	4	5	6	7	8	9	10	11	12	
37	PITTIVANIPALLI	24-3(1.13)	1.13	PATTA	NO	THERUVAI BHAGYA LAKSHMI	YES		LEASE:CHENDRAIAH(SIDDI) GUNTA PALEM,LEASE DOCUMENT NOT SUBMITTED	LOW PRODUCTIVITY WET LAND	NO	PATTADAR,DOCUMENT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
38	PITTIVANIPALLI	24-4(0.35)	0.35	PATTA	NO	PITTI GUNNAIAH	YES		LEASE:CHENDRAIAH(SIDDI) GUNTA PALEM,LEASE DOCUMENT NOT SUBMITTED	LOW PRODUCTIVITY WET LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
39	PITTIVANIPALLI	24-5(1.44)	1.44	PATTA	NO	THERUVAI VEERASWAMI	YES		LEASE:CHENDRAIAH(SIDDI) GUNTA PALEM,LEASE DOCUMENT NOT SUBMITTED	LOW PRODUCTIVITY WET LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
40	PITTIVANIPALLI	24-6(0.74)	0.74	GOVT(DKT)	NO	NUNIALA BUJAMMA	YES		OWN SYAM	LOW PRODUCTIVITY WET LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
41	PITTIVANIPALLI	25(2.55)	4.94	VAAGU PORAMBOKU	NO	VAAGU PORAMBOKU	NO	GOVERNMENT LAND ENCROACHMENT	SEENIAIAH	VAAGU PORAMBOKU LAND	NO	NOT SUBMITTED	TO BE EVICTED
42	PITTIVANIPALLI	26(0.13)	1.25	VAAGU PORAMBOKU	NO	VAAGU PORAMBOKU	NO	GOVERNMENT LAND ENCROACHMENT	SEENIAIAH	VAAGU PORAMBOKU LAND	NO	NOT SUBMITTED	TO BE EVICTED
43	PITTIVANIPALLI	27-1(0.24)	0.24	PATTA	NO	MANUBOLU PEDA PICHIAIAH	YES		OWN-MANUBOLU SATHISH	WET LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
44	PITTIVANIPALLI	27-2(0.15)	0.15	PATTA	NO	MANUBOLU PEDA PICHIAIAH	YES		OWN-MANUBOLU SATHISH	WET LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED

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1	1	2	3	4	5	6	7	8	9	10	11	12	
45	PITTIVANIPALLI	27-3(1.66)	1.66	PATTA	NO	MANUBOLU SATHISH	YES		OWN-MANUBOLU SATHISH	WET LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
46	PITTIVANIPALLI	27-4(0.84)	0.84	PATTA	YES	PAMANJI CHINA CHENGAIAH	YES		OWN-MANUBOLU SATHISH	WET LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
47	PITTIVANIPALLI	27-5(1.62)	1.62	PATTA	YES	MANUBOLU SATHISH	YES		OWN-MANUBOLU SATHISH	WET LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
48	PITTIVANIPALLI	27-6(0.18)	0.36	PATTA	NO	MANUBOLU VENKATESWARLU	YES		LEASE:GURUNADHAM,LEASE DOCUMENT NOT SUBMITTED	WET LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
49	PITTIVANIPALLI	27-6P(0.18)	0.36	PATTA	NO	MANUBOLU PAPAIAH	YES		LEASE:GURUNADHAM,LEASE DOCUMENT NOT SUBMITTED	WET LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
50	PITTIVANIPALLI	27-7(0.13)	0.13	PATTA	NO	PITTI PULLAIAH	YES		LEASE:GURUNADHAM,LEASE DOCUMENT NOT SUBMITTED	WET LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
51	PITTIVANIPALLI	27-8(0.04)	0.04	PATTA	NO	BEEMALA CHENGAIAH	YES		LEASE:GURUNADHAM,LEASE DOCUMENT NOT SUBMITTED	WET LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
52	PITTIVANIPALLI	27-9(0.68)	0.68	GOVT(DKT)	NO	PAMANJI CHINA CHENGAIAH	YES		OEN-SYAM	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
53	PITTIVANIPALLI	28-1(2.61)	5.54	PATTA	NO	MANUBOLU SATHEESH	YES		OWN-MANUBOLU SATHEESH	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED

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1	1	2	3	4	5	6	7	8	9	10	11	12	
54	PITTIVANIPALLI	28-2(2.93)	5.54	PATTA	NO	PITTI HANUMANTHAIH	YES		OWN:MANUBOLU SATHEESH	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
55	PITTIVANIPALLI	29-1(1.69)	3.79	GOVT(DKT)	NO	BASVIREDDY RAJAMMA	YES		LEASE:MUNIBHASKAR REDDY,LEASE DOCUMENT NOT SUBMITTED	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
56	PITTIVANIPALLI	29-3(0.80)	3.76	GOVT(DKT)	NO	PITTI PULLIAH	YES		LEASE:MUNIBHASKAR REDDY,LEASE DOCUMENT NOT SUBMITTED	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
57	PITTIVANIPALLI	29-5(0.38)	3.76	GOVT(DKT)	NO	ANADINAM	NO	GOVERNMENT LAND ENCROACHMENT	LEASE:MUNIBHASKAR REDDY,LEASE DOCUMENT NOT SUBMITTED	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	TO BE EVICTED
58	PITTIVANIPALLI	30-2A(3.75)	4.72	GOVT(DKT)	NO	CHEMBETI CHENGAIAH	YES		LEASE:MUNIBHASKAR REDDY,LEASE DOCUMENT NOT SUBMITTED	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
59	PITTIVANIPALLI	30-2B(0.97)	4.72	GOVT(DKT)	NO	PAMANJI BHASKAR	YES		LEASE:MUNIBHASKAR REDDY,LEASE DOCUMENT NOT SUBMITTED	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
60	PITTIVANIPALLI	31-1(0.42)	0.42	PATTA	YES	MANUBOLU PAPAIAH,KALLURU RAJENDRABABU	YES		LEASE: SEENIAIAH,LEASE DOCUMENT NOT SUBMITTED	WET LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	AQUA CULTURE PERMITIONS,AND GROUND WATER USED
61	PITTIVANIPALLI	31-2(0.46)	0.46	PATTA	YES	THERUVAI BHAGYALAKSHMI	YES		LEASE: SEENIAIAH,LEASE DOCUMENT NOT SUBMITTED	WET LAND	NO	PATTADAR,DOCUMENT SUBMITTED	AQUA CULTURE PERMITIONS,AND GROUND WATER USED
62	PITTIVANIPALLI	31-3(0.14)	0.14	PATTA	NO	MANUBOLU VENKAIAH	YES		LEASE: SEENIAIAH,LEASE DOCUMENT NOT SUBMITTED	WET LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED

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1	1	2	3	4	5	6	7	8	9	10	11	12	
63	PITTIVANIPALLI	31-5A(0.17)	0.4	PATTA	NO	MANUBOLU CHENGAIAH	YES		LEASE: SEENIAIAH,LEASE DOCUMENT NOT SUBMITTED	WET LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
64	PITTIVANIPALLI	31-5B(0.23)	0.4	PATTA	NO	DUVVURU SUNEETHA	YES		LEASE: SEENIAIAH,LEASE DOCUMENT NOT SUBMITTED	WET LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
65	PITTIVANIPALLI	31-6A(0.40)	1.45	PATTA	NO	THERUVAI BHAGYALAKSHMI	YES		LEASE: SEENIAIAH,LEASE DOCUMENT NOT SUBMITTED	WET LAND	NO	PATTADAR,DOCUMENT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
66	PITTIVANIPALLI	31-6B(1.05)	1.45	PATTA	NO	DUVVURU SUNEETHA	YES		LEASE: SEENIAIAH,LEASE DOCUMENT NOT SUBMITTED	WET LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
67	PITTIVANIPALLI	31-7(0.29)	0.29	PATTA	NO	MANUBOLU SATHISH	YES		LEASE: SEENIAIAH,LEASE DOCUMENT NOT SUBMITTED	WET LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
68	PITTIVANIPALLI	32-1(1.31)	1.31	PATTA	NO	KALLURU RAJENDRABABU	YES		OWN:KALLURU PRABHAKAR REDDY	WET LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
69	PITTIVANIPALLI	32-2(0.08)	0.08	PATTA	NO	KALLURU RAJENDRABABU	YES		OWN:KALLURU PRABHAKAR REDDY	WET LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
70	PITTIVANIPALLI	32-3(0.16)	0.16	GOVT(DKT)	NO	MANUBOLU CHINA CHENGAIAH	YES		OWN:KALLURU PRABHAKAR REDDY LEASE:HAREESH NAIDU,LEASE DOCUMENT NOT SUBMITTED	WET LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
71	PITTIVANIPALLI	32-5(0.58)	0.58	PATTA	NO	KALLURU RAJENDRABABU	YES		OWN:KALLURU PRABHAKAR REDDY LEASE:HAREESH NAIDU,LEASE DOCUMENT NOT SUBMITTED	WET LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED

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1	1	2	3	4	5	6	7	8	9	10	11	12	
72	PITTIVANIPALLI	32-6(0.40)	0.4	PATTA	NO	KALLURU RAJENDRABABU	YES		LEASE :HAREESH NAIDU,,LEASE DOCUMENT NOT SUBMITTED	WET LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
73	PITTIVANIPALLI	32-7(0.51)	0.51	GOVT(DKT)	NO	MANUBOLU CHINACHENGAIAH	YES		LEASE :HAREESH NAIDU,,LEASE DOCUMENT NOT SUBMITTED	WET LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
74	PITTIVANIPALLI	33-1A(1.00)	5.5	GOVT(DKT)	NO	MANUBOLU SULOCHANA	YES		OWN:NUNJALA MADHU	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
75	PITTIVANIPALLI	33-1B(1.50)	5.5	GOVT(DKT)	NO	PUDHETI CHINNAIAH	YES		OWN:NUNJALA MADHU	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
76	PITTIVANIPALLI	33-1C(0.70)	5.5	GOVT(DKT)	NO	NUNJALA MADHU	YES		OWN:NUNJALA MADHU	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
77	PITTIVANIPALLI	33-1C(2.30)	5.5	GOVT(DKT)	NO	THERUVAI THIRUPALU	YES		LEASE:SVIKUMAR REDDY,,LEASE DOCUMENT NOT SUBMITTED	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
78	PITTIVANIPALLI	36-1B(1.71)	8.64	GOVT(DKT)	NO	MANUBOLU INDIRAMMA	YES		OWN: MANUBOLU SATHEESH	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
79	PITTIVANIPALLI	36-1D(1.71)	8.64	GOVT(DKT)	NO	MANUBOLU CHENGAMMA	YES		OWN: MANUBOLU SATHEESH	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
80	PITTIVANIPALLI	36-1E(0.65)	8.64	GOVT(DKT)	NO	NUNJALA PADMA	YES		OWN:NUNJALA PADMA	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED

S.L.NO	Revenue village	Survey No	Total Extent in Ac	Whether the land is Government or Patta	If Government,any permission has obtained for cultivating as per norms	Name of the pattadar and Enjoyadar as per Revenue Records	Whether the land farm title is clear or not (Yes/No)	If no specify the remarks	How the Aqua farmers has got the land From the pattadar (if same mention as same if different mentioning the details of acquire with supporting documents	whether the land belongs to agriculture land/saltpan/wet land mangrove/Forest land meant for public purpose/ other land	d).Any other omissions noticed during enquiry regarding titel dispute,boundary dispute or any complaints arised	Verify the all the village records and documents produced and certify that how farmer got the land in detail	tahsildar remarks
1	1	2	3	4	5	6	7	8	9	10	11	12	
81	PITTIVANIPALLI	37(0.34)	2.5	KALUVA(PORAMB OKU)	NO	KALUVA(PORAMBOKU)	NO	GOVERNMENT LAND ENCROACHMENT	SEENAJAH	KALUVA PROMBOKU	NO	NOT SUBMITTED	TO BE EVICTED
82	PITTIVANIPALLI	38-1(2.00)	3.55	PATTA	NO	MANUBOLU SATHEESH	YES		LEASE:SEENAJAH,,LEASE DOCUMENT NOT SUBMITTED	WET LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
83	PITTIVANIPALLI	38-1A(1.55)	3.55	PATTA	NO	MANUBOLU RAGAMMA	YES		LEASE:SEENAJAH,,LEASE DOCUMENT NOT SUBMITTED	WET LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
84	PITTIVANIPALLI	38-2(0.26)	0.26	PATTA	NO	MANUBOLU SATHEESH	YES		LEASE:SEENAJAH,,LEASE DOCUMENT NOT SUBMITTED	WET LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
85	PITTIVANIPALLI	38-4(0.67)	0.67	PATTA	NO	MANUBOLU SATHEESH	YES		LEASE:SEENAJAH,,LEASE DOCUMENT NOT SUBMITTED	WET LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
86	PITTIVANIPALLI	38-5(0.15)	0.15	PATTA	NO	PAMANJI CHINA CHENGAIAH	YES		LEASE:SEENAJAH,,LEASE DOCUMENT NOT SUBMITTED	WET LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
87	PITTIVANIPALLI	38-6(0.14)	0.14	GOVT(DKT)	NO	BEEMALA CHENGAIAH	YES		LEASE:SEENAJAH,,LEASE DOCUMENT NOT SUBMITTED	WET LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
88	PITTIVANIPALLI	38-7(0.24)	0.24	PATTA	NO	MANUBOLU VENKAMMA	YES		LEASE:SEENAJAH,,LEASE DOCUMENT NOT SUBMITTED	WET LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
89	PITTIVANIPALLI	38-8(0.44)	0.44	PATTA	NO	PAMANJI CHINA CHENGAIAH	YES		LEASE:SEENAJAH,,LEASE DOCUMENT NOT SUBMITTED	WET LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED

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S.L.NO	Revenue village	Survey No	Total Extent in Ac	Whether the land is Government or Patta	If Government, any permission has obtained for cultivating as per norms	Name of the pattadar and Enjoyadar as per Revenue Records	Whether the land farm title is clear or not (Yes/No)	If no specify the remarks	How the Aqua farmers has got the land From the pattadar (if same mention as same if different mentioning the details of acquire with supporting documents	whether the land belongs to agriculture land/saltpan/wet land mangrove/Forest land meant for public purpose/ other land	d).Any other omissions noticed during enquiry regarding titel dispute,boundary dispute or any complaints arised	Verify the all the village records and documents produced and certify that how farmer got the land in detail	tahsildar remarks
1	1	2	3	4	5	6	7	8	9	10	11	12	
90	PITTIVANIPALLI	38-9(0.35)	0.35	GOVT(DKT)	NO	BEEMALA CHENGAIAH	YES		LEASE:SEENAIHAH,LEASE DOCUMENT NOT SUBMITTED	WET LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
91	PITTIVANIPALLI	39-1(2.81)	2.81	PATTA	NO	MANUBOLU SAILAJA	YES		LEASE:SEENAIHAH,LEASE DOCUMENT NOT SUBMITTED	WET LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
92	PITTIVANIPALLI	39-2(0.22)	0.22	PATTA	NO	MANUBOLU VENKAMMA	YES		LEASE:SEENAIHAH,LEASE DOCUMENT NOT SUBMITTED	WET LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
93	PITTIVANIPALLI	39-3(0.36)	0.36	PATTA	NO	MANUBOLU VENKAMMA	YES		LEASE:SEENAIHAH,LEASE DOCUMENT NOT SUBMITTED	WET LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
94	PITTIVANIPALLI	39-4(1.88)	2.53	PATTA	YES	THERUVAI THIRUPALU	YES		LEASE:SAIREDDY,LEASE DOCUMENT NOT SUBMITTED	WET LAND	NO	PATTADAR DOCUMENT SUBMITTED	AQUA CULTURE PERMITIONS,AND GROUND WATER USED
95	PITTIVANIPALLI	39-4A1(0.75)	2.53	PATTA	YES	THERUVAI CHANDRAIAH	YES		LEASE:SAIREDDY,LEASE DOCUMENT NOT SUBMITTED	WET LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	AQUA CULTURE PERMITIONS,AND GROUND WATER USED
96	PITTIVANIPALLI	40(0.35)	2.32	KALUVA(PORAMBOKU)	NO	KALUVA(PORAMBOKU)	NO	GOVERNMENT LAND ENCROACHMENT	SAIREDDY	KALUVAPORAMBOKU	NO	NOT SUBMITTED	TO BE EVICTED
97	PITTIVANIPALLI	41(6.92)	13.46	KALUVA(PORAMBOKU)	NO	KALUVA(PORAMBOKU)	NO	GOVERNMENT LAND ENCROACHMENT	MANUBOLU SATHISH	KALUVAPORAMBOKU	NO	NOT SUBMITTED	TO BE EVICTED
98	PITTIVANIPALLI	41(2.00)	13.46	KALUVA(PORAMBOKU)	NO	KALUVA(PORAMBOKU)	NO	GOVERNMENT LAND ENCROACHMENT	MANUBOLU VENKATESWARLU	KALUVAPORAMBOKU	NO	NOT SUBMITTED	TO BE EVICTED

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S.L.NO	Revenue village	Survey No	Total Extent in Ac	Whether the land is Government or Patta	If Government, any permission has obtained for cultivating as per norms	Name of the pattadar and Enjoyadar as per Revenue Records	Whether the land farm title is clear or not (Yes/No)	If no specify the remarks	How the Aqua farmers has got the land From the pattadar (if same mention as same if different mentioning the details of acquire with supporting documents	whether the land belongs to agriculture land/saltpan/wet land mangrove/Forest land meant for public purpose/ other land	d).Any other omissions noticed during enquiry regarding titel dispute,boundary dispute or any complaints arised	Verify the all the village records and documents produced and certify that how farmer got the land in detail	tahsildar remarks
1	1	2	3	4	5	6	7	8	9	10	11	12	
99	PITTIVANIPALLI	41(2.00)	13.46	KALUVA(PORAMBOKU)	NO	KALUVA(PORAMBOKU)	NO	GOVERNMENT LAND ENCROACHMENT	CHIORANJEEVI	KALUVAPORAMBOKU	NO	NOT SUBMITTED	TO BE EVICTED
100	PITTIVANIPALLI	41(1.00)	13.46	KALUVA(PORAMBOKU)	NO	KALUVA(PORAMBOKU)	NO	GOVERNMENT LAND ENCROACHMENT	JAIBALAJAH	KALUVAPORAMBOKU	NO	NOT SUBMITTED	TO BE EVICTED
101	PITTIVANIPALLI	49-1(1.85)	2.15	GOVT(DKT)	NO	GRAMAKNTAM	NO	GOVERNMENT LAND ENCROACHMENT	OWN:PARRI RAMANAIIH	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	TO BE EVICTED
102	PITTIVANIPALLI	49-2A(0.24)	0.24	PATTA	NO	PARRI SAIBABU	YES		OWN:PARRI RAMANAIAH	WET LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
103	PITTIVANIPALLI	50-1(0.20)	0.44	PATTA	NO	THERUVAI CHANDRAIAH	YES		OWN:THERUVAI MANI	WET LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
104	PITTIVANIPALLI	50-1C(0.22)	0.42	PATTA	NO	NUNJALA MADHU	YES		OWN:NUNJALA MADHU	WET LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
105	PITTIVANIPALLI	59(0.30)	1.34	KALUVA(PORAMBOKU)	NO	KALUVA(PORAMBOKU)	NO	GOVERNMENT LAND ENCROACHMENT	KRISHNAREDDY	KALUVA	NO	NOT SUBMITTED	TO BE EVICTED
106	PITTIVANIPALLI	60-1(0.54)	1.45	GOVT(DKT)	NO	THERUVAI THIRUPALU	YES		OWN:THERUVAI THIRUPALU	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
107	PITTIVANIPALLI	60-1(0.26)	1.42	GOVT(DKT)	NO	THERUVAI BUJJAMMA	YES		OWN:THERUVAI THIRUPALU	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED

S.L.NO	Revenue village	Survey No	Total Extent in Ac	Whether the land is Government or Patta	If Government,any permission has obtained for cultivating as per norms	Name of the pattadar and Enjoyadar as per Revenue Records	Whether the land farm title is clear or not (Yes/No)	If no specify the remarks	How the Aqua farmers has got the land From the pattadar (if same mention as same if different mentioning the details of acquire with supporting documents	whether the land belongs to agriculture land/saltpan/wet land mangrove/Forest land meant for public purpose/ other land	d).Any other omissions noticed during enquiry regarding titel dispute,boundary dispute or any complaints arised	Verify the all the village records and documents produced and certify that how farmer got the land in detail	tahsildar remarks
1	1	2	3	4	5	6	7	8	9	10	11	12	
108	PITTIVANIPALLI	60-9(0.39)	0.39	GOVT(DKT)	NO	MANUBOLU CHINACHENGAIH	YES		OWN:THERUVAI THIRUPALU	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
109	PITTIVANIPALLI	60-10(0.92)	0.92	PATTA	NO	THERUVAI VEERASWAMI	YES		OWN:THERUVAI THIRUPALU	WET LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
110	PITTIVANIPALLI	61(1.05)	1.52	KALUVA(PORAMB OKU)	NO	KALUVA(PORAMBOKU)	NO	GOVERNMENT LAND ENCROACHMENT	OWN:DUVVURU DAYAKAR REDDY	KALUVA(PORAMBO KU)	NO	NOT SUBMITTED	TO BE EVICTED
111	PITTIVANIPALLI	62(0.25)	0.75	KALUVA(PORAMB OKU)	NO	KALUVA(PORAMBOKU)	NO	GOVERNMENT LAND ENCROACHMENT	OWN:DUVVURU DAYAKAR REDDY	KALUVA(PORAMBO KU)	NO	NOT SUBMITTED	TO BE EVICTED
112	PITTIVANIPALLI	63-1(1.12)	1.12	GOVT(DKT)	NO	MANUBOLU CHINACHENGAIH	YES		OWN:DUVVURU DAYAKAR REDDY	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
113	PITTIVANIPALLI	63-2(2.00)	2	GOVT(DKT)	NO	THERUVAI KANDAIH	YES		OWN:KALLURU PRABHAKAR REDDY	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
114	PITTIVANIPALLI	64(0.12)	0.99	KALUVA(PORAMB OKU)	NO	KALUVA(PORAMBOKU)	NO	GOVERNMENT LAND ENCROACHMENT	MADHUREDDY	KALUVA(PORAMBO KU)	NO	NOT SUBMITTED	TO BE EVICTED
115	PITTIVANIPALLI	65(3.52)	3.52	GOVT(DKT)	YES	KOTURU MUNUSWAMY	YES		OWN:DUVVURU MADHUREDDY	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	AQUA CULTURE PERMITIONS,AND GROUND WATER USED
116	PITTIVANIPALLI	66(2.60)	5	GOVT(DKT)	NO	PITTI VENKATARAMANAMMA	YES		OWN:MALLIKARJUNA	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED

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1	1	2	3	4	5	6	7	8	9	10	11	12	
117	PITTIVANIPALLI	66(2.00)	5	GOVT(DKT)	NO	PITTI VENKATARAMANAMMA	YES		LEASE:KRISHNAREDDY,LEASE DOCUMENT NOT SUBMITTED	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
118	PITTIVANIPALLI	67(0.25)	0.79	KALUVA(PORAMB OKU)	NO	KALUVA(PORAMBOKU)	NO	GOVERNMENT LAND ENCROACHMENT	KRISHNAREDDY	KALUVA(PORAMBO KU)	NO	NOT SUBMITTED	TO BE EVICTED
119	PITTIVANIPALLI	68-1(0.30)	0.53	GOVT(DKT)	NO	PARRI VIJAY KUMAR	YES		OWN: PARRI RAMANAIH	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
120	PITTIVANIPALLI	68-2(0.84)	0.84	PATTA	NO	PARRI KOTESWARAMMA	YES		OWN: PARRI RAMANAIH	WET LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
121	PITTIVANIPALLI	68-3(0.54)	0.54	PATTA	NO	PARRI KOTESWARAMMA	YES		OWN: PARRI RAMANAIH	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
122	PITTIVANIPALLI	69-1(0.80)	0.98	PATTA	NO	PARRI KOTESWARAMMA	YES		OWN: PARRI RAMANAIH	WET LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
123	PITTIVANIPALLI	69-2(0.40)	0.58	PATTA	NO	PARRI VIJAYKUMAR	YES		OWN: PARRI RAMANAIH	WET LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
124	PITTIVANIPALLI	69-3(0.80)	1.42	PATTA	NO	KAPULURU VARALAKSHMI	YES		OWN: PARRI RAMANAIH	WET LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
125	PITTIVANIPALLI	70-1(0.20)	0.2	PATTA	NO	KAPULURU VARALAKSHMI	YES		OWN:THERUVAI THIRUPALU	WET LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED

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1	1	2	3	4	5	6	7	8	9	10	11	12	
126	PITTIVANIPALLI	70-2(0.20)	0.2	PATTA	NO	KAPULURU VARALAKSHMI	YES		OWN-THERUVAI THIRUPALU	WET LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
127	PITTIVANIPALLI	70-3A(0.54)	2.52	PATTA	NO	THERUVAI THIRUPALU	YES		OWN-THERUVAI THIRUPALU	WET LAND	NO	PATTADAR,DOCUMENT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
128	PITTIVANIPALLI	70-3B(0.35)	2.52	PATTA	NO	THERUVAI THIRUPALU	YES		OWN-THERUVAI THIRUPALU	WET LAND	NO	PATTADAR,DOCUMENT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
129	PITTIVANIPALLI	70-3C(0.59)	2.52	PATTA	NO	PARRI KOTESWARAMMA	YES		OWN-THERUVAI THIRUPALU	WET LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
130	PITTIVANIPALLI	70-3D(0.35)	2.52	PATTA	NO	THERUVAI THIRUPALU	YES		OWN-THERUVAI THIRUPALU	WET LAND	NO	PATTADAR,DOCUMENT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
131	PITTIVANIPALLI	71-1(0.30)	0.3	PATTA	NO	KAPULURU VARALAKSHMI	YES		OWN-PITIT PARANDAMAIAH	WET LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
132	PITTIVANIPALLI	71-2(0.17)	0.17	PATTA	NO	KAPULURU VARALAKSHMI	YES		OWN-PITIT PARANDAMAIAH	WET LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
133	PITTIVANIPALLI	73-3(0.27)	0.27	GOVT(DKT)	NO	PARRI VENKAIAH	YES		OWN-PITTI PARANDAMAIAH	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
134	PITTIVANIPALLI	73-4(0.24)	0.24	GOVT(DKT)	NO	KARYAM BHASKAR	YES		OWN-PITTI PARANDAMAIAH	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED

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S.L.NO	Revenue village	Survey No	Total Extent in Ac	Whether the land is Government or Patta	If Government, any permission has obtained for cultivating as per norms	Name of the pattadar and Endjoyadar as per Revenue Records	Whether the land farm title is clear or not (Yes/No)	If no specify the remarks	How the Aqua farmers has got the land From the pattadar (if same mention as same if different mentioning the details of acquire with supporting documents	whether the land belongs to agriculture land/saltpan/wet land mangrove/Forest land meant for public purpose/ other land	d).Any other omissions noticed during enquiry regarding titel dispute, boundary dispute or any complaints arised	Verify the all the village records and documents produced and certify that how farmer got the land in detail	tahsildar remarks
1	1	2	3	4	5	6	7	8	9	10	11	12	
135	PITTIVANIPALLI	73-5(0.30)	0.3	GOVT(DKT)	NO	CHEVU VENKATARAMANAIAH	YES		OWN-PITTI PARANDAMAIAH	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
136	PITTIVANIPALLI	73-6(0.50)	0.5	GOVT(DKT)	NO	MADDIRALA BALAKOTAIAH	YES		OWN-PITTI PARANDAMAIAH	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
137	PITTIVANIPALLI	78-5(0.38)	5.86	GOVT(DKT)	NO	BEEMALA KUPAIAH	YES		LEASE :PRABHAKAR REDDY,,LEASE DOCUMENT NOT SUBMITTED	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
138	PITTIVANIPALLI	78-6(0.41)	5.86	GOVT(DKT)	NO	KANURU VENKATASUBBAIAH	YES		LEASE :PRABHAKAR REDDY,,LEASE DOCUMENT NOT SUBMITTED	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
139	PITTIVANIPALLI	78-7A(0.85)	5.86	GOVT(DKT)	NO	BANDI BANGARAIAH	YES		LEASE :PRABHAKAR REDDY,,LEASE DOCUMENT NOT SUBMITTED	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
140	PITTIVANIPALLI	78-7B(2.71)	5.86	GOVT(DKT)	NO	BANDI RAMAIAH	YES		LEASE :PRABHAKAR REDDY,,LEASE DOCUMENT NOT SUBMITTED	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
141	PITTIVANIPALLI	78-7C(0.70)	5.86	GOVT(DKT)	NO	GADHAM RAMANAIAH	YES		LEASE :PRABHAKAR REDDY,,LEASE DOCUMENT NOT SUBMITTED	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
142	PITTIVANIPALLI	79-3(0.54)	0.54	PATTA	NO	PARRI KOTESWARAMMA	YES		OWN:PARRI RAMANAIAH	WET LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
143	PITTIVANIPALLI	79-4(0.93)	0.93	PATTA	NO	PARRI KOTESWARAMMA	YES		OWN:PARRI RAMANAIAH	WET LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED

S.L.NO	Revenue village	Survey No	Total Extent in Ac	Whether the land is Government or Patta	If Government,any permission has obtained for cultivating as per norms	Name of the pattadar and Enjoyadar as per Revenue Records	Whether the land farm title is clear or not (Yes/No)	If no specify the remarks	How the Aqua farmers has got the land From the pattadar (if same mention as same if different mentioning the details of acquire with supporting documents	whether the land belongs to agriculture land/saltpan/wet land mangrove/Forest land meant for public purpose/ other land	d) Any other omissions noticed during enquiry regarding titel dispute,boundary dispute or any complaints arised	Verify the all the village records and documents produced and certify that how farmer got the land in detail	tahsildar remarks
1	1	2	3	4	5	6	7	8	9	10	11	12	
144	PITTIVANIPALLI	79-5(0.27)	0.27	PATTA	NO	PARRI KOTESWARAMMA	YES		OWN-PARRI RAMANAIAH	WET LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
145	PITTIVANIPALLI	80-7(0.68)	0.68	PATTA	NO	PODAKU MUNUSWAMY	YES		OWN-PARRI RAMANAIAH	WET LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
146	PITTIVANIPALLI	80-8(0.60)	0.6	PATTA	NO	PARRI VIJAYKUMAR	YES		OWN-PARRI VIJAYKUMAR	WET LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
147	PITTIVANIPALLI	80-9(1.00)	1	PATTA	NO	PARRI SAIBABA	YES		OWN-PARRI RAMANAIAH	WET LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
148	PITTIVANIPALLI	80-9A(0.32)	1.32	PATTA	NO	AKULA KOTAIAH	YES		OWN-PARRI RAMANAIAH	WET LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
149	PITTIVANIPALLI	94-1(0.18)	0.18	PATTA	NO	PUDETI VENKATASURBAIAH	YES		LEASE:GEETHA,LEASE DOCUMENT NOT SUBMITTED	WET LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
150	PITTIVANIPALLI	94-2A(0.14)	0.38	PATTA	NO	KANAPA PEDAGURAVIAIAH	YES		LEASE:GEETHA,LEASE DOCUMENT NOT SUBMITTED	WET LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
151	PITTIVANIPALLI	94-2B(0.14)	0.38	PATTA	NO	KANAPA CHINGURAVIAIAH	YES		LEASE:GEETHA,LEASE DOCUMENT NOT SUBMITTED	WET LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
152	PITTIVANIPALLI	94-3(0.85)	0.85	PATTA	NO	PUDETI VENKATASURBAIAH	YES		LEASE:GEETHA,LEASE DOCUMENT NOT SUBMITTED	WET LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED

S.L.NO	Revenue village	Survey No	Total Extent in Ac	Whether the land is Government or Patta	If Government,any permission has obtained for cultivating as per norms	Name of the pattadar and Enjoyadar as per Revenue Records	Whether the land farm title is clear or not (Yes/No)	If no specify the remarks	How the Aqua farmers has got the land From the pattadar (if same mention as same if different mentioning the details of acquire with supporting documents	whether the land belongs to agriculture land/saltpan/wet land mangrove/Forest land meant for public purpose/ other land	d) Any other omissions noticed during enquiry regarding titel dispute,boundary dispute or any complaints arised	Verify the all the village records and documents produced and certify that how farmer got the land in detail	tahsildar remarks
1	1	2	3	4	5	6	7	8	9	10	11	12	
153	PITTIVANIPALLI	94-5(0.23)	0.23	PATTA	NO	PITTI VENKATARAMANAIAH	YES		LEASE:GEETHA,LEASE DOCUMENT NOT SUBMITTED	WET LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
154	PITTIVANIPALLI	94-7A(0.08)	0.16	PATTA	NO	PITTI VENKATARAMANAIAH	YES		LEASE:GEETHA,LEASE DOCUMENT NOT SUBMITTED	WET LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
155	PITTIVANIPALLI	94-7B(0.08)	0.16	PATTA	NO	PITTI KRISHNAIAH	YES		LEASE:GEETHA,LEASE DOCUMENT NOT SUBMITTED	WET LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
156	PITTIVANIPALLI	94-8(2.00)	4.28	PATTA	NO	PITTI VIJAYAMMA	YES		LEASE:GEETHA,LEASE DOCUMENT NOT SUBMITTED	WET LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
157	PITTIVANIPALLI	94-8B(1.50)	4.28	PATTA	NO	PITTI VENKATESWARLU	YES		LEASE:GEETHA,LEASE DOCUMENT NOT SUBMITTED	WET LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
158	PITTIVANIPALLI	95-1(0.60)	0.6	PATTA	NO	PITTI RAMANAMMA	YES		LEASE:KALLURU MALLIKARIJUNA,LEASE DOCUMENT NOT SUBMITTED	WET LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
159	PITTIVANIPALLI	95-2(0.60)	1.07	PATTA	NO	PITTI VENKATARAMANAIAH	YES		LEASE:KALLURU MALLIKARIJUNA,LEASE DOCUMENT NOT SUBMITTED	WET LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
160	PITTIVANIPALLI	95-2B(0.47)	1.07	PATTA	NO	PITTI VENKATESWARLU	YES		LEASE:KALLURU MALLIKARIJUNA,LEASE DOCUMENT NOT SUBMITTED	WET LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
161	PITTIVANIPALLI	101(1.70)	4.5	VAGU PORAMBOKU	NO	VAGU PORAMBOKU	NO	GOVERNMENT LAND ENCROACHMENT	ALLIPUDI BABU	VAGU PORAMBOKU	NO	NOT SUBMITTED	TO BE EVICTED

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1	1	2	3	4	5	6	7	8	9	10	11	12	
162	PITTIVANIPALLI	103-2A(0.51)	2.61	PATTA	NO	ALLIPUDI ADEMMA	YES		OWN:ALLIPUDI BABU	WET LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
163	PITTIVANIPALLI	103-2A(0.50)	2.61	PATTA	NO	ALLIPUDI THIRUPALAIHAH	YES		OWN:ALLIPUDI BABU	WET LAND	NO	PATTADAR,DOCUMENT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
164	PITTIVANIPALLI	103-2B(0.36)	2.61	PATTA	NO	ALLIPUDI GOPAL	YES		OWN:ALLIPUDI BABU	WET LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
165	PITTIVANIPALLI	112(1.00)	2.79	PATTA	NO	PITTI VENKATESWARLU	YES		LEASE:GEETHAREDDY,LEASE DOCUMENT NOT SUBMITTED	WET LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
166	PITTIVANIPALLI	112-2(1.79)	2.79	PATTA	NO	PITTI VIJAYAMMA	YES		LEASE:GEETHAREDDY,LEASE DOCUMENT NOT SUBMITTED	WET LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
167	PITTIVANIPALLI	104-2A(0.63)	1.13	PATTA	NO	BURRI RAMANAIHAH	YES		OWN:ALLIPUDI BABU	WET LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
168	PITTIVANIPALLI	104-1B(0.33)	2	PATTA	NO	POUPATI AMARAIHAH	YES		OWN:ALLIPUDI BABU	WET LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
169	PITTIVANIPALLI	105-2(0.32)	0.64	PATTA	NO	ADIVIKALA VENKATESWARLU	YES		OWN:ALLIPUDI BABU	WET LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
170	PITTIVANIPALLI	105-2A(0.32)	0.64	PATTA	NO	ADIVIKALA VENKATESWARLU	YES		OWN:ALLIPUDI BABU	WET LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED

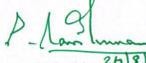
S.L.NO	Revenue village	Survey No	Total Extent in Ac	Whether the land is Government or Patta	If Government,any permission has obtained for cultivating as per norms	Name of the pattadar and Enjoyadar as per Revenue Records	Whether the land farm title is clear or not (Yes/No)	If no specify the remarks	How the Aqua farmers has got the land From the pattadar (if same mention as same if different mentioning the details of acquire with supporting documents	whether the land belongs to agriculture land/saltpan/wet land mangrove/Forest land meant for public purpose/ other land	d).Any other omissions noticed during enquiry regarding titel dispute,boundary dispute or any complaints arised	Verify the all the village records and documents produced and certify that how farmer got the land in detail	tahsildar remarks
1	1	2	3	4	5	6	7	8	9	10	11	12	
171	PITTIVANIPALLI	1-1(2.50)	16.6	GOVT(DKT)	YES	THERUVAI BUJAMMA	YES		OWN:THERUVAI BUJAMMA	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT SUBMITTED	AQUA CULTURE PERMITIONS,AND GROUND WATER USED
172	PITTIVANIPALLI	1-1A(1.00)	16.6	GOVT(DKT)	NO	NUNIALA SUMATHI	YES		OWN:NUNIALA SUMATHI	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
173	PITTIVANIPALLI	1-3(1.23)	16.6	GOVT(DKT)	NO	MALLI GURAVAIHAH	YES		OWN:MALLI GURAVAIHAH	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR,DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
174	PITTIVANIPALLI	1(0.75)	16.6	GOVERNMENT	NO	NO RECORD	NO	GOVERNMENT LAND OCCUPIED	VENKATASUBBAIAH	GAYALLU	NO	GOVERNMENT LAND	TO BE EVICTED
175	PITTIVANIPALLI	1(0.75)	16.6	GOVERNMENT	NO	NO RECORD	NO	GOVERNMENT LAND OCCUPIED	MANUBOLU SUJANA	GAYALLU	NO	GOVERNMENT LAND	TO BE EVICTED
176	PITTIVANIPALLI	1(0.54)	16.6	GOVERNMENT	NO	NO RECORD	NO	GOVERNMENT LAND OCCUPIED	THERUVAI CHENGAMMA	GAYALLU	NO	GOVERNMENT LAND	TO BE EVICTED
177	PITTIVANIPALLI	1(1.60)	16.6	GOVERNMENT	NO	NO RECORD	NO	GOVERNMENT LAND OCCUPIED	THERUVAI SUJATHA	GAYALLU	NO	GOVERNMENT LAND	TO BE EVICTED
178	PITTIVANIPALLI	1(1.10)	16.6	GOVERNMENT	NO	NO RECORD	NO	GOVERNMENT LAND OCCUPIED	PAKAM CHENGAIAH	GAYALLU	NO	GOVERNMENT LAND	TO BE EVICTED
179	PITTIVANIPALLI	76(1.10)	3.2	GOVERNMENT	NO	CHERUVUPORAMBOKU	NO	GOVERNMENT LAND OCCUPIED	PARRI RAMANAIHAH	CHERUVU PORAMBOKU	NO	GOVERNMENT LAND	TO BE EVICTED
180	PITTIVANIPALLI	38-3(0.25)	0.25	GOVERNMENT	NO	KALUVA	NO	GOVERNMENT LAND OCCUPIED	MANUBOLU VENKAMMA	KALUVA	NO	GOVERNMENT LAND	TO BE EVICTED
181	PITTIVANIPALLI	34(0.30)	1.58	GOVERNMENT	NO	KALUVA	NO	GOVERNMENT LAND OCCUPIED	MANUBOLU SULOCHANA	KALUVA	NO	GOVERNMENT LAND	TO BE EVICTED
182	PITTIVANIPALLI	31-4(0.21)	0.21	GOVERNMENT	NO	KALUVA	NO	GOVERNMENT LAND OCCUPIED	MANUBOLU VENKAIAH	KALUVA	NO	GOVERNMENT LAND	TO BE EVICTED
183	PITTIVANIPALLI	45(1.00)	1	GOVERNMENT	NO	KALUVA	NO	GOVERNMENT LAND OCCUPIED	PARRI RAMANAIHAH	KALUVA	NO	GOVERNMENT LAND	TO BE EVICTED

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1	1	2	3	4	5	6	7	8	9	10	11	12	
TOTAL EXTENT IN AQUA PONDS 171.13 AC													
 SIGNATURE OF THE VILLAGE REVENUE OFFICER WITH SEAL						 SIGNATURE OF THE MANDAL TAHSILDAR WITH SEAL 21/8/2024 TAHSILDAR Chittamuru Mandal Nellore Dist.							

VILLAGE WISE AQUA CULTURE ABSTRACT IN PADARTHIVARIKANDRIGA VILLARE

SL.No	Land Description	Total Extent in Hec.	Own Farmers in Hec.		Lease Farmers in Hec	
			No	Extent	No	Extent
1	Patta Lands	19.82	0	0	4	19.82
2	DKT Lands	7.28	1	7.28	2	1.95
3	Govt.Lands	0.83	4	0.83	0	0
	Grand Total	27.93	5	8.11	6	21.77


 Village Revenue Officer
 Padarthivarikandrige


 Tahsildar
 Chitampur
 21/8/2024

II. INFORMATION TO BE FURNISHED BY THE VILLAGE REVENUE OFFICER CONCERNED													
S.L. NO	Revenue village	Survey No	TOTAL EXTENT IN AC	Whether the land is Government or Patta	If Government, any permission has obtained for cultivating as per norms	Name of the pattadar and Enjoyadar as per Revenue Records	Whether the land farm title is clear or not (Yes/No)	If no specify the remarks	How the Aqua farmers has got the land From the pattadar (if same mention as same if different mentioning the details of acquire with supporting documents	whether the land belongs to agriculture land/saltpan/wet land mangrove/Forest land meant for public purpose/ other land	d).Any other omissions noticed during enquiry regarding title dispute,boundary dispute or any complaints arised	Verify the all the village records and documents produced and certify that how farmer got the land in detail	tahsildar remarks
1	1	2	3	4	5	6	7	8	9	10	11	12	13
1	PADARTHIVARIKANDRIGA	3-2B(2.25)	4.65	PATTA	YES	THEEGALA SURESH BABU S/O KRISHNAIAH	YES		LEASE KRISHNAREDDY, LEASE DOCUMENTS NOT SUBMITTED	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT SUBMITTED	NO AQUA CULTURE PERMISSIONS,AND GROUND WATER USED
2	PADARTHIVARIKANDRIGA	3-2A(2.05)	4.65	PATTA	YES	PITTI PARAMDAMAIAH S/O RAMAIAH	YES		LEASE KRISHNAREDDY, LEASE DOCUMENTS NOT SUBMITTED	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT SUBMITTED	NO AQUA CULTURE PERMISSIONS,AND GROUND WATER USED
3	PADARTHIVARIKANDRIGA	3-PI(2.35)	4.65	PATTA	YES	PITTI VENKATESWARLU S/O VENKATARAMANAIAH	YES		LEASE KRISHNAREDDY, LEASE DOCUMENTS NOT SUBMITTED	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT SUBMITTED	NO AQUA CULTURE PERMISSIONS,AND GROUND WATER USED
4	PADARTHIVARIKANDRIGA	5-1A(2.22)	4.65	PATTA	YES	PITTI VENKAIAH S/O YELLAIAH	YES		LEASE KRISHNAREDDY, LEASE DOCUMENTS NOT SUBMITTED	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT SUBMITTED	NO AQUA CULTURE PERMISSIONS,AND GROUND WATER USED
5	PADARTHIVARIKANDRIGA	5-1B(1.11)	4.44	PATTA	YES	PITTI VENKATESWARLU S/O VENKATARAMANAIAH	YES		LEASE KRISHNAREDDY, LEASE DOCUMENTS NOT SUBMITTED	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT SUBMITTED	NO AQUA CULTURE PERMISSIONS,AND GROUND WATER USED
6	PADARTHIVARIKANDRIGA	5-1BP(1.11)	4.44	PATTA	YES	CHUTTU SUDARSANAMMAS/O KRANTHIKUMAR	YES		LEASE KRISHNAREDDY, LEASE DOCUMENTS NOT SUBMITTED	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT SUBMITTED	NO AQUA CULTURE PERMISSIONS,AND GROUND WATER USED

S.L. NO	Revenue village	Survey No	TOTAL EXTENT IN AC	Whether the land is Government or Patta	If Government, any permission has obtained for cultivating as per norms	Name of the pattadar and Enjoyadar as per Revenue Records	Whether the land farm title is clear or not (Yes/No)	If no specify the remarks	How the Aqua farmers has got the land From the pattadar (if same mention as same if different mentioning the details of acquire with supporting documents	whether the land belongs to agriculture land/saltpan/wet land mangrove/Forest land meant for public purpose/ other land	d).Any other omissions noticed during enquiry regarding title dispute,boundary dispute or any complaints arised	Verify the all the village records and documents produced and certify that how farmer got the land in detail	tahsildar remarks
1	1	2	3	4	5	6	7	8	9	10	11	12	13
7	PADARTHIVARIKANDRIGA	6-2P(2.42)	4.44	PATTA	YES	MANUBOLU SATHISH/S/O ANANDAIAH	YES		LEASE KRISHNAREDDY, LEASE DOCUMENTS NOT SUBMITTED	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT SUBMITTED	NO AQUA CULTURE PERMISSIONS,AND GROUND WATER USED
8	PADARTHIVARIKANDRIGA	8-1B1(1.03)	5.4	PATTA	YES	CHUTTU SUDARSANAMMAS/O KRANTHIKUMAR	YES		LEASE KRISHNAREDDY, LEASE DOCUMENTS NOT SUBMITTED	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT SUBMITTED	NO AQUA CULTURE PERMISSIONS,AND GROUND WATER USED
9	PADARTHIVARIKANDRIGA	8-1A2(1.44)	4.14	PATTA	YES	CHILLAKURU BHASKAR REDDYS/O SUNDARARAMIREDDY	YES		LEASE KRISHNAREDDY, LEASE DOCUMENTS NOT SUBMITTED	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT SUBMITTED	NO AQUA CULTURE PERMISSIONS,AND GROUND WATER USED
10	PADARTHIVARIKANDRIGA	8-1A1(0.63)	4.14	PATTA	YES	CHILLAKURU SRINIVASULUREDDYS/O SUNDARARAMIREDDY	YES		LEASE KRISHNAREDDY, LEASE DOCUMENTS NOT SUBMITTED	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT SUBMITTED	NO AQUA CULTURE PERMISSIONS,AND GROUND WATER USED
11	PADARTHIVARIKANDRIGA	8-1B2(1.04)	4.14	PATTA	YES	PITTI VENKATSEWARLUS/O VENKATARAMANAIAH	YES		LEASE KRISHNAREDDY, LEASE DOCUMENTS NOT SUBMITTED	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT SUBMITTED	NO AQUA CULTURE PERMISSIONS,AND GROUND WATER USED
12	PADARTHIVARIKANDRIGA	10-10(0.47)	0.47	PATTA	YES	CHILLAKURU MADHUSUDANREDDYS/O SUNDARARAMIREDDY	YES		LEASE KRISHNAREDDY, LEASE DOCUMENT PRODUCED	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT SUBMITTED	NO AQUA CULTURE PERMISSIONS,AND GROUND WATER USED
13	PADARTHIVARIKANDRIGA	11-11A(1.13)	3.08	PATTA	YES	PARVATHAREDDY VENKATARAMANAREDDYS/O NARAYANAREDDY	YES		LEASE PRUDVI MOHANKUMAR,LEASE DOCUMENT PRODUCED	LOW PRODUCTIVITY WET LAND	NO	PATTADAR DOCUMENT SUBMITTED	AQUA CULTURE PERMISSIONS,AND GROUND WATER USED

S.L. NO	Revenue village	Survey No	TOTAL EXTENT IN AC	Whether the land is Government or Patta	If Government, any permission has obtained for cultivating as per norms	Name of the pattadar and Endjoyadar as per Revenue Records	Whether the land farm title is clear or not (Yes/No)	If no specify the remarks	How the Aqua farmers has got the land From the pattadar (if same mention as same if different mentioning the details of acquire with supporting documents	whether the land belongs to agriculture land/saltpan/wet land mangrove/Forest land meant for public purpose/ other land	d).Any other omissions noticed during enquiry regarding titel dispute,boudary dispute or any complaints arised	Verify the all the village records and documents produced and certify that how farmer got the land in detail	tahsildar remarks
1	1	2	3	4	5	6	7	8	9	10	11	12	13
21	PADARTHIVARIKANDRIGA	13-2(0.20)	0.2	PATTA	YES	PARVATHAREDDY VENKATAKRISHNAREDDYS/O NARAYANAREDDY	YES		LEASE PRUDVI MOHANKUMAR,LEASE DOCUMENTS NOT SUBMITTED	LOW PRODUCTIVITY WET LAND	NO	PATTADAR DOCUMENT SUBMITTED	NO AQUA CULTURE PERMISSIONS,AND GROUND WATER USED
22	PADARTHIVARIKANDRIGA	13-3(0.17)	0.17	PATTA	YES	PARVATHAREDDY VENKATARAMANAREDDYS/O NARAYANAREDDY	YES		LEASE PRUDVI MOHANKUMAR,LEASE DOCUMENTS NOT SUBMITTED	LOW PRODUCTIVITY WET LAND	NO	PATTADAR DOCUMENT SUBMITTED	NO AQUA CULTURE PERMISSIONS,AND GROUND WATER USED
23	PADARTHIVARIKANDRIGA	15-1(0.07)	0.07	PATTA	YES	KANURU CHINNAIAH	YES		LEASE PRUDVI MOHANKUMAR,LEASE DOCUMENT PRODUCE	WET LAND	NO	PATTADAR DOCUMENT SUBMITTED	NO AQUA CULTURE PERMISSIONS,AND GROUND WATER USED
24	PADARTHIVARIKANDRIGA	15-2(0.44)	0.44	PATTA	YES	CHILLAKURU SUNDARARAMIREDDYS/ORAGHA VAREDDY	YES		LEASE PRUDVI MOHANKUMAR,LEASE DOCUMENTS NOT SUBMITTED	WET LAND	NO	PATTADAR DOCUMENT SUBMITTED	NO AQUA CULTURE PERMISSIONS,AND GROUND WATER USED
25	PADARTHIVARIKANDRIGA	15-3(0.45)	0.45	PATTA	YES	KANURU CHINNAIAH	YES		LEASE PRUDVI MOHANKUMAR,LEASE DOCUMENTS NOT SUBMITTED	WET LAND	NO	PATTADAR DOCUMENT SUBMITTED	NO AQUA CULTURE PERMISSIONS,AND GROUND WATER USED
26	PADARTHIVARIKANDRIGA	15-4A(0.50)	0.5	PATTA	YES	PERNATI PRABHAKAR REDDYS/O VENKATASUBBAREDDY	YES		LEASE PRUDVI MOHANKUMAR,LEASE DOCUMENTS NOT SUBMITTED	WET LAND	NO	PATTADAR DOCUMENT SUBMITTED	AQUA CULTURE PERMITIONS,AND GROUND WATER USED
27	PADARTHIVARIKANDRIGA	15-4B(0.25)	1.42	PATTA	YES	CHILLAKURU MUNISWAMYREDDYS/OMUNIKR ISHNAREDDY	YES		LEASE PRUDVI MOHANKUMAR,LEASE DOCUMENTS NOT SUBMITTED	WET LAND	NO	PATTADAR DOCUMENT SUBMITTED	NO AQUA CULTURE PERMISSIONS,AND GROUND WATER USED

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1	1	2	3	4	5	6	7	8	9	10	11	12	13
28	PADARTHIVARIKANDRIGA	15-4C(0.50)	1.42	PATTA	YES	PERNATI SUBBAMMAS/O VENKATASUBBAREDDY	YES		LEASE PRUDVI MOHANKUMAR,LEASE DOCUMENTS NOT SUBMITTED	WET LAND	NO	PATTADAR DOCUMENT SUBMITTED	AQUA CULTURE PERMITIONS,AND GROUND WATER USED
29	PADARTHIVARIKANDRIGA	15-4D(0.08)	1.42	PATTA	YES	CHILLAKURU MADHUSUDHANAMMAW/O SUBRAMANYAM	YES		LEASE PRUDVI MOHANKUMAR,LEASE DOCUMENTS NOT SUBMITTED	WET LAND	NO	PATTADAR DOCUMENT SUBMITTED	NO AQUA CULTURE PERMISSIONS,AND GROUND WATER USED
30	PADARTHIVARIKANDRIGA	15-5(0.67)	0.67	PATTA	YES	CHILLAKURU SUNDARARAMIREDDYS/ORAGHA VAREDDY	YES		LEASE PRUDVI MOHANKUMAR,LEASE DOCUMENTS NOT SUBMITTED	WET LAND	NO	PATTADAR DOCUMENT SUBMITTED	NO AQUA CULTURE PERMISSIONS,AND GROUND WATER USED
31	PADARTHIVARIKANDRIGA	15-6(2.63)	2.63	PATTA	YES	KAMIREDDY BALASUNEEL REDDYS/O SUDHAKAR REDDY	YES		LEASE PRUDVI MOHANKUMAR,LEASE DOCUMENTS NOT SUBMITTED	WET LAND	NO	PATTADAR DOCUMENT SUBMITTED	NO AQUA CULTURE PERMISSIONS,AND GROUND WATER USED
32	PADARTHIVARIKANDRIGA	15-7(0.57)	0.57	PATTA	YES	NO NAME ADANGAL	YES		LEASE PRUDVI MOHANKUMAR,LEASE DOCUMENTS NOT SUBMITTED	WET LAND	NO	PATTADAR DOCUMENT SUBMITTED	NO AQUA CULTURE PERMISSIONS,AND GROUND WATER USED
33	PADARTHIVARIKANDRIGA	16-2A(0.87)	1.73	GOV(DKT)	YES	PARVATHAREDDY VENKATARAMANAREDDYS/O NARAYANAREDDY	YES		OWN:PARVATHAREDDY VENKATARAMANAREDDYS/O NARAYANAREDDY,	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT SUBMITTED	NO AQUA CULTURE PERMISSIONS,AND GROUND WATER USED
34	PADARTHIVARIKANDRIGA	16-2B(0.87)	1.73	GOV(DKT)	YES	PARVATHAREDDY VENKATARAMANAREDDYS/O NARAYANAREDDY	YES		PARVATHAREDDY VENKATARAMANAREDDYS/O NARAYANAREDDY	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT SUBMITTED	NO AQUA CULTURE PERMISSIONS,AND GROUND WATER USED

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1	1	2	3	4	5	6	7	8	9	10	11	12	13
35	PADARTHIVARIKANDRIGA	17-2A(1.03)	2.24	PATTA	YES	CHILLAKURU MADHUSUDANAMMAW/O SUBRAMANYAM	YES		LEASE VALIPI SEENIAIAH,BHUDANAM VENKATARATNAM,LEASE DOCUMENT NOT SUBMITTED	WET LAND	NO	PATTADAR DOCUMENT SUBMITTED	AQUA CULTURE PERMITIONS,AND GROUND WATER USED
36	PADARTHIVARIKANDRIGA	17-2B(0.60)	2.24	PATTA	YES	PARVATHAREDDY VENKATAKRISHANAREDDY	YES		LEASE VALIPI SEENIAIAH,BHUDANAM VENKATARATNAM,LEASE DOCUMENT NOT SUBMITTED	WET LAND	NO	PATTADAR DOCUMENT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
37	PADARTHIVARIKANDRIGA	17-2C(0.59)	2.24	PATTA	YES	PARVATHAREDDY VENKATAKRISHANAREDDY	YES		LEASE VALIPI SEENIAIAH,BHUDANAM VENKATARATNAM,LEASE DOCUMENT PRODUCED	WET LAND	NO	PATTADAR DOCUMENT SUBMITTED	AQUA CULTURE PERMITIONS,AND GROUND WATER USED
38	PADARTHIVARIKANDRIGA	18-2A1(2.53)	8.1	PATTA	YES	PARVATHAREDDY VENKATAKRISHANAREDDY	YES		LEASE VALIPI SEENIAIAH,BHUDANAM VENKATARATNAM,LEASE DOCUMENT PRODUCED	WET LAND	NO	PATTADAR DOCUMENT SUBMITTED	AQUA CULTURE PERMITIONS,AND GROUND WATER USED
39	PADARTHIVARIKANDRIGA	18-2A2(2.53)	8.1	PATTA	YES	PARVATHAREDDY VENKATARAMANANAREDDY	YES		LEASE VALIPI SEENIAIAH,BHUDANAM VENKATARATNAM,LEASE DOCUMENT PRODUCED	WET LAND	NO	PATTADAR DOCUMENT SUBMITTED	AQUA CULTURE PERMITIONS,AND GROUND WATER USED
40	PADARTHIVARIKANDRIGA	18-2B1(1.42)	8.1	GOV(DKT)	YES	PATRA ACHAMMAW/O ANKAIAH	YES		LEASE VALIPI SEENIAIAH,BHUDANAM VENKATARATNAM,LEASE DOCUMENT NOT SUBMITTED	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
41	PADARTHIVARIKANDRIGA	18-2B2(1.42)	8.1	GOV(DKT)	YES	KANURU CHENCHAMMA	YES		LEASE VALIPI SEENIAIAH,BHUDANAM VENKATARATNAM,LEASE DOCUMENT NOT SUBMITTED	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
42	PADARTHIVARIKANDRIGA	19(1.36)	2.31	GOV(DKT)	YES	BANDI POLAMMA	YES		LEASE VALIPI SEENIAIAH,BHUDANAM VENKATARATNAM,LEASE DOCUMENT NOT SUBMITTED	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED

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1	1	2	3	4	5	6	7	8	9	10	11	12	13
43	PADARTHIVARIKANDRIGA	19(0.95)	2.31	GOV(DKT)	YES	SATHETI SANTHIW/O SUDHAKAR	YES		LEASE VALIPI SEENIAIAH,BHUDANAM VENKATARATNAM,LEASE DOCUMENT NOT SUBMITTED	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
44	PADARTHIVARIKANDRIGA	20-1(1.52)	3.04	PATTA	YES	PARVATHAREDDY VENKATARAMANANAREDDY	YES		LEASE VALIPI SEENIAIAH,BHUDANAM VENKATARATNAM,LEASE DOCUMENT PRODUCED	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT SUBMITTED	AQUA CULTURE PERMITIONS,AND GROUND WATER USED
45	PADARTHIVARIKANDRIGA	20-2(1.52)	3.04	PATTA	YES	PARVATHAREDDY VENKATAKRISHANAREDDY	YES		LEASE VALIPI SEENIAIAH,BHUDANAM VENKATARATNAM,LEASE DOCUMENT PRODUCED	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT SUBMITTED	AQUA CULTURE PERMITIONS,AND GROUND WATER USED
46	PADARTHIVARIKANDRIGA	21-3(0.50)	4.35	PATTA	YES	PERNATI SUBBAMMAS/O VENKATASUBBAREDDY	YES		LEASE VALIPI SEENIAIAH,BHUDANAM VENKATARATNAM,LEASE DOCUMENT PRODUCED	WET LAND	NO	PATTADAR DOCUMENT SUBMITTED	AQUA CULTURE PERMITIONS,AND GROUND WATER USED
47	PADARTHIVARIKANDRIGA	21-4(0.50)	4.35	PATTA	YES	CHILLAKURU MADHUSUDANAMMAW/O SUBRAMANYAM	YES		LEASE VALIPI SEENIAIAH,BHUDANAM VENKATARATNAM,LEASE DOCUMENT NOT SUBMITTED	WET LAND	NO	PATTADAR DOCUMENT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
48	PADARTHIVARIKANDRIGA	21-5(0.93)	4.35	PATTA	YES	PARVATHAREDDY VENKATARAMANANAREDDY	YES		LEASE VALIPI SEENIAIAH,BHUDANAM VENKATARATNAM,LEASE DOCUMENT PRODUCED	WET LAND	NO	PATTADAR DOCUMENT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
49	PADARTHIVARIKANDRIGA	21-6(0.92)	4.35	PATTA	YES	PARVATHAREDDY VENKATAKRISHANAREDDY	YES		LEASE VALIPI SEENIAIAH,BHUDANAM VENKATARATNAM,LEASE DOCUMENT PRODUCED	WET LAND	NO	PATTADAR DOCUMENT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
50	PADARTHIVARIKANDRIGA	21-1(0.50)	4.35	PATTA	YES	PERNATI PRABHAKAR REDDY/O VENKATASUBBAREDDY	YES		LEASE VALIPI SEENIAIAH,BHUDANAM VENKATARATNAM,LEASE DOCUMENT PRODUCED	WET LAND	NO	PATTADAR DOCUMENT SUBMITTED	AQUA CULTURE PERMITIONS,AND GROUND WATER USED

S.L. NO	Revenue village	Survey No	TOTAL EXTENT IN AC	Whether the land is Government or Patta	If Government, any permission has obtained for cultivating as per norms	Name of the pattadar and Endjoyadar as per Revenue Records	Whether the land farm title is clear or not (Yes/No)	If no specify the remarks	How the Aqua farmers has got the land From the pattadar (if same mention as same if different mentioning the details of acquire with supporting documents	whether the land belongs to agriculture land/saltpan/wet land mangrove/Forest land meant for public purpose/ other land	d).Any other omissions noticed during enquiry regarding titel dispute,boundary dispute or any complaints arised	Verify the all the village records and documents produced and certify that how farmer got the land in detail	tahsildar remarks
1	1	2	3	4	5	6	7	8	9	10	11	12	13
51	PADARTHIVARIKANDRIGA	21-2(1.00)	4.35	PATTA	YES	PERNATI PRABHAKAR REDDYS/O VENKATASUBBAREDDY	YES		LEASE VALIPI SEENAIHAH,BHUDANAM VENKATARATNAM,LEASE DOCUMENT NOT SUBMITTED	WET LAND	NO	PATTADAR DOCUMENT SUBMITTED	NO AQUA CULTURE PERMISSIONS,AND GROUND WATER USED
52	PADARTHIVARIKANDRIGA	22-1(0.32)	0.32	GOV(DKT)	YES	CHILLAKURU SUBRAMANYAM REDDYS/O MUNIKRISHNAREDDY	YES		LEASE VALIPI SEENAIHAH,BHUDANAM VENKATARATNAM,LEASE DOCUMENT PRODUCED	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT SUBMITTED	NO AQUA CULTURE PERMISSIONS,AND GROUND WATER USED
53	PADARTHIVARIKANDRIGA	22-2(0.37)	0.37	PATTA	YES	CHILLAKURU MUNISWAMI REDDYS/O MUNIKRISHNAREDDY	YES		LEASE VALIPI SEENAIHAH,BHUDANAM VENKATARATNAM,LEASE DOCUMENT NOT SUBMITTED	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT SUBMITTED	NO AQUA CULTURE PERMISSIONS,AND GROUND WATER USED
54	PADARTHIVARIKANDRIGA	22-3(1.38)	1.38	PATTA	YES	CHILLAKURU MUNISWAMI REDDYS/O MUNIKRISHNAREDDY	YES		LEASE VALIPI SEENAIHAH,BHUDANAM VENKATARATNAM,LEASE DOCUMENT NOT SUBMITTED	WET LAND	NO	PATTADAR DOCUMENT SUBMITTED	NO AQUA CULTURE PERMISSIONS,AND GROUND WATER USED
55	PADARTHIVARIKANDRIGA	22-4(0.32)	0.32	GOV(DKT)	YES	CHILLAKURU SUBRAMANYAM REDDYS/O MUNIKRISHNAREDDY	YES		LEASE VALIPI SEENAIHAH,BHUDANAM VENKATARATNAM,LEASE DOCUMENT NOT SUBMITTED	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT SUBMITTED	NO AQUA CULTURE PERMISSIONS,AND GROUND WATER USED
56	PADARTHIVARIKANDRIGA	23-1(3.27)	6.54	PATTA	YES	PARVATHAREDDY VENKATARAMANAREDDYS/O NARAYANAREDDY	YES		LEASE VALIPI SEENAIHAH,BHUDANAM VENKATARATNAM,LEASE DOCUMENT NOT SUBMITTED	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT SUBMITTED	AQUA CULTURE PERMISSIONS,AND GROUND WATER USED
57	PADARTHIVARIKANDRIGA	23-2(3.27)	6.54	PATTA	YES	PARVATHAREDDY VENKATARAMANAREDDYS/O NARAYANAREDDY	YES		LEASE VALIPI SEENAIHAH,BHUDANAM VENKATARATNAM,LEASE DOCUMENT PRODUCED	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT SUBMITTED	AQUA CULTURE PERMISSIONS,AND GROUND WATER USED
58	PADARTHIVARIKANDRIGA	27-1(1.40)	15.52	GOV(DKT)	YES	CHEMBETI RATNAMMAW/O NAGARAJU	YES		LEASE VALIPI SEENAIHAH,BHUDANAM VENKATARATNAM,LEASE DOCUMENT NOT SUBMITTED	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT SUBMITTED	NO AQUA CULTURE PERMISSIONS,AND GROUND WATER USED

S.L. NO	Revenue village	Survey No	TOTAL EXTENT IN AC	Whether the land is Government or Patta	If Government, any permission has obtained for cultivating as per norms	Name of the pattadar and Endjoyadar as per Revenue Records	Whether the land farm title is clear or not (Yes/No)	If no specify the remarks	How the Aqua farmers has got the land From the pattadar (if same mention as same if different mentioning the details of acquire with supporting documents	whether the land belongs to agriculture land/saltpan/wet land mangrove/Forest land meant for public purpose/ other land	d).Any other omissions noticed during enquiry regarding titel dispute,boundary dispute or any complaints arised	Verify the all the village records and documents produced and certify that how farmer got the land in detail	tahsildar remarks
1	1	2	3	4	5	6	7	8	9	10	11	12	13
59	PADARTHIVARIKANDRIGA	27-2(1.40)	15.52	GOV(DKT)	YES	ARJETI SAROJANAMMAW/O MAASARAMANI	YES		LEASE VALIPI SEENAIHAH,BHUDANAM VENKATARATNAM,LEASE DOCUMENT NOT SUBMITTED	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT SUBMITTED	NO AQUA CULTURE PERMISSIONS,AND GROUND WATER USED
60	PADARTHIVARIKANDRIGA	27-3(1.40)	15.52	GOV(DKT)	YES	DEGA ANKAMMAW/O JEIAIAH	YES		LEASE VALIPI SEENAIHAH,BHUDANAM VENKATARATNAM,LEASE DOCUMENT NOT SUBMITTED	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT SUBMITTED	NO AQUA CULTURE PERMISSIONS,AND GROUND WATER USED
61	PADARTHIVARIKANDRIGA	27-4(1.40)	15.52	GOV(DKT)	YES	SAJA VENKATAMMAW/O VENKATARAMAIAH	YES		LEASE VALIPI SEENAIHAH,BHUDANAM VENKATARATNAM,LEASE DOCUMENT NOT SUBMITTED	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT SUBMITTED	NO AQUA CULTURE PERMISSIONS,AND GROUND WATER USED
62	PADARTHIVARIKANDRIGA	27-5(1.40)	15.52	GOV(DKT)	YES	KANURU KAMESWARAMMA	YES		LEASE VALIPI SEENAIHAH,BHUDANAM VENKATARATNAM,LEASE DOCUMENT NOT SUBMITTED	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT SUBMITTED	NO AQUA CULTURE PERMISSIONS,AND GROUND WATER USED
63	PADARTHIVARIKANDRIGA	27-6(1.40)	15.52	GOV(DKT)	YES	MEKALA SUNEETHAW/O JANAKIRAMAIAH	YES		LEASE VALIPI SEENAIHAH,BHUDANAM VENKATARATNAM,LEASE DOCUMENT NOT SUBMITTED	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT SUBMITTED	NO AQUA CULTURE PERMISSIONS,AND GROUND WATER USED
64	PADARTHIVARIKANDRIGA	27-7(1.40)	15.52	GOV(DKT)	YES	SATHETHI SANTHIW/O SUDHAKAR	YES		LEASE VALIPI SEENAIHAH,BHUDANAM VENKATARATNAM,LEASE DOCUMENT NOT SUBMITTED	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT SUBMITTED	NO AQUA CULTURE PERMISSIONS,AND GROUND WATER USED
65	PADARTHIVARIKANDRIGA	27-8(1.40)	15.52	GOV(DKT)	YES	KANURU JAYAMMAW/OSRINIVASULU	YES		LEASE VALIPI SEENAIHAH,BHUDANAM VENKATARATNAM,LEASE DOCUMENT NOT SUBMITTED	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT SUBMITTED	NO AQUA CULTURE PERMISSIONS,AND GROUND WATER USED
66	PADARTHIVARIKANDRIGA	27-9(1.40)	15.52	GOV(DKT)	YES	BANDI POLAMMAW/O BANGARAIHAH	YES		LEASE VALIPI SEENAIHAH,BHUDANAM VENKATARATNAM,LEASE DOCUMENT NOT SUBMITTED	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT SUBMITTED	NO AQUA CULTURE PERMISSIONS,AND GROUND WATER USED

S.L. NO	Revenue village	Survey No	TOTAL EXTENT IN AC	Whether the land is Government or Patta	If Government, any permission has obtained for cultivating as per norms	Name of the pattadar and Enjoyadar as per Revenue Records	Whether the land farm title is clear or not (Yes/No)	If no specify the remarks	How the Aqua farmers has got the land From the pattadar (if same mention as same if different mentioning the details of acquire with supporting documents	whether the land belongs to agriculture land/saltpan/wet land mangrove/Forest land meant for public purpose/ other land	d).Any other omissions noticed during enquiry regarding titel dispute,boudary dispute or any complaints arised	Verify the all the village records and documents produced and certify that how farmer got the land in detail	tahsildar remarks
1	1	2	3	4	5	6	7	8	9	10	11	12	13
67	PADARTHIVARIKANDRIGA	27-P1(L.25)	15.52	PATTA	YES	PARVATHAREDDY VENKATAKRISHNAREDDY(S)O NARAYANAREDDY	YES		LEASE VALIPI SEENAI AH, BHUDANAM VENKATARATNAM, LEASE DOCUMENT SUBMITTED LEASE VALIPI	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT SUBMITTED	AQUA CULTURE PERMITIONS, AND GROUND WATER USED
68	PADARTHIVARIKANDRIGA	27-P2(L.25)	15.52	PATTA	YES	PARVATHAREDDY VENKATARAMANAREDDY(S)O NARAYANAREDDY	YES		SEENAI AH, BHUDANAM VENKATARATNAM, LEASE DOCUMENT SUBMITTED	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT SUBMITTED	AQUA CULTURE PERMITIONS, AND GROUND WATER USED
69	PADARTHIVARIKANDRIGA	4(0.55)	1.37	GOVERNMENT	NO	KALUVA PORAMBOKU	YES	GOVERNMENT LAND ENCR OACH	PITTI VENKATESWARLU	KALUVA	NO	GOVERNMENT LAND	TO BE EVICTED
70	PADARTHIVARIKANDRIGA	24(0.90)	3.5	GOVERNMENT	NO	KALUVA PORAMBOKU	YES	GOVERNMENT LAND ENCR OACH	VALIPI SEENAI AH, BUDHANAM VENKATARATNAM	KALUVA	NO	GOVERNMENT LAND	TO BE EVICTED

S.L. NO	Revenue village	Survey No	TOTAL EXTENT IN AC	Whether the land is Government or Patta	If Government, any permission has obtained for cultivating as per norms	Name of the pattadar and Enjoyadar as per Revenue Records	Whether the land farm title is clear or not (Yes/No)	If no specify the remarks	How the Aqua farmers has got the land From the pattadar (if same mention as same if different mentioning the details of acquire with supporting documents	whether the land belongs to agriculture land/saltpan/wet land mangrove/Forest land meant for public purpose/ other land	d).Any other omissions noticed during enquiry regarding titel dispute,boudary dispute or any complaints arised	Verify the all the village records and documents produced and certify that how farmer got the land in detail	tahsildar remarks
1	1	2	3	4	5	6	7	8	9	10	11	12	13
71	PADARTHIVARIKANDRIGA	25(0.20)	3.09	GOVERNMENT	NO	KALUVA PORAMBOKU	YES	GOVERNMENT LAND ENCR OACH	VALIPI SEENAI AH, BUDHANAM VENKATARATNAM	KALUVA	NO	GOVERNMENT LAND	TO BE EVICTED
72	PADARTHIVARIKANDRIGA	22-5(0.39)	0.39	GOVERNMENT	NO	DONKA PORAMBOKU	YES	GOVERNMENT LAND ENCR OACH	VALIPI SEENAI AH, BUDHANAM VENKATARATNAM	DONKA PORAMBOKU	NO	GOVERNMENT LAND	TO BE EVICTED

TOTAL EXTENT IN AQUA PONDS 75.69 AC

SIGNATURE OF THE VILLAGE REVENUE OFFICER WITH SEAL

SIGNATURE OF THE MANDAL TAHSILDAR WITH SEAL

II. INFORMATION TO BE FURNISHED BY THE VILLAGE REVENUE OFFICER CONCERNED													
S.L.N O	Revenue village	Survey No	Total Extent in Ac	Whether the land is Government or Patta	If Government permission has been obtained for cultivating as per norms	Name of the pattadar and Endjoyadar as per Revenue Records	Whether the land farm title is clear or not (Yes/No)	If no specify the remarks	How the Aqua Farmers has got the land From the pattadar (if same mention as same if different mentioning the details of acquire with supporting documents	whether the land belongs to agriculture land/saltpan/wet land mangrove/Forest land meant for public purpose/ other land	d). Any other omissions noticed during enquiry regarding title dispute, boundary dispute or any complaints arisen	Verify the all the village records and documents produced and certify that how farmer got the land in detail	tahsilidar remarks
1	1	2	3	4	5	6	7	8	9	10	11	12	
1	RANGANADHAPURAM	1-1A(2.47)	4.93	GOVT (DKT)	NO	KRISHNAREDDY HARITHAW/O MOHAN	YES		LEASE, VALIPI SEENIAIAH,,LEASE DOCUMENT NOT SUBMITTED	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
2	RANGANADHAPURAM	6-4(0.42)	4.42	GOVT (DKT)	NO	SAGUTURU PRABHAKAR REDDYS/O VENKATASUBBAREDDY	YES		LEASE, VALIPI SEENIAIAH,,LEASE DOCUMENT NOT SUBMITTED	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
3	RANGANADHAPURAM	7-2(1.12)	4.04	GOVT (DKT)	NO	GAMPALA THOTAJAH	YES		LEASE, VALIPI SEENIAIAH,,LEASE DOCUMENT NOT SUBMITTED	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
4	RANGANADHAPURAM	9-2(0.52)	1.02	GOVT (DKT)	NO	GOLLA SUBRAMANYAM	YES		LEASE, VALIPI SEENIAIAH,,LEASE DOCUMENT NOT SUBMITTED	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
5	RANGANADHAPURAM	9-2P(0.50)	1.02	GOVT (DKT)	NO	GOLLA SUBRAMANYAM	YES		LEASE, VALIPI SEENIAIAH,,LEASE DOCUMENT NOT SUBMITTED	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
6	RANGANADHAPURAM	9-3(1.48)	1.48	PATTA	NO	CHILLAKURU VEERAREDDY	YES		LEASE, VALIPI SEENIAIAH,,LEASE DOCUMENT NOT SUBMITTED	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
7	RANGANADHAPURAM	10-2(1.29)	1.29	GOVT (DKT)	NO	NALAIAM RAMANIAIAH	YES		LEASE, VALIPI SEENIAIAH,,LEASE DOCUMENT NOT SUBMITTED	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
8	RANGANADHAPURAM	10-3(1.29)	1.29	GOVT (DKT)	NO	ELLAPA SUBBAIAH S/O PEDA NAGAIAH	YES		LEASE, VALIPI SEENIAIAH,,LEASE DOCUMENT NOT SUBMITTED	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED

VILLAGE WISE AQUA CULTURE ABSTRACT IN RANGANADHAPURAM VILLARE

SL.No	Land Description	Total Extent in Hec.	Own Farmers in Hec.		Lease Farmers in Hec	
			No	Extent	No	Extent
1	Patta Lands	22.49	5	11.86	4	10.63
2	DKT Lands	41.24	7	19.52	7	21.72
3	Govt.Lands	8.28	5	8.28	0	0
	Grand Total	72.01	17	39.66	11	32.35

Village Revenue Officer
Ranganadhapuram

P. Narasimhan
Tahsildar 24/8/2020
Chitampur

S.L.N O	Revenue village	Survey No	Total Extent in Ac	Whether the land is Government or Patta	If Government, any permission has obtained for cultivating as per norms	Name of the pattadar and Endjoyadar as per Revenue Records	Whether the land farm title is clear or not (Yes/No)	If no specify the remarks	How the Aqua farmers has got the land From the pattadar (if same mention as same if different mentioning the details of acquire with supporting documents	whether the land belongs to agriculture land/saltpan/wet land mangrove/forest land meant for public purpose/ other land	d) Any other omissions noticed during enquiry regarding titel dispute, boundary dispute or any complaints arised	Verify the all the village records and documents produced and certify that how farmer got the land in detail	tahsildar remarks
1	1	2	3	4	5	6	7	8	9	10	11	12	
9	RANGANADHAPURAM	11-1(0.42)	0.42	PATTA	NO	CHILLAKURU JAYARAMIREDDY	YES		LEASE. VALIPI SEENAIHAH,,LEASE DOCUMENT NOT SUBMITTED	WETLAND	NO	PATTADAR DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
10	RANGANADHAPURAM	11-2(2.51)	4.45	PATTA	NO	NALAJAM RAMANAIHAH/O BANGARAIHAH	YES		LEASE. VALIPI SEENAIHAH,,LEASE DOCUMENT NOT SUBMITTED	WETLAND	NO	PATTADAR DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
11	RANGANADHAPURAM	11-3(0.47)	0.47	PATTA	NO	CHILLAKURU JAYARAMIREDDY	YES		LEASE. VALIPI SEENAIHAH,,LEASE DOCUMENT NOT SUBMITTED	WETLAND	NO	PATTADAR DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
12	RANGANADHAPURAM	30-1(0.56)	0.56	GOVT (DKT)	NO	YELURU SUBHASHINI/O RAMNESH	YES		SEENAIHAH,,BHUDANAM VENKATARATNAM,,LEASE DOCUMENT NOT SUBMITTED	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
13	RANGANADHAPURAM	30-2(0.47)	2.77	PATTA	NO	THIRUMURU PEERAIHAH	YES		VALIPI SEENAIHAH,,BHUDANAM VENKATARATNAM,,LEASE DOCUMENT NOT SUBMITTED	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
14	RANGANADHAPURAM	30-2A(0.46)	2.77	PATTA	NO	PANTRANGAM PICHAIHAH	YES		VALIPI SEENAIHAH,,BHUDANAM VENKATARATNAM,,LEASE DOCUMENT NOT SUBMITTED	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
15	RANGANADHAPURAM	30-2C(0.46)	2.77	PATTA	NO	PANTANGAM CHINNAIHAH	YES		SEENAIHAH,,BHUDANAM VENKATARATNAM,,LEASE DOCUMENT NOT SUBMITTED	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
16	RANGANADHAPURAM	30-2D(0.46)	2.77	PATTA	NO	DURU SUBBAIHAH	YES		VALIPI SEENAIHAH,,BHUDANAM VENKATARATNAM,,LEASE DOCUMENT NOT SUBMITTED	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED

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1	1	2	3	4	5	6	7	8	9	10	11	12	
17	RANGANADHAPURAM	30-2E(0.46)	2.77	PATTA	NO	DAMARAPU PULLAIHAH	YES		VALIPI SEENAIHAH,,BHUDANAM VENKATARATNAM,,LEASE DOCUMENT NOT SUBMITTED	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
18	RANGANADHAPURAM	12(0.98)	2.58	PATTA	NO	SHAIK RAHUMTHULLA SAHEB	YES		VALIPI SEENAIHAH,,BHUDANAM VENKATARATNAM,,LEASE DOCUMENT NOT SUBMITTED	WETLAND	NO	PATTADAR DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
19	RANGANADHAPURAM	12-2(1.60)	2.58	PATTA	NO	ELAPA SUBBAIHAH/O PEDA NAGAIHAH	YES		VALIPI SEENAIHAH,,BHUDANAM VENKATARATNAM,,LEASE DOCUMENT NOT SUBMITTED	WETLAND	NO	PATTADAR DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
20	RANGANADHAPURAM	78-1(1.63)	19.25	PATTA	NO	CHILLAKURU RAMU	YES		SIVAREDDY,LEASE DOCUMENT NOT SUBMITTED	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
21	RANGANADHAPURAM	78-1(1.10)	19.25	PATTA	NO	ANGAJALA VENKATARAMANAIHAH	YES		LEASE. MARRI SIVAREDDY,LEASE DOCUMENT NOT SUBMITTED	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
22	RANGANADHAPURAM	78-1(0.58)	19.25	PATTA	NO	NALAJAM VANAIHAH	YES		LEASE. MARRI SIVAREDDY,LEASE DOCUMENT NOT SUBMITTED	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
23	RANGANADHAPURAM	78-1(0.17)	19.25	PATTA	NO	ASHA ACHAIHAH/O NALLAIHAH	YES		LEASE. MARRI SIVAREDDY,LEASE DOCUMENT NOT SUBMITTED	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
24	RANGANADHAPURAM	78-1(0.23)	19.25	PATTA	NO	NALAJAM VENKATAIHAH	YES		LEASE. MARRI SIVAREDDY,LEASE DOCUMENT NOT SUBMITTED	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED

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1	1	2	3	4	5	6	7	8	9	10	11	12	
25	RANGANADHAPURAM	78-1(1.00)	19.25	PATTA	NO	POLURU POLAIAH	YES		LEASE ,MARRI SIVAREDDY,LEASE DOCUMENT NOT SUBMITTED	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
26	RANGANADHAPURAM	78-1(0.07)	19.25	PATTA	NO	GOLLA RAMANAIH	YES		LEASE ,MARRI SIVAREDDY,LEASE DOCUMENT NOT SUBMITTED	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
27	RANGANADHAPURAM	78-1(0.80)	19.25	PATTA	NO	ANGAJALA JAYARAMAIAH	YES		LEASE ,MARRI SIVAREDDY,LEASE DOCUMENT NOT SUBMITTED	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
28	RANGANADHAPURAM	78-1(0.08)	19.25	PATTA	NO	ANGAJALA PULLAIAH	YES		LEASE ,MARRI SIVAREDDY,LEASE DOCUMENT NOT SUBMITTED	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
29	RANGANADHAPURAM	78-1(0.20)	19.25	PATTA	NO	NALAJAM RAMAIAH	YES		OWN,NALAJAM RAMAIAH	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
30	RANGANADHAPURAM	78-1(1.19)	19.25	PATTA	NO	BATHINA NAGURAIAHAS/O GOVINDAIAH	YES		LEASE ,MARRI SIVAREDDY,LEASE DOCUMENT NOT SUBMITTED	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
31	RANGANADHAPURAM	78-2(3.90)	3.9	PATTA	NO	DARSI PRAMEELARANIW/O SUBBARAO	YES		LEASE ,MARRI SIVAREDDY,LEASE DOCUMENT NOT SUBMITTED	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
32	RANGANADHAPURAM	79(1.25)	5.9	GOVT (DKT)	NO	NALAJAM MANIULA	YES		LEASE ,MARRI SIVAREDDY,LEASE DOCUMENT NOT SUBMITTED	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED

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1	1	2	3	4	5	6	7	8	9	10	11	12	
33	RANGANADHAPURAM	79(0.75)	5.9	GOVT (DKT)	NO	NALAJAM SYAMALA	YES		LEASE ,MARRI SIVAREDDY,LEASE DOCUMENT NOT SUBMITTED	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
34	RANGANADHAPURAM	79(2.00)	5.9	GOVT (DKT)	NO	POLURU BUJJAMMA	YES		LEASE ,KOTAIAH,LEASE DOCUMENT NOT SUBMITTED	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
35	RANGANADHAPURAM	79-8(1.90)	5.9	GOVT (DKT)	NO	DARSI PRAMEELARANIW/O SUBBARAO	YES		LEASE ,KOTAIAH,LEASE DOCUMENT NOT SUBMITTED	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
36	RANGANADHAPURAM	80(3.49)	10.78	GOVT (DKT)	NO	VATHURU NAGAIAH	YES		LEASE ,KOTAIAH,LEASE DOCUMENT NOT SUBMITTED	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
37	RANGANADHAPURAM	81-3(1.00)	7.04	GOVT (DKT)	NO	CHEMBETI PEDASOMAIAH	YES		LEASE ,MARRI SIVAREDDY,LEASE DOCUMENT NOT SUBMITTED	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
38	RANGANADHAPURAM	81-4(2.00)	7.04	GOVT (DKT)	NO	NALAJAM CHINA GURAVAJAH	YES		LEASE ,MARRI SIVAREDDY,LEASE DOCUMENT NOT SUBMITTED	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
39	RANGANADHAPURAM	82-1(2.20)	11.94	PATTA	NO	NALAJAM MALLIKARIJUNA	YES		OWN : PAMALA GOPALKRISHNA	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
40	RANGANADHAPURAM	82-1(0.50)	11.94	PATTA	NO	POLLURU MURALI	YES		OWN : PAMALA GOPALKRISHNA	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED

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1	1	2	3	4	5	6	7	8	9	10	11	12	
41	RANGANADHAPURAM	83-1(2.15)	4.31	PATTA	NO	CHILLAKURU RAGHAVA REDDY	YES		LEASE BALAKRISHANREDDY,I EASE DOCUMENT NOT SUBMITTED	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
42	RANGANADHAPURAM	83-1A(2.16)	4.31	PATTA	NO	VADIAMUDI LEE LAVATHI	YES		LEASE BALAKRISHANREDDY,I EASE DOCUMENT NOT SUBMITTED	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
43	RANGANADHAPURAM	83-2(1.15)	1.15	GOVT (DKT)	NO	PUDETI VENKATARAMANAIAH	YES		LEASE BALAKRISHANREDDY,I EASE DOCUMENT NOT SUBMITTED	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
44	RANGANADHAPURAM	83-9(0.99)	0.99	GOVT (DKT)	NO	DARSI PRAMEELARANIW/O SUBBARAO	YES		LEASE BALAKRISHANREDDY,I EASE DOCUMENT NOT SUBMITTED	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
45	RANGANADHAPURAM	83-4(0.95)	0.95	GOVT (DKT)	NO	PUDETI VENKATESH	YES		LEASE BALAKRISHANREDDY,I EASE DOCUMENT NOT SUBMITTED	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
46	RANGANADHAPURAM	85-1(1.50)	14.38	GOVT (DKT)	NO	BUDURU RAGHAVAIAH	YES		OWN -PURNAMALLI VENKATASUBBAIAH	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
47	RANGANADHAPURAM	85-2(1.00)	14.38	GOVT (DKT)	NO	PUDETI VENKATESWARLU	YES		OWN -PURNAMALLI VENKATASUBBAIAH	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
48	RANGANADHAPURAM	85-3(1.00)	14.38	GOVT (DKT)	NO	CHEMBETI CHINAPOLAIAH	YES		OWN -PURNAMALLI VENKATASUBBAIAH	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED

7

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1	1	2	3	4	5	6	7	8	9	10	11	12	
49	RANGANADHAPURAM	85-4(1.00)	14.38	GOVT (DKT)	NO	PUDETI VENKATARAMANAIAH	YES		OWN -PURNAMALLI VENKATASUBBAIAH	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
50	RANGANADHAPURAM	85-5(1.00)	14.38	GOVT (DKT)	NO	BUDURU VENKATAIAHS/O SOMAIAH	YES		OWN -PURNAMALLI VENKATASUBBAIAH	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
51	RANGANADHAPURAM	85-6(1.00)	14.38	GOVT (DKT)	NO	CHEMBETI PEDA VENKAIAH	YES		OWN -MACHAREDDY CHIRANIEEVI	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
52	RANGANADHAPURAM	85-7(1.00)	14.38	GOVT (DKT)	NO	MARAMREDDY CHIRANIEEVI	YES		OWN -CHEMBETI SANKARAIAHS/O SANKARAIAH	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
53	RANGANADHAPURAM	85-8(1.00)	14.38	GOVT (DKT)	NO	THEEPALAPUDI MANJULA W/O SUBBAIAH	YES		OWN -MACHIREDDY CHIRANIEEVI	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
54	RANGANADHAPURAM	85-9(1.00)	14.38	GOVT (DKT)	NO	BUDURU POLAIAH	YES		OWN -BDUDURU POLAIAH	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
55	RANGANADHAPURAM	85-10(1.00)	14.38	GOVT (DKT)	NO	KANURU ADEIAH	YES		OWN -MACHIREDDY CHIRANIEEVI	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
56	RANGANADHAPURAM	85-11(1.50)	14.38	GOVT (DKT)	NO	CHEMBETI ANKAIAH	YES		OWN -MACHIREDDY CHIRANIEEVI	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED

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1	1	2	3	4	5	6	7	8	9	10	11	12	
57	RANGANADHAPURAM	86(9.92)	14.38	GOVT (DKT)	NO	VAGU PORAMBOKU	NO	GOVERNMENT LAND ENCROACHMENT	PURNAMALLI VENKATASUBBAIAH	LOW PRODUCTIVITY DRY LAND	NO	GOVERNMENT LAND	TO BE EVICTED
58	RANGANADHAPURAM	87(1.60)	8.7	VAGU PORAMBOKU	NO	VAGU PORAMBOKU	NO	GOVERNMENT LAND ENCROACHMENT	PURNAMALLI VENKATASUBBAIAH	VAGU PORAMBOKU	NO	GOVERNMENT LAND	TO BE EVICTED
59	RANGANADHAPURAM	88-1(1.00)	10.37	GOVT (DKT)	NO	KANNEBOINA THIRUPALAJIAH	YES		LEASE :GUDURU SUBBARAO,,LEASE DOCUMENT NOT SUBMITTED	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
60	RANGANADHAPURAM	88-2(1.00)	10.37	GOVT (DKT)	NO	CHEMBETI CHINA ANKAIAH	YES		LEASE :GUDURU SUBBARAO,,LEASE DOCUMENT NOT SUBMITTED	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
61	RANGANADHAPURAM	88-3(1.00)	10.37	GOVT (DKT)	NO	NALAJAM MOHAN	YES		LEASE :GUDURU SUBBARAO,,LEASE DOCUMENT NOT SUBMITTED	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
62	RANGANADHAPURAM	88-4(1.00)	10.37	GOVT (DKT)	NO	ERRI VASANTHAIAH	YES		LEASE :GUDURU SUBBARAO,,LEASE DOCUMENT NOT SUBMITTED	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
63	RANGANADHAPURAM	88-5(1.00)	10.37	GOVT (DKT)	NO	NALAJAM BANGARIAIAH	YES		LEASE :GUDURU SUBBARAO,,LEASE DOCUMENT NOT SUBMITTED	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
64	RANGANADHAPURAM	88-6(1.00)	10.37	GOVT (DKT)	NO	NALAJAM RAMANAIAH	YES		LEASE :GUDURU SUBBARAO,,LEASE DOCUMENT NOT SUBMITTED	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED

S.L.N O	Revenue village	Survey No	Total Extent in Ac	Whether the land is Government or Patta	If Governme nt,any permission has obtained for cultivating as per norms	Name of the pattadar and Endjoyadar as per Revenue Records	Whether the land farm title is clear or not (Yes/No)	If no specify the remarks	How the Aqua farmers has got the land From the pattadar (if same mention as same if different mentioning the details of acquire with supporting documents	whether the land belongs to agriculture land/saltpan/wet land mangrove/forest land meant for public purpose/ other land	d).Any other omissions noticed during enquiry regarding titel dispute,b oundary dispute or any complaint s arised	Verify the all the village records and documents produced and certify that how farmer got the land in detail	tahsildar remarks
1	1	2	3	4	5	6	7	8	9	10	11	12	
65	RANGANADHAPURAM	88(4.37)	10.37	GOVT LAND	NO	OCCUPIED	YES		LEASE :GUDURU SUBBARAO,,LEASE DOCUMENT NOT SUBMITTED	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
66	RANGANADHAPURAM	89-1(1.00)	8.68	GOVT (DKT)	NO	DARSI RAJESWARI	YES		OWN: PAMALA GOPALKRISHNA	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
67	RANGANADHAPURAM	89-2(1.50)	8.68	GOVT (DKT)	NO	DARSI RAJESWARI	YES		LEASE :GUDURU SUBBARAO,,LEASE DOCUMENT NOT SUBMITTED	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
68	RANGANADHAPURAM	89-3(1.50)	8.68	GOVT(DKT)	NO	DARSI RAJESWARI	YES		LEASE :GUDURU SUBBARAO,,LEASE DOCUMENT NOT SUBMITTED	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
69	RANGANADHAPURAM	89-4(4.38)	8.68	GOVT(DKT)	NO	DARSI SRINIVASULU	YES		LEASE :GUDURU SUBBARAO,,LEASE DOCUMENT NOT SUBMITTED	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
70	RANGANADHAPURAM	90(4.46)	12.7	GOVT(DKT)	NO	THUPAKULA SURAJIAH	YES		OWN: BALAJI LEASE	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
71	RANGANADHAPURAM	91-A(2.95)	13.2	GOVT(DKT)	NO	DARSI UMAMAHESWARI/W/ VENKATHARATHNAM	YES		:RAMANAIAH,,LEASE DOCUMENT NOT SUBMITTED	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
72	RANGANADHAPURAM	91(7.05)	13.2	GOVERNMENT	NO	CHEMBETI PICHIAIAH	YES		OWN: RAMANAIAH	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED

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1	1	2	3	4	5	6	7	8	9	10	11	12	
73	RANGANADHAPURAM	92(1.10)	11.66	GOVT(DKT)	NO	DARSI PRAMEELARANIW/O SUBBARAO	YES		OWN:BALAJI	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
74	RANGANADHAPURAM	92-2A(1.98)	11.66	GOVT(DKT)	NO	DARSI UMAMAHESWARIW/O VENKATARATHNAM	YES		OWN:BALAJI	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
75	RANGANADHAPURAM	92(6.00)	11.66	GOVT(DKT)	NO	GUDURU SUBBARAO	YES		OWN:BALAJI	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
76	RANGANADHAPURAM	96(1.30)	8.63	KALUVA	NO	KALUVA	YES	GOVERNMENT LAND OCCUPIED	SIVALANKI SUDHAKAR	LOW PRODUCTIVITY DRY LAND	NO	GOVERNMENT LAND	TO BE EVICTED
77	RANGANADHAPURAM	97(1.64)	31.22	GOVT(DKT)	NO	NALAJAM SYAMALA	YES		OWN :RAMANIAIAH	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
78	RANGANADHAPURAM	97(20.00)	31.22	GOVT(DKT)	NO	ANADHINAM	YES		OWN-SIVALANKI SUDHAKAR LEASE JULASA	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
79	RANGANADHAPURAM	100(9.34)	14.96	GOVT(DKT)	NO	CHEMBETI PEDDAIAHS/O CHINNAIAH	YES		KOTAIAH,LEASE DOCUMENT NOT SUBMITTED	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
80	RANGANADHAPURAM	107-1A(3.00)	4.92	PATTA	NO	DUVVURU HANUMANTH REDDY	YES		OWN-DUVVURU SHESHUREDDY	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED

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1	1	2	3	4	5	6	7	8	9	10	11	12	
81	RANGANADHAPURAM	107-1B(1.92)	4.92	PATTA	NO	DUVVURU RAMALINGAREDDY	YES		OWN-DUVVURU SHESHUREDDY	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
82	RANGANADHAPURAM	107-2A(1.92)	1.92	GOVT(DKT)	NO	DUVVURU RAMALINGAREDDYS/O HANUMANTH REDDY	YES		OWN-DUVVURU SHESHUREDDY	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
83	RANGANADHAPURAM	108-1(0.77)	0.77	PATTA	NO	DUVVURU RAMALINGAREDDYS/O HANUMANTH REDDY	YES		OWN-DUVVURU SHESHUREDDY	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
84	RANGANADHAPURAM	111(4.26)	4.26	GOVERNMENT	NO	ANADHEENAM	NO	GOVERNMENT LAND OCCUPIED	OWN-DUVVURU SHESHUREDDY	LOW PRODUCTIVITY DRY LAND	NO	GOVERNMENT LAND	TO BE EVICTED
85	RANGANADHAPURAM	84-1(4.00)	20.00AC	PATTA	NO	MARAMREDDY CHIRANJEEVIREDDY	YES		OWN: MARAMREDDY CHIRANJEEVIREDDY	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT SUBMITTED	AQUA CULTURE PERMITIONS,AND GROUND WATER USED
86	RANGANADHAPURAM	84-1(2.50)	20.00AC	PATTA	NO	MARAMREDDY CHIRANJEEVIREDDY	YES		OWN: MARAMREDDY CHIRANJEEVIREDDY	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
87	RANGANADHAPURAM	84-1A(2.50)	20.00AC	PATTA	NO	KAMIREDDY KASTHUREDDY	YES		OWN:KAMIREDDY KASTHUREDDY	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
88	RANGANADHAPURAM	84-1A(2.50)	20.00AC	PATTA	NO	KAMIREDDY CHANDRAREDDY	YES		OWN:KAMIREDDY CHANDRAREDDY	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED

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1	1	2	3	4	5	6	7	8	9	10	11	12	
89	RANGANADHAPURAM	84-1(1.50)	20.00AC	PATTA	NO	MARAMREDDY CHIRANIEVIREDDY	YES		OWN: MARAMREDDY CHIRANIEVIREDDY	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
90	RANGANADHAPURAM	84-1A(1.80)	20.00AC	PATTA	NO	KAMIREDDY KASHUREDDY	YES		OWN:KAMIREDDY KASHUREDDY	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
91	RANGANADHAPURAM	84-1P-1(2.40)	20.00AC	PATTA	NO	KAMIREDDY KASHUREDDY	YES		OWN:KAMIREDDY KASHUREDDY	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
92	RANGANADHAPURAM	84-1P-2(1.39)	20.00AC	PATTA	NO	KAMIREDDY CHANDRAREDDY	YES		OWN:KAMIREDDY CHANDRAREDDY	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
93	RANGANADHAPURAM	84-2-1(2.40)	20.00AC	PATTA	NO	GURRAM SRINIVASULU	YES		LEASE:KAMIREDDY CHANDRAREDDY	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT NOT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
94	RANGANADHAPURAM	84-1A(1.20)	20.00AC	PATTA	NO	KAMIREDDY CHANDRAREDDY	YES		OWN:KAMIREDDY CHANDRAREDDY	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
95	RANGANADHAPURAM	84-2-2(0.40)	20.00AC	PATTA	NO	KAMIREDDY CHANDRAREDDY	YES		OWN:KAMIREDDY CHANDRAREDDY	LOW PRODUCTIVITY DRY LAND	NO	PATTADAR DOCUMENT SUBMITTED	NO AQUA CULTURE PERMITIONS,AND GROUND WATER USED
96	RANGANADHAPURAM	82-2(1.25)	1.42	GOVERNMENT	NO	ANDHEENAM	NO	GOVERNMENT LAND ENCROACHMENT	BALAKRISHNAREDDY	GOVERNMENT LAND	YES	GOVERNMENT LAND	TO BE EVICTED

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1	1	2	3	4	5	6	7	8	9	10	11	12	
97	RANGANADHAPURAM	87(3.30)	8.7	GOVERNMENT	NO	VAGU PORAMBOKU	NO	GOVERNMENT LAND ENCROACHMENT	KONAMELLI VENKATASUBBAIAH	GOVERNMENT LAND	YES	GOVERNMENT LAND	TO BE EVICTED
98	RANGANADHAPURAM	93(0.85)	5.4	GOVERNMENT	NO	VAGU PORAMBOKU	NO	GOVERNMENT LAND ENCROACHMENT	BALAJI	GOVERNMENT LAND	YES	GOVERNMENT LAND	TO BE EVICTED

TOTAL EXTENT IN AQUA PONDS 197.15 AC

SIGNATURE OF THE VILLAGE REVENUE OFFICER WITH SEAL

SIGNATURE OF THE MANDAL TAHSIDAR WITH SEAL

21/03/2024
TAHSILDAR
 Chittamuru Mandal
 Nellore Dist.

Un Registered Aqua farm details

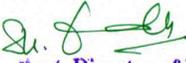
ANNEXURE - III (A)												
Revenue Village Wise, Water Source Wise and Farmer wise for Existing Aquaculture for Declaration of Aqua Zones in KOTA MANDAL, SPSNELLORE District												
Sl. No.	Mandal	GP Name	Village	Farmer Name	Father name	Extent (in Ha)	Survey No.	Reg. No.	Date of Registration	Date of Validity	lease/own	Contact no
1	2	3	4	5		6	7	8	9	11	12	13
1	KOTA	KARLAPUDI	KARLAPUDI	MUTEMBAKA KOTAMMA		0.733333333	SY.NO: 220-14,217-20,35,36	AP-II-2017(19043)	26-12-17	25-12-22		
2	KOTA	KARLAPUDI	KARLAPUDI	DUVURU JAHNAVI		1.733333333	SY.NO: 177-6,174-B-1,172-2,1,170-1BPI	AP-II-2017(19040)	26-12-17	25-12-22		
3	KOTA	KARLAPUDI	KARLAPUDI	PERNATI VENUGOPAL REDDY		0.683333333	SY.NO: 173-2A, 173-ID, 173-1A	AP-II-2017(19039)	26-12-17	25-12-22		
4	KOTA	KARLAPUDI	KARLAPUDI	KAMIREDDY SUBBAMMA		1.233333333	SY.NO: 176-1,197-1,183-11,276/1	AP-II-2017(19038)	26-12-17	25-12-22		
5	KOTA	KARLAPUDI	KARLAPUDI	KARALAPUDI VENKATAMMA		0.333333333	SY.NO: 220-25,220-30,217-28,30,50	AP-II-2017(19031)	26-12-17	25-12-22		
6	KOTA	KARLAPUDI	KARLAPUDI	KARALAPUDI ANKAMMA		0.783333333	SY.NO: 220-28,217-41,104-8	AP-II-2017(19030)	26-12-17	25-12-22		
7	KOTA	KARLAPUDI	KARLAPUDI	KARALAPUDI VENKATAMMA		0.8	SY.NO: 240-17,220-36,217-33,39	AP-II-2017(19029)	26-12-17	25-12-22		
8	KOTA	KARLAPUDI	KARLAPUDI	PERNETI SRINIVASULU REDDY		1.7	SY.NO: 176-2,3,4,8,183/5,197/8A	AP-II-2017(19028)	26-12-17	25-12-22		
9	KOTA	KARLAPUDI	KARLAPUDI	DUVVURU KALAPANA		3.166666667	SY.NO: 252-4A1, 251-3, 211, 251-7A	AP-II-2017(19010)	26-12-17	25-12-22		
10	KOTA	KARLAPUDI	KARLAPUDI	DUVURU KALAPANA		3	SY.NO: 210-2,209-6,209-4P1	AP-II-2017(19009)	26-12-17	25-12-22		
11	KOTA	KARLAPUDI	KARLAPUDI	PERNATI RADHA KRISHNA REDDY		2.533333333	SY.NO:170/2,3, 172/3	AP-II-2017(18284)	13-07-17	12-07-22		
12	KOTA	KARLAPUDI	KARLAPUDI	PERNATI ANANDA REDDY		2	SY.NO:170/4	AP-II-2017(18283)	13-07-17	12-07-22		
13	KOTA	KARLAPUDI	KARLAPUDI	PERNATI VAMSI KRISHNA REDDY		1.116666667	SY.NO:174/B2, 179/3	AP-II-2017(18281)	13-07-17	12-07-22		
14	KOTA	KARLAPUDI	KARLAPUDI	DUVURU ANANDHAMMA		0.45	233 - 1	AP-II-2015(16328)	14-09-15	13-09-20		

20.26666667


 Asst, Director of Fisheries
 GUDUR

MUTTEBAKA AQUACULTURE REGISTERED DATA												
S.no	Name of the Farmer	Registration No	Address of the Farmer	No.of Ponds	OWN / LEASE	Survey No	Extent (Acres)	CAA Licence Have/not	Location of the Farm	CAA norms followed	ETP	REMARKS
1	PANDI MASTHANAJAH / CHINAGA SUBARAYALU	AP-II-2016(17365)	MUTTEBAKA	8	LEASE	152	3.04	YES	BELAGU	YES	NO	
2	PELLURU PRABAKAR REDDY		VIDHYA NAGAR		OWN	152-A	1.91	YES	NEAR VEERASWAMY LAND	YES	NO	
3	PELLURU SUDHAKAR REDDY		VIDHYA NAGAR		OWN	152-B	7.21	YES	NEAR VEERASWAMY LAND	YES	NO	
4	DIVURU KUMARSWAMY REDDY, ADI BANGARAJAH, ADI CHENGAIH, DARA RAGAIH, DARA MALLIKONJAH	AP-II-2016(10381)	MUTTEBAKA	7	LEASE	151	2.83	YES	NEAR CHINNA VEERASWAMY PONDS	YES	NO	
5	PELLURU PRABAKAR REDDY	AP-II-2016(17365)	VIDHYA NAGAR		OWN	151-B	6.09	YES	NEAR CHINNA VEERASWAMY PONDS	YES	NO	
6	MALLELA CHINNAIAH, RAYAPU CHENCHU KRISHNAIAH, PANDI BALKARAIH, VANUVAKA CHENGAIH, ADI MASTHANAJAH, MALLELA VENKATAIAH, THUPAKULA GOVINDHIAH	AP-II-2016(17365)	MUTTEBAKA	9	OWN	131	3.59	YES	BELAGU	YES	NO	
7	BURLA LALITHAMMA		MUTTEBAKA		OWN	131-B	4	YES	NEAR PULIKALUVA	YES	NO	
8	PELLURU SUDHAKAR REDDY		MUTTEBAKA		OWN	131-A	0.79	YES	NEAR PULIKALUVA	YES	NO	
9	BURLA LALITHAMMA		MUTTEBAKA		OWN	131-D	4	YES	NEAR PULIKALUVA	YES	NO	
10	BURLA CHAKRADAR REDDY		MUTTEBAKA		OWN	131-P	3.54	YES	NEAR PULIKALUVA	YES	NO	
11	UCHURU PICHU REDDY		MUTTEBAKA		OWN	153	2.25	YES	NEAR PULIKALUVA	YES	NO	
12	NALLA REDDY		MUTTEBAKA		OWN	153	2.7	YES	NEAR PULIKALUVA	YES	NO	
13	MADHUSUDHAN REDDY	AP-II-2016(17355)	MUTTEBAKA	9	LEASE	153-A	6.66	YES	NEAR PULIKALUVA	YES	NO	
14	UCHURU PICHU REDDY		MUTTEBAKA		LEASE	153-A	1.75	YES	NEAR PULIKALUVA	YES	NO	
15	UCHURU PICHU REDDY		MUTTEBAKA		OWN	D,C1,C2,C3	2.02	YES	NEAR BUS STAND	(Near By Argi-Ja)	NO	
16	NADIPATI BALAJI		AP-II-2016(12348)		MUTTEBAKA	OWN	93	1.08	YES	REDDY MANNAM	(Near By Argi-Ja)	NO
17	PATTAPU VENKATAIAH	AP-II-2016(12346)	MUTTEBAKA	LEASE	154-12	0.49	YES	BELAGU	YES	NO	SEEPAGE	

18	NEDHURAMALI RAVISEKHAR REDDY	AP-II-201 (114962)	VAKADU	32	OWN	150-C	1.5	YES	NALLA REDDY LAND	YES	NO	
19	NEDHURAMALI UDAY SEKHAR REDDY		VAKADU		OWN	150-D	1.5	YES	NALLA REDDY LAND	YES	NO	
20	NEDHURAMALI BHANU SEKHAR REDDY		VAKADU		OWN	150-E	1.5	YES	KONAGADI	YES	NO	
21	NEDHURAMALI UDAY SEKHAR REDDY		VAKADU		OWN	150-B	19.8	YES	KONAGADI	YES	NO	
22	POCHAREDDY BALAGI		VAKADU		OWN	150-B1	25.22	YES	KONAGADI	YES	NO	
23	CHINAGA VENKATA KRISHANAJAH		MUTTEMLAKA		LEASE	150-P16	0.48	YES	KONAGADI	YES	NO	
24	MALLELA VENKATA KRISHANAJAH		MUTTEMLAKA		LEASE	150-P23	0.48	YES	DHODIKATLA	YES	NO	
25	PATTAPU VENKATAIAH		MUTTEMLAKA		LEASE	150-P24	0.48	YES	DHODIKATLA	YES	NO	
26	SOGA CHELLAMMA		MUTTEMLAKA		LEASE	150-P35	0.48	YES	DHODIKATLA	YES	NO	


Asst, Director of Fisheries
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Un Registered Aqua farmers in Mutembaka Village of Vakadu Mandal											
S.no	Name of the Farmer	Address of the Farmer	No.of Ponds	OWN / LEASE	Survey No	Extent (Acres)	CAA Licence Have/not	Location of the Farm	CAA norms followed	ETP	REMARKS
1	TIRUVAI VEERASWAMY	PITTUVANIKANDRIGA	5	LEASE	123-1	1.13	NO	Beside Pulikaluva	YES	NO	
2	MANUBOLU PAPPAAH	PITTUVANIKANDRIGA		OWN	123-2	0.43	NO	Beside Pulikaluva	YES	NO	
3	MANUBOLU venkaiah	PITTUVANIKANDRIGA		OWN	123-3	4.66	NO	Beside Pulikaluva	NO (Near By Argi -land)	NO	
4	PANDI MASTHANAIAH / CHINAGA SUBARAYALU	MUTTEMBAKA	8	LEASE	152	3.04	YES	BELAGU	YES	NO	
5	PELLURU PRABAKAR REDDY	VIDHYA NAGAR		OWN	152-A	1.91	YES	NEAR VEERASWAMY LAND	YES	NO	
6	PELLURU SUDHAKAR REDDY	VIDHYA NAGAR		OWN	152-B	7.21	YES	NEAR VEERASWAMY LAND	YES	NO	
7	PANDI MASTHAN & CHENGAIAH	MUTTEMBAKA	2	OWN	118-1,118-2,118-3	2.92	NO	PALAPULAVAGU	NO (Near By Argi -land)	NO	
8	PANDI CHINA TIRUPALAJAH & TIRUVAI VEERASWAMY	MUTTEMBAKA	4	LEASE	124-1,124-2	2.8	NO	Beside Pulikaluva	NO (Near By Argi -land)	NO	
9	PANDI POLICEAIAH	MUTTEMBAKA	4	OWN	125-1,125-2A,125-2B	3.36	NO	PALAPULAVAGU	YES	NO	
10	PANDI CHINAVEERAGAIAH & ADI NAGAMMA & ADI NADIPAJAH	MUTTEMBAKA	2	OWN	126-9,126-P1,126-P2	2.05	NO	Beside Pulikaluva	YES	NO	
11	CHINAGA PANDHAIH	PITUVANPALLI	1	LEASE	145	1.69	NO	Beside Pulikaluva	YES	NO	
12	ADI POLAMMA & UPAGUNTA NAGOOR REDDY	MUTTEMBAKA	6	LEASE	114-1A,114-1A8,114-1A13,114-1A16,114-1A14	1.54	NO	NEAR LAKSHAMAIAH LAND	YES	NO	
13	PANDI POLAJIAH	MUTTEMBAKA		OWN	114-1B,114-1C	2.52	NO	NEAR LAKSHAMAIAH LAND	YES	NO	
14	PANDI JAYYAMMA	MUTTEMBAKA		OWN	114-1B2	1.88	NO	PALAPULAVAGU	YES	NO	
15	ADI MEERAH (RAYAPPU VENKATTAMMA	MUTTEMBAKA		OWN	114-1B4,114-1C2	0.95	NO	PALAPULAVAGU	YES	NO	
16	CHITTETI NAGAIAH & CHINAGA VENKATA SUBBAIAH, NALLA REDDY RAMI REDDY	MUTTEMBAKA		LEASE	114-1C3,114-2	0.71	NO	PALAPULAVAGU	YES	NO	
17	ADI CHINTHALAJAH & CHINAGA VENKATA SUBBAIAH	MUTTEMBAKA		OWN	114-1B3,114-1C4	0.82	NO	PALAPULAVAGU	YES	NO	
18	CHINNAGA SUBRAMANYAM	MUTTEMBAKA		LEASE	114-1A2	0.14	NO	PALAPULAVAGU	YES	NO	

19	PANDI CHENGAIAH	MUTTEBAKA		LEASE	114-1A3,114-1B2	2.02	NO	PALAPULAVAGU	YES	NO
20	VANIIVAKKA CHENGAIAH	MUTTEBAKA		OWN	114-1A4,1A7,1A9,1A11,1A12,1A15	0.98	NO	PALAPULAVAGU	YES	NO
21	RACHAGOLLA CHENGAMMA	VAKADU		LEASE	114-1A5	0.17	NO	PALAPULAVAGU	YES	NO
22	ADI NAGAMMA & ADI POLLAMMA	MUTTEBAKA		LEASE	114-1A6,1A10,1A16	0.47	NO	PALAPULAVAGU	YES	NO
23	KUMARI VENKATADRIS ADI NARASIMHACHETANALUJANE ADI VENKATESH DARA NARASIMH CHETATI NAGAIARH CHETATI VENKATASUBBAIAH	MUTTEBAKA	9	LEASE	117-1,6,2,3,4,5,7,8	6.05	NO	PALAPULAVAGU	YES	NO
24	THERUVAI ADHAIJAH & VENKATAIAH & VEERASWAMY	PITUVANBALLI	2	LEASE	121-1,2,3,4,5	3.03	NO	Beside Pulikaluva	NO (Near By Argi -land)	NO
25	POLIPATTI JAIPALL	GOLLAPELEM		OWN	149-1,5,7,10,13	2.05	NO	KUMMARI BONDHA	YES	NO
26	POLIPATI NAGAIJAH	GOLLAPELEM	5	OWN	149-2,4,6,9,12	3.68	NO	KUMMARI BONDHA	YES	NO
27	POLIPATI RAMAIAH	GOLLAPELEM		LEASE	149-3,11,8	3.29	NO	KUMMARI BONDHA	YES	NO
28	DUVURU KUMARSWAMY REDDY & ADI BANGARAJAH & ADI CHENGAIAH & DARA RAGAIARH DARA MALLIKONDAIAH	MUTTEBAKA	7	LEASE	151	2.83	YES	NEAR CHINNA VEERASWAMY PONDS	YES	NO
29	PELLURU PRABAKAR REDDY	VIDHYA NAGAR		OWN	151-B	6.09	YES	NEAR CHINNA VEERASWAMY PONDS	YES	NO
30	MALLELA CHINMAIAH & RAYAPU CHENCHU KRISHANAJAH & PANDI BALRAMAIAH & VANIVAKKA CHENGAIAH & ADI MASTHANAJAH & MALLELA VENKATAIAH & THUPAKULA GOVINDHAIJAH	MUTTEBAKA		OWN	131	3.59	YES	BELAGU	YES	NO
31	BURLA LALITHAMMA	MUTTEBAKA	9	OWN	131-B	4	YES	NEAR PULIKALUVA	YES	NO
32	PELLURU SUDHAKAR REDDY	MUTTEBAKA		OWN	131-A	0.79	YES	NEAR PULIKALUVA	YES	NO
33	BURLA LALITHAMMA	MUTTEBAKA		OWN	131-D	4	YES	NEAR PULIKALUVA	YES	NO
34	BURLA CHAKRADAR REDDY	MUTTEBAKA		OWN	131-P	3.54	YES	NEAR PULIKALUVA	YES	NO
35	UCHURU PICHU REDDY	MUTTEBAKA	9	OWN	153	2.25	YES	NEAR PULIKALUVA	YES	NO
36	NALLA REDDY MADHUSUDHAN REDDY	MUTTEBAKA		OWN	153	2.7	YES	NEAR PULIKALUVA	YES	NO
37	UCHURU PICHU REDDY	MUTTEBAKA		LEASE	153-A	6.66	YES	NEAR PULIKALUVA	YES	NO
38	UCHURU PICHU REDDY	MUTTEBAKA		LEASE	153-A	1.75	YES	NEAR PULIKALUVA	YES	NO

39	PALAMPARTHI LAVANYA & UCHURU INDRASEENAMMA & PALAGANI GIRIJA RAYA VASANTHAMMA	MUTTEMLBAKA	5	OWN	127	8.2	NO	Beside Pulikaluva	YES	NO	
40	CHINAGA VENKATAIAH	MUTTEMLBAKA	1	OWN	142-2	1.17	NO	MUTTEMLBAKA ROAD	YES	NO	
41	BANDI SUBARAMAIAH & LAKSHMI DEVI & LAKSHAMAIAH & POLAMMA	MUTTEMLBAKA	3	OWN	135-2G,2H,2J,2K,2C,135-3,4,1	5.01	NO	Beside Pulikaluva	NO (Near By Arji -land)	NO	SEEPAGE
42	MANUBOLU INDIRAMMA & PAPPAYA & RAGAMMA	PITUVANPALLI	4	OWN	122-A,B1,A,B2	5.5	NO	Beside Pulikaluva	YES	NO	
43	BUDHURU VENKATA SUBBAIAH & THIUMULASETTI VENKATESH & MALLELA RAGAJAH & ADI BANGARAJAH & BANDI VENKATAIAH & GODUGU SUBBARAMAIAH	MUTTEMLBAKA	4	LEASE	134-92,90,89,44,43,81,79	1.19	NO	NEAR PULIKALUVA	NO (Near By Arji -land)	NO	
44	CHINAGA RAMANAIAH & CHENGAIAH & DARA PULLAIAH & BANDI MARAJAH & CHITATI MEERAIAH & DAMAI MUNISWAMY & ADI PAPPALIAH	MUTTEMLBAKA		LEASE	134-96,95,93,91,88,84,94,87,86,65	1.84	NO	NEAR PULIKALUVA	NO (Near By Arji -land)	NO	SEEPAGE
45	GODUGU SUBBARAMAIAH & bandi desai & RAGAJAH & YETAGIRI SUBBAIAH & PALLEM POLAJAH & DARA VEERASWAMY & ADI MEERAIAH	MUTTEMLBAKA		LEASE	134-78,77,76,72,65,70,69,66,67,71	2.53	NO	NEAR PULIKALUVA	YES	NO	
46	VAKATI SUJATHA & MASTHAN REDDY	DUGAVARRAM	2	LEASE	3-A1,A2,B	2.29	NO	NEAR BUS STAND	NO (Near By Arji -land)	NO	
47	VAKATI SUJATHA	DUGAVARRAM	1	OWN	2	1	NO	NEAR BUS STAND	NO (Near By Arji -land)	NO	
48	NEDHURAMALI BHANU SEKHAR REDDY & KOSURU KRISHANAIAH	VAKADU	1	OWN	17-B3,C,D1,D2	1.38	NO	NEAR BUS STAND	YES	NO	
49	NADIPATI ESWARAJAH	MUTTEMLBAKA	3	OWN	4-F1,F2	0.62	NO	NEAR BUS STAND	NO (Near By Arji -land)	NO	
50	NADIPATI BALAJI	MUTTEMLBAKA		OWN	4-E,D,C1,C2,C3,B1	2.02	YES	NEAR BUS STAND	NO (Near By Arji -land)	NO	
51	PATAPU VENKATAMMA & MANUBOLU SATISH	MUTTEMLBAKA	1	LEASE	144-B1,B,B2,B4	1.48	NO	NEAR PULIKALUVA	NO (Near By Arji -land)	NO	
52	CHITTETI NAGAJAH	MUTTEMLBAKA	3	OWN	113-B	1.29	NO	BESIDE MUTTEMLBAKA ROAD	YES	NO	
53	CHITTETI GOPI	MUTTEMLBAKA		OWN	113-B	1.29	NO	BESIDE MUTTEMLBAKA ROAD	NO (Near By Arji -land)	NO	
54	NADIPATI RAVIKUMAR	MUTTEMLBAKA	1	OWN	93	1.08	YES	REDDY MANYAM	NO (Near By Arji -land)	NO	SEEPAGE

55	UCHURU PAPPAMMA	MUTTEBAKA	1	LEASE	120	2.78	NO	PAMALANELLA	YES	NO	
56	BANDI MARTHAIAH	MUTTEBAKA	1	LEASE	120-1	0.54	NO	PAMALANELLA	YES	NO	
57	KRISHNAPATNAM CHENGAIAH	MUTTEBAKA	10	OWN	154-P1	0.5	NO	Beside Pulikaluva	YES	NO	
58	UCHURU MALLIKARJUNA REDDY	MUTTEBAKA		OWN	154-P2	11.76	NO	KOMALA BONDHA	YES	NO	
59	PANDI SUBBAMMA	MUTTEBAKA		OWN	154-P3	0.49	NO	PALAPULAVAGU	YES	NO	
60	PATTAPU SESHIAH	MUTTEBAKA		OWN	154-P4	0.49	NO	NEAR CHINA VEERASWAMY LAND	YES	NO	
61	YETAGIRI PALETAMMA	MUTTEBAKA		OWN (NO CULTURE)	154-P5	0.5	NO	PEDHAPUTLA	YES	NO	
62	PENIMETTI MANIAMMA	MUTTEBAKA		LEASE	154-P6	0.5	NO	KOMALA BONDHA	YES	NO	
63	SK.MUDHIN SAHEB	KOTA		OWN	154-P7	0.5	NO	KOMALA BONDHA	YES	NO	
64	PANDI PEDHA RAMMAIAH	MUTTEBAKA		LEASE	154-P8	0.5	NO	PEDHA BELAGU	YES	NO	
65	THOTAKATLA GOVINDHIAH	MUTTEBAKA		LEASE	154-P9	0.5	NO	BELAGU	YES	NO	
66	THIRUMURU NAGAIAH	MUTTEBAKA		LEASE	154-P10	0.5	NO	BELAGU	YES	NO	
67	ADI NAGESH	MUTTEBAKA		LEASE	154-P11	0.5	NO	BELAGU	YES	NO	
68	PATTAPU VENKATAIAH	MUTTEBAKA		LEASE	154-12	0.49	YES	BELAGU	YES	NO	
69	MEJURU VENKATESWARLU	MUTTEBAKA		LEASE	154-13	0.5	NO	NEAR CHINA VEERASWAMY LAND	YES	NO	
70	PATTAPU SUBBAIAH	MUTTEBAKA		LEASE	154-14	0.49	NO	BELAGU	YES	NO	
71	ADI CHINA CHENGAIAH	MUTTEBAKA	LEASE	154-15	0.49	NO	BELAGU	YES	NO		
72	CHINAGA CHENGAIAH	MUTTEBAKA	LEASE	154-16	0.49	NO	BELAGU	YES	NO		
73	KAKANI MASTHANAIAH	MUTTEBAKA	LEASE	154-17	0.49	NO	KOMALA BONDHA	YES	NO		
74	CHITTETI BASAVIAH	MUTTEBAKA	LEASE	154-18	0.49	NO	PEDHAPUTLA	NO (Near By Argi-land)	NO		
75	THUPILI RAGAIAH	MUTTEBAKA	OWN	154-19	0.49	NO	PEDHAPUTLA	YES	NO		

76	NEDHURAMALU RAVISEKHAR REDDY	VAKADU	OWN	150-C	1.5	YES	NALLA REDDY LAND	YES	NO
77	NEDHURAMALUDAY SENHAR REDDY	VAKADU	OWN	150-D	1.5	YES	NALLA REDDY LAND	YES	NO
78	NEDHURAMALU BHANU SENHAR REDDY	VAKADU	OWN	150-E	1.5	YES	KONAGADI	YES	NO
79	POOCHARREDDY SAMPATH REDDY	VAKADU	OWN	150-B2	7	NO	KONAGADI	YES	NO
80	NEDHURAMALUDAY SENHAR REDDY	VAKADU	OWN	150-B	19.8	YES	KONAGADI	YES	NO
81	POOCHARREDDY BALAGI	VAKADU	OWN	150-B1	25.22	YES	KONAGADI	YES	NO
82	THURPU MUNNANAH	MUTTEBARA	LEASE	150-P1	1	NO	DHODIKATLA	YES	NO
83	MEURU NAGAMMA	MUTTEBARA	OWN	150-P2	0.48	NO	KUMMARI BONDHA	NO (Near By Aqg -land)	NO
84	RACHAGOLA CHENGAMMA	MUTTEBARA	OWN	150-P3	0.48	NO	DHODIKATLA	YES	NO
85	M.SUGUNAMMA	MUTTEBARA	OWN	150-A4,P6	0.96	NO	DHODIKATLA	YES	NO
86	CHINAGA VENKATAMMA	MUTTEBARA	LEASE	150-P7	0.48	NO	DHODIKATLA	YES	NO
87	CHETTI NAGAIH	MUTTEBARA	OWN	150-P8	0.48	NO	KONAGADI	YES	NO
88	CHETTI SRINIVASULU	MUTTEBARA	OWN	150-P9	0.48	NO	KONAGADI	NO (Near By Aqg -land)	NO
89	INNAMALA NAGAMMA	MUTTEBARA	OWN	150-P10	0.48	NO	KONAGADI	YES	NO
90	ADI CHENGAIH	MUTTEBARA	OWN	150-P11	0.48	NO	KUMMARI BONDHA	YES	NO
91	PANDI KRISHNAH	MUTTEBARA	LEASE	150-P12	0.48	NO	KONAGADI	YES	NO
92	PANDI LAKSHAMMA	MUTTEBARA	LEASE	150-P13	0.48	NO	KONAGADI	YES	NO
93	ADI NAGAIH	MUTTEBARA	LEASE	150-P14	0.48	NO	KONAGADI	YES	NO
94	INNAMALA MASTHANAMMA	MUTTEBARA	LEASE	150-P15	0.48	NO	KONAGADI	YES	NO
95	CHINAGA VENKATA KRISHNAIAH	MUTTEBARA	LEASE	150-P16	0.48	YES	KONAGADI	YES	NO
96	REDDYBHUMI GOPALAIH	MUTTEBARA	LEASE	150-P17	0.48	NO	KONAGADI	YES	NO

97	CHINAGA CHENGALIAH	MUTTEBAKA
98	CHETTETI VENKATAIAH	MUTTEBAKA
99	CHETTETI VENKATA SUBBAIAH	MUTTEBAKA
100	ALLAMPATI PENCHALIAH	MUTTEBAKA
101	CHINAGA VENKATAKRISHNAIAH	MUTTEBAKA
102	MALLELA VENKATA KRISHNAIAH	MUTTEBAKA
103	PATTAPU VENKATAIAH	MUTTEBAKA
104	PANDI CHINAGA VERAGALIAH	MUTTEBAKA
105	PUTTA MASTHANAMMA	MUTTEBAKA
106	RAYAPU KOTTAIAH	MUTTEBAKA
107	PANDI CHINA RAMAIAH	MUTTEBAKA
108	CHINAGA VENKATAKRISHNAIAH	MUTTEBAKA
109	CHINAGA ADHAMMA	MUTTEBAKA
110	THUPILI RAGALIAH	MUTTEBAKA
111	REDDYBHUMI ANADHIAH	MUTTEBAKA
112	SANDHAM PENCHALAMMA	MUTTEBAKA
113	KURUPATI RAMANNAMMA	MUTTEBAKA
114	SOGA CHELLAMMA	MUTTEBAKA
115	MANIKAL VEERASWAMY	MUTTEBAKA
116	BANDI SUBBAIAH	MUTTEBAKA

LEASE	150-P18	0.48	NO	KONAGADI	YES	NO	
OWN	150-P19	0.48	NO	NEAR CHINA VEERASWAMY LAND	YES	NO	
OWN	150-P20	0.48	NO	KONAGADI	YES	NO	
OWN	150-P21	0.48	NO	KONAGADI	YES	NO	
LEASE	150-P22	0.48	NO	DHODIKATLA	YES	NO	
LEASE	150-P23	0.48	YES	DHODIKATLA	YES	NO	
LEASE	150-P24	0.48	YES	DHODIKATLA	YES	NO	
LEASE	150-P25	0.48	NO	DHODIKATLA	YES	NO	
LEASE	150-P26	0.48	NO	DHODIKATLA	YES	NO	
LEASE	150-P27	0.48	NO	DHODIKATLA	YES	NO	
LEASE	150-P28	0.48	NO	DHODIKATLA	YES	NO	
LEASE	150-P29	0.48	NO	DHODIKATLA	YES	NO	
LEASE	150-P30	0.48	NO	DHODIKATLA	YES	NO	
LEASE	150-P31	0.79	NO	DHODIKATLA	YES	NO	
LEASE	150-P32	0.48	NO	CHETALOPOLLAM	YES	NO	
LEASE	150-P33	0.48	NO	DHODIKATLA	YES	NO	
LEASE	150-P34	0.48	NO	DHODIKATLA	YES	NO	
LEASE	150-P35	0.48	YES	DHODIKATLA	YES	NO	
LEASE	150-P36	0.18	NO	DHODIKATLA	YES	NO	
LEASE	150-P37	0.49	NO	DHODIKATLA	YES	NO	


Asst, Director of Fisheries
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Un Registered Aqua farmers in Thirumuru Village - Vakadu Mandal													
S.no	Name of the Farmer	Address	No.of Ponds	OWN / LEASE	Survey No	Extent (Acres)	CAA Licence Have/not	Location of the Farm	Flow to Mallam Tank	Salinity (PPT)	CAA norms followed	ETP	REMARKS
1	DUVURU ANAPURNAMMA	KONDURU	2	LEASE	77-1	2.33	NO	KALAVAMULA	NO	25	YES	NO	
2	SRI MALLAM SUBRAMANYAM SWAMY	MALLAM		LEASE	77-2	0.82	NO	KALAVAMULA	NO	25	YES	NO	
3	MAMIDI POLAMMA	THIRUMURU	4	LEASE	83-1	1.29	NO	KALAVAMULA	NO	25	YES	NO	
4	EDHURU KUMARASWAMY REDDY	MALLAM		LEASE	83-3	4.2	NO	KALAVAMULA	NO	25	YES	NO	
5	EDHURU KUMARASWAMY REDDY	MALLAM		LEASE	83-4	0.5	NO	KALAVAMULA	NO	25	YES	NO	
6	THIRUMURU GURUNADHAM	CHENNAI	1	LEASE	158-1	0.29	NO	KALAVAMULA	NO	25	YES	NO	
7	KAMATHAM SUBBAMMA	THIRUMURU	1	LEASE	71-1,71-3	0.88	NO	KALAVAMULA	NO	25	NO (Near By Argi - land)	NO	
8	PUTA RAMMANAIAH	THIRUMURU		LEASE	71-2	0.5	NO	KALAVAMULA	NO	25	YES	NO	
9	PINACHINAYAGARI JANARDHAN	CHENNAI	1	LEASE	155-D	0.28	NO	KALAVAMULA	NO	25	NO (Near By Argi - land)	NO	
10	PINACHINAYAGARI KISTHAIAH	THIRUMURU		LEASE	155-B	0.28	NO	KALAVAMULA	NO	25	NO (Near By Argi - land)	NO	
11	PINACHINAYAGARI NADHAIAH & SK.RAMIJABI & MASTHAN SAHEB	CHENNAI	3	LEASE	161-3P,1,2,4	2.52	YES	KALAVAMULA	NO	25	YES	NO	
12	PINACHINAYAGARI SUBRAMANYAM & MANOHAR & MASTHAN SAHEB	THIRUMURU		LEASE	161-3,5	1.25	NO	KALAVAMULA	NO	25	YES	NO	
13	EDHURU KUMARASWAMY REDDY	MALLAM	3	LEASE	82-1	0.58	NO	KALAVAMULA	NO	25	NO (Near By Argi - land)	NO	
14	DUVURU BALAKRISHANAIAH	THIRUMURU		LEASE	82-2	2.59	NO	KALAVAMULA	NO	25	YES	NO	
15	SRIRAMULU VARU SWAMY (TEMPLE)	THIRUMURU		LEASE	82-5	0.44	NO	KALAVAMULA	NO	25	YES	NO	
16	DUVURU BALAKRISHANAIAH	THIRUMURU		LEASE	82-3,4	0.37	NO	KALAVAMULA	NO	25	NO (Near By Argi - land)	NO	

17	YEKULU LAKSHAMI NIRMALA	CHENNAI		LEASE	79-2	0.13	NO	KALAVAMULA	NO	25	NO (Near By Argi - land)	NO	
18	SK.MASTHAN SAHEB	THIRUMURU	1	OWN	97-5,6	0.96	NO	KALAVAMULA	NO	25	NO (Near By Argi - land)	NO	
19	SK.MABUBI	THIRUMURU		LEASE	97-3,97-4	0.59	YES	KALAVAMULA	NO	25	YES	NO	
20	SK.SHABEER	THIRUMURU		LEASE	97-1,2	0.55	YES	KALAVAMULA	NO	25	NO (Near By Argi - land)	NO	
21	SK.KADHAR SAHEB	THIRUMURU	3	LEASE	314-1	0.55	NO	JHOKALAVARI KANDRIGA	NO	25	NO (Near By Argi - land)	NO	
22	ERAMATHI POTHAIHAH	THIRUMURU		LEASE	314-2	1.1	NO	JHOKALAVARI KANDRIGA	NO	25	YES	NO	
23	ERAMATHI BOYANNA	THIRUMURU		LEASE	314-3	4.16	NO	JHOKALAVARI KANDRIGA	NO	25	YES	NO	
24	SK.MOHAMED RAFI	THIRUMURU	2	LEASE	89-1	0.89	NO	SAVALLA	NO	25	YES	NO	SEEPAGE
25	SK.THASILEM	THIRUMURU		LEASE	89-2	1.09	NO	SAVALLA	NO	25	NO (Near By Argi - land)	NO	
26	GANDAVARRAM SRINIVASULA REDDY & VANI	SRIKALAHASTHI	4	LEASE	255-A,255-B	5	NO	BESIDE MALLAM ROAD	NO	25	NO (Near By Argi - land)	NO	
27	GANDAVARRAM RAMACHANDRA REDDY	SRIKALAHASTHI		LEASE	255-P1,	2.43	NO	BESIDE MALLAM ROAD	NO	25	YES	NO	
28	MAMIDIPUDI THIRUPAIAH	THIRUMURU	1	LEASE	70-2	1.22	NO	KALAVAMULA	NO	25	NO (Near By Argi - land)	NO	
29	SK.MABUBI	THIRUMURU		LEASE	70-3,4	0.6	NO	KALAVAMULA	NO	25	YES	NO	
30	SK.MASTHAN SAHEB	THIRUMURU	2	LEASE	157-1,2,3,4,5,6,7,8,8P	4.14	NO	KALAVAMULA	NO	25	NO (Near By Argi - land)	NO	
31	SRI MALLAM SUBRAMANYAM SWAMY (TEMPLE)	MALLAM	1	LEASE	158-2	2.46	NO	KALAVAMULA	NO	25	NO (Near By Argi - land)	NO	
32	EPPURU KUMARASWAMY REDDY (SURENDAR REDDY)	MALLAM	3	LEASE	96-2	4.44	NO	KALAVAMULA	NO	25	YES	NO	

33	PINACHIYANGARI MAHADEVIAIAH	CHENNAI	2	LEASE	75-1	0.19	NO	KALAVAMULA	NO	25	YES	NO
34	NAIDUPET VISWANATH SWAMY			LEASE	75-2	0.21	NO	KALAVAMULA	NO	25	YES	NO
35	SK.MOHADBBI	THIRUMURU		OWN	75-3,5	1.2	NO	KALAVAMULA	NO	25	NO (Near By Argi - land)	NO
36	DUVURU VENKATA REDDY	THIRUMURU		LEASE	75-4	1.12	NO	KALAVAMULA	NO	25	YES	NO
37	PINACHINAYAGARI VESALAKSHIAMMA	CHENNAI		LEASE	75-6	1.09	NO	KALAVAMULA	NO	25	YES	NO
38	THIRUMURU SARADHAMMA	THIRUMURU	1	LEASE	69-1	1.21	NO	KALAVAMULA	NO	25	YES	NO
39	SK.GAFOOR SAHEB	THIRUMURU	1	LEASE	69-2	0.52	NO	KALAVAMULA	NO	25	NO (Near By Argi - land)	NO
40	SK.KUSHHOBEE	GOVINDHAPALLI		LEASE	69-2	0.42	NO	KALAVAMULA	NO	25	YES	NO
41	PINACHIYANGARI MAHADEVIAIAH	CHENNAI	1	LEASE	69-2	0.02	NO	KALAVAMULA	NO	25	YES	NO
42	NAGESWARAO	THIRUMURU		LEASE	69-3	0.13	NO	KALAVAMULA	NO	25	YES	NO
43	MAMIDIPUDI SEENAIAH	THIRUMURU		LEASE	69-4	0.08	NO	KALAVAMULA	NO	25	YES	NO
44	MAMIDI CHINNA SUBBAIAH	THIRUMURU		LEASE	69-5	0.09	NO	KALAVAMULA	NO	25	NO (Near By Argi - land)	NO
45	GANDAVARAM VENKATARAMANAMA & SRINIVASULU REDDY	SRIKALAHASTHI	6	LEASE	285-1,2,3,4,6,8,	2.45	NO	DONKALASANDHU	NO	25	NO (Near By Argi - land)	NO
46	GANDAVARAM RAVANAMMA	SRIKALAHASTHI		LEASE	285-7	1.68	NO	DONKALASANDHU	NO	25	YES	NO
47	CHINTHALA NAGABHUSHANAMMA	KOTA		LEASE	285-5	0.53	NO	DONKALASANDHU	NO	25	YES	NO
48	ODURU SATHYANARAYANA REDDY	MALLAM	2	LEASE	61-1A,1B,1C	1.28	NO	SAVALLA	NO	25	YES	NO
49	MARAM REDDY MOUNIJA	MALLAM		LEASE	61-A,1A	2	NO	SAVALLA	NO	25	YES	NO
50	MARAM REDDY MOUNIJAODURU SATHYANARAYANA REDDY	MALLAM		LEASE	61-2	0.44	NO	SAVALLA	NO	25	YES	NO
51	GANDAVARAM RAMCHANDRA REDDY	SRIKALAHASTHI	2	LEASE	169-2	2.03	NO	NEAR BY BURIAL GROUND	NO	25	NO (Near By Argi - land)	NO
52	VANIVAKA NAGARAJU	VIDHYANAGAR		LEASE	169-3	1.52	NO	NEAR BY BURIAL GROUND	NO	25	YES	NO

53	ERABOTHU BOYANA	THIRUMURU		LEASE	264-1	0.84	NO	BESIDE MALLAM ROAD	NO	25	YES	NO
54	KUNCHAM DHAYAKAR	THIRUMURU	3	OWN	264-2	1.08	NO	BESIDE MALLAM ROAD	NO	25	YES	NO
55	KUNCHAM UMA MAHESWARI	THIRUMURU		OWN	264-3	0.89	NO	BESIDE MALLAM ROAD	NO	25	YES	NO
56	PUTHETI SANKAR REDDY	THIRUMURU		OWN	264-4	0.95	NO	BESIDE MALLAM ROAD	NO	25	YES	NO
57	KARNAM KRISHNA BABU	THIRUMURU	1	LEASE	81	1	NO	KALAVAMULA	NO	25	YES	NO
58	KODAVALURU HEMALATHA	THIRUMURU	2	LEASE	79-1	3.68	NO	KALAVAMULA	NO	25	YES	NO
59	KUNCHAM CHINA VENKATA RAMANYA	THIRUMURU		OWN	263-5,4	1.42	NO	BESIDE MALLAM ROAD	NO	25	YES	NO
60	PINACHINAYAGARI MANOHAR SETTY	CHENNAI		LEASE	263-2B	0.24	NO	BESIDE MALLAM ROAD	NO	25	YES	NO
61	PINACHINAYAGARI BALAYASETTY	THIRUMURU	3	OWN	263-2A	0.81	NO	BESIDE MALLAM ROAD	NO	25	YES	NO
62	PONCHAM MASTHANAMA	THIRUMURU		OWN	263-10,11	1.41	NO	BESIDE MALLAM ROAD	NO	25	YES	NO
63	KUNCHAM CHINA VENKATA RAMANYA	THIRUMURU		OWN	263-20	0.99	NO	BESIDE MALLAM ROAD	NO	25	YES	NO
64	NOOR.SIDHAJJAH	THIRUMURU		OWN	67-1	1.48	NO	KALAVAMULA	NO	25	YES	NO
65	KAKRLA KONDAL RAO	THIRUMURU	5	LEASE	67-3	0.18	NO	KALAVAMULA	NO	25	YES	NO
66	EPPURU KUMARASWAMY REDDY	MALLAM		LEASE	67-4	4.15	NO	KALAVAMULA	NO	25	YES	NO
67	MANETI VENKATA CHELAM	THIRUMURU	1	LEASE	159	1.08	NO	KALAVAMULA	NO	25	YES	NO
68	SK.KUSHEEDBE (RAFI)	GOVINDHAPALLI	1	LEASE	68-1	1.1	NO	KALAVAMULA	NO	25	YES	NO
69	MAMIDIPUDI POLAIAH	THIRUMURU		LEASE	68-2,3	0.75	NO	KALAVAMULA	NO	25	YES	NO
70	PUTHETI KRISHNA REDDY	THIRUMURU	2	LEASE	266	4.62	NO	BESIDE MALLAM ROAD	NO	25	YES	NO
71	SK.HIMABI	THIRUMURU	1	LEASE	119-1,2,3	3.38	NO	SAVALLA	NO	25	YES	NO

72	SK.RAMIJABI	THIRUMURU	2	LEASE	84-1	0.95	NO	SAVALLA	NO	25	YES	NO	
73	BHIMESWARA SWAMY (TEMPLE LAND)	THIRUMURU		LEASE	84-2	0.68	NO	SAVALLA	NO	25	YES	NO	
74	SK.IASHIDABI	THIRUMURU	2	LEASE	85-1	0.55	YES	SAVALLA	NO	25	YES	NO	
75	SK.RAMIJABI	THIRUMURU		LEASE	85-2	1.96	YES	SAVALLA	NO	25	YES	NO	
76	NOOR.BASHA SHABER	THIRUMURU	1	LEASE	63-1	0.46	NO	SAVALLA	NO	25	NO (Near By Argi - land)	NO	
77	SK.ISMAIL	SABULPALEM		LEASE	63-1	1.69	NO	SAVALLA	NO	25	NO (Near By Argi - land)	NO	SEEPAGE
78	KONCHAM PAMDAIAH	THIRUMURU	2	LEASE	60-1	2.63	NO	SAVALLA	NO	25	YES	NO	
79	MARAM REDDY MOUNIJA REDDY	MALLAM		LEASE	60-2	0.55	NO	SAVALLA	NO	25	YES	NO	
80	SK.BABULU	GOVINDHAPALLI	4	LEASE	58-P1	2.06	NO	SAVALLA	NO	25	YES	NO	
81	SK.AMRULLA	NAIDUPETA		LEASE	58-P1	1.02	NO	SAVALLA	NO	25	YES	NO	
82	SK.KALESHA SAHEB	THIRUMURU		LEASE	58-P2	1.02	NO	SAVALLA	NO	25	YES	NO	
83	SK.HABEBB BASHA SAHEB	NAIDUPETA		LEASE	58-P3	2.06	NO	SAVALLA	NO	25	YES	NO	
84	DUVURU BALAKRISHNA REDDY	VAKADU	3	LEASE	65-1P	4.77	NO	SAVALLA	NO	25	YES	NO	
85	SK.SHAKELLABEE	THIRUMURU		LEASE	65-1P1	0.27	NO	SAVALLA	NO	25	YES	NO	
86	BHIMESWARA SWAMY (TEMPLE LAND)	THIRUMURU		LEASE	65-2	0.22	NO	SAVALLA	NO	25	YES	NO	
87	K.C.RAVANAI AH	THIRUMURU	5	OWN	321-3P,1	1.11	NO	NEAR JHOKALAVARI KANDIGA	NO	25	YES	NO	
88	LINGAM GUNTA SURESH	DUGARAJPATNAM		LEASE	321-2	3.15	NO	NEAR JHOKALAVARI KANDIGA	NO	25	NO (Near By Argi - land)	NO	
89	ETHAMUKALA RAMADEVI	KOTA		LEASE	321-3	2.95	NO	NEAR JHOKALAVARI KANDIGA	NO	25	YES	NO	

90	ETHAMUKALA RAMADEVU	KOTA		LEASE	327-1,2,3,3P	2	NO	NEAR JHOKALAVARI KANDRIGA	NO	25	NO (Near By Argi-land)	NO
91	SURI BODEYYA & KUNCHAM POLAIAH	JHOKALAVARI KANDRIGA	1	LEASE	326-1	1.5	NO	NEAR JHOKALAVARI KANDRIGA	NO	25	YES	NO
92	KUNCHAM POLAIAH & YELLURU RAMANAJAH	THIRUMURU		LEASE	326-2	3.37	NO	NEAR JHOKALAVARI KANDRIGA	NO	25	YES	NO
93	KUNCHAM POLAIAH	THIRUMURU		LEASE	326-3	0.77	NO	NEAR JHOKALAVARI KANDRIGA	NO	25	NO (Near By Argi-land)	NO
94	KAPULURU SUBRAMANYAM	KALAVAGATU	1	LEASE	52-1	2.32	NO	SAVALLA	NO	25	NO (Near By Argi-land)	NO
95	PANDI POLAIAH	THIRUMURU		LEASE	52-2	0.52	NO	SAVALLA	NO	25	YES	NO
96	PEDHAPALEM SRINIVASULU	THIRUMURU	1	OWN	320-3,4	2.12	NO	JHOKALAVARI KANDRIGA	NO	25	NO (Near By Argi-land)	NO
97	LINGAM GUNTA SURESH	THIRUMURU		LEASE	320-1,2	1.23	NO	JHOKALAVARI KANDRIGA	NO	25	YES	NO
98	DUVURU LAKSHMI NARYANA	CHERUKURU		OWN	250-A	0.46	YES	BESIDE MALLAM ROAD	NO	25	YES	NO
99	YELLURI RAVANAJAH & SALAVADI SEENAJAH & LEURU KISTHAIAH	JHOKALAVARI KANDRIGA	2	LEASE	306-1,2,3,4	1.56	NO	JHOKALAVARI KANDRIGA	NO	25	YES	NO
100	PINACHINAYAGARI RAMAKRISHANAJAH	THIRUMURU		LEASE	306-5	1.53	NO	JHOKALAVARI KANDRIGA	NO	25	YES	NO
101	KOTEMREDDY SOWJANYA & PABAREDDY SUBBAMMA	VIDHYANAGAR	3	OWN	253-P,253	5.08	NO	BESIDE MALLAM ROAD	NO	25	YES	NO
102	PABAREDDY SURENDRA REDDY	VIDHYANAGAR	6	OWN	254-P	7.01	NO	BESIDE MALLAM ROAD	NO	25	YES	NO
103	LEBURU RAMAJAH & KISTHAIAH	THIRUMURU	5	LEASE	315-2,315-3,315-4,315-5	1.65	NO	JHOKALAVARI KANDRIGA	NO	25	YES	NO
104	PERINETI RAMAKRISHANAJAH	THIRUMURU		LEASE	315-8A,8B	3.68	NO	NEAR JHOKALAVARI KANDRIGA	NO	25	YES	NO
105	YERAMATHI BOYANA & THIRUMURU PAPPALAH	THIRUMURU		LEASE	315-1,6	1.32	NO	NEAR JHOKALAVARI KANDRIGA	NO	25	YES	NO
106	YERAMATHI BOYANA	THIRUMURU	2	LEASE	308-1,2	2.4	NO	NEAR JHOKALAVARI KANDRIGA	NO	25	YES	NO
107	SK.KALESHA	THIRUMURU		LEASE	308-3,4	2.45	NO	NEAR JHOKALAVARI KANDRIGA	NO	25	YES	NO

108	MAMIDIPIDI VENKATAIAH	THIRUMURU	3	LEASE	301-1	0.97	NO	NEAR JHOKALAVARI KANDRIGA	NO	25	YES	NO
109	K.C.RAVANAJAH	THIRUMURU		LEASE	301-2	0.71	NO	NEAR JHOKALAVARI KANDRIGA	NO	25	YES	NO
110	YERAMATHI CHENGALIAH & KARNAM SESHAMMA & RAMANAJAH	THIRUMURU		LEASE	301-3,4,5,7	2.01	NO	NEAR JHOKALAVARI KANDRIGA	NO	25	YES	NO
111	DUVURU VENKU REDDY	THIRUMURU		LEASE	301-8	0.77	NO	NEAR JHOKALAVARI KANDRIGA	NO	25	YES	NO
112	MAMIDIPIDI PEDHA VENKATAIAH	THIRUMURU		OWN	301-6	0.46	NO	NEAR JHOKALAVARI KANDRIGA	NO	25	YES	NO
113	YERAMATHI POTHAIAH & KAKI MASTHANAJAH	THIRUMURU	3	LEASE	299-2,1,7	4.15	NO	NEAR JHOKALAVARI KANDRIGA	NO	25	YES	NO
114	KAKI JYOTHI	MANUBOLU		OWN	299-3,4,5,6	1.06	NO	NEAR JHOKALAVARI KANDRIGA	NO	25	YES	NO
115	KARNAM SESHAMMA	THIRUMURU		LEASE	299-8	0.99	NO	NEAR JHOKALAVARI KANDRIGA	NO	25	YES	NO
116	YERAMATHI BOYANA	THIRUMURU	5	LEASE	302-1,2,4,5	3.11	NO	NEAR JHOKALAVARI KANDRIGA	NO	25	YES	NO
117	PAMANJI RAMANAJAH	THIRUMURU		LEASE	302-7,8,9	1.78	NO	JHOKALAVARI KANDRIGA	NO	25	YES	NO
118	CHENGALIAH	THIRUMURU		LEASE	302-10	0.76	NO	JHOKALAVARI KANDRIGA	NO	25	YES	NO
119	THIRUMURU RAMANAMMA	THIRUMURU		LEASE	302-3	0.66	NO	JHOKALAVARI KANDRIGA	NO	25	YES	NO
120	MARAM REDDY MOUNIJA & KODURU SATHYANARAYANA REDDY	MALLAM	2	LEASE	62-1	2.38	NO	SAVALLA	NO	25	YES	NO
121	ODURU SATHYANARAYANA REDDY	MALLAM		LEASE	62-1A	0.5	NO	SAVALLA	NO	25	YES	NO
122	MARAM REDDY MOUNIJA	MALLAM		LEASE	62-2	1.25	NO	SAVALLA	NO	25	YES	NO
123	ODURU SATHYANARAYANA REDDY	MALLAM		LEASE	62-2A	0.27	NO	SAVALLA	NO	25	YES	NO
124	YELLASIRI VENKATARAMI REDDY	THIRUMURU	5	LEASE	288-1	1.86	NO	NEAR BY BURIAL GROUND	NO	25	NO (Near By Argi-land)	NO
125	DASARI SUBBAIAH	THIRUMURU		LEASE	288-2A	2.55	NO	NEAR BY BURIAL GROUND	NO	25	YES	NO
126	KUNCHAM AMARVATHI	THIRUMURU		LEASE	288-2B	1.16	NO	NEAR BY BURIAL GROUND	NO	25	YES	NO

127	KUNCHAM PEDHA NARASIAH	THIRUMURU	2	LEASE	304-1,2	0.91	NO	NEAR JHOKALAVARI KANDRIGA	NO	25	YES	NO
128	KUNCHAM PEDHA NARASIAH	THIRUMURU		LEASE	304-3	1.04	NO	NEAR JHOKALAVARI KANDRIGA	NO	25	YES	NO
129	SK, DASTHUGIRI SAHEB	THIRUMURU		LEASE	304-4	0.69	NO	NEAR JHOKALAVARI KANDRIGA	NO	25	YES	NO
130	SK.MEERA SAHEB	KOTA		LEASE	304-5	0.5	NO	NEAR JHOKALAVARI KANDRIGA	NO	25	YES	NO
131	PAMANJI VENKATESWARLU	THIRUMURU		LEASE	304-6	0.84	NO	NEAR JHOKALAVARI KANDRIGA	NO	25	YES	NO
132	SK.KADHER SAHEB	THIRUMURU		LEASE	304-7	0.65	NO	NEAR JHOKALAVARI KANDRIGA	NO	25	YES	NO
133	KUNCHAM CHENGAIH	THIRUMURU		LEASE	304-8	0.59	NO	NEAR JHOKALAVARI KANDRIGA	NO	25	YES	NO
134	ODURU KOMMALA	DUGARAJPATNAM		2	LEASE	66-1A	0.75	NO	SAVALLA	NO	25	YES
135	ODURU SATHANARAYANA REDDY	DUGARAJPATNAM	LEASE		66-2	0.75	NO	SAVALLA	NO	25	YES	NO
136	MARAM REDDY MOUNJA	MALLAM	LEASE		66	1.16	NO	SAVALLA	NO	25	YES	NO
137	MACHI REDDY VIJAYA	MALLAM	3	LEASE	316-1B	5.05	NO	JHOKALAVARI KANDRIGA	NO	25	YES	NO
138	MACHI REDDY MADHUSUDHANMAMMA & PAPAREDDY PURUSHOTHAM REDDY	MALLAM JAMINKOTHAPALEM		LEASE	316-1C	0.33	NO	JHOKALAVARI KANDRIGA	NO	25	YES	NO
139	MACHIREDDY MADHUSUDHAN REDDY	MALLAM		LEASE	316-2,3,4B,4C,4D,4F	2.84	NO	JHOKALAVARI KANDRIGA	NO	25	YES	NO
140	YELLASIRI VENKATARAMI REDDY	THIRUMURU	1	LEASE	171-1,2	1.83	NO	NEAR BY HARIJANAWADA	NO	25	NO (Near By Argi - land)	NO
141	THIRUMURU KANNAKAMMA	THIRUMURU	1	LEASE	250-B	0.6	NO	NEAR BY ARJUNAWADA	NO	25	NO (Near By Argi - land)	NO
142	UPALAMARTHI SUDHAKAR	THIRUMURU		LEASE	250-C	1.4	NO	NEAR BY ARJUNAWADA	NO	25	NO (Near By Argi - land)	NO
143	MAMIDI CHENGAIH	THIRUMURU	2	LEASE	311-1,2,5,4	1.86	NO	NEAR JHOKALAVARI KANDRIGA	NO	25	YES	NO
144	PINACHINAYAGARI RAMAKRISHNANIAH	THIRUMURU		OWN	311-3,6	0.41	NO	NEAR JHOKALAVARI KANDRIGA	NO	25	YES	NO

145	SK.KALESHA SAHEB	THIRUMURU	4	LEASE	307-1,2,3,7	1.47	NO	NEAR JHOKALAVARI KANDRIGA	NO	25	YES	NO
146	SK.KADHER SAHEB & PINACHINAYAGARI RAMAKRISHNANIAH	THIRUMURU		LEASE	307-10,11,8	0.93	NO	JHOKALAVARI KANDRIGA	NO	25	YES	NO
147	YELLURU RAMAIAH	JHOKALAVARI KANDRIGA		OWN	307-5	1.8	NO	JHOKALAVARI KANDRIGA	NO	25	YES	NO
148	MARI CHENCHAMMA & YEARMATHI CHENGAIH	THIRUMURU		LEASE	307-6,9	1.25	NO	NEAR JHOKALAVARI KANDRIGA	NO	25	YES	NO
149	SK. KALESHA SAHEB	THIRUMURU	2	LEASE	310-1,2,3,4	3.51	NO	JHOKALAVARI KANDRIGA	NO	25	YES	NO
150	SK. KALESHA SAHEB	THIRUMURU	2	LEASE	309	4.14	NO	JHOKALAVARI KANDRIGA	NO	25	YES	NO
151	DUVURU BALRAM REDDY & MAMIDIPUDI KOTAMMA	THIRUMURU	4	LEASE	332-1,2P,2P1	5.46	NO	JHOKALAVARI KANDRIGA	NO	25	YES	NO
152	MACHI REDDY VIJAYA	MALLAM	1	LEASE	51-1	1.1	NO	SAVALLA	NO	25	YES	NO
153	SK.RAMIJABI	GOVINDHAPALLI	1	LEASE	154-1,4,5,6	1.42	YES	NEAR BURIAL GROUND	NO	25	NO (Near By Argi - land)	NO
154	PINACHINAYAGARI RAMAYA SETTY	THIRUMURU	1	LEASE	263-6	0.71	NO	NEAR MALLAM	NO	25	YES	NO
155	K.C.RAVANAJAH	THIRUMURU	1	LEASE	305-1,2	3.09	NO	JHOKALAVARI KANDRIGA	NO	25	YES	NO
156	KUNCHAM DAYAKAR	THIRUMURU	2	LEASE	322-1	3.6	YES	JHOKALAVARI KANDRIGA	NO	25	YES	NO
157	K.C.RAVANAJAH	THIRUMURU	1	OWN	324	2.44	NO	JHOKALAVARI KANDRIGA	NO	25	YES	NO
158	EDHURU KUMARASWAMY REDDY	THIRUMURU	2	LEASE	76	3.44	NO	SAVALLA	NO	25	YES	NO
159	KARNAM KRISHNA BABU	THIRUMURU	2	LEASE	80-1,2,3,4	2.52	NO		NO	25	YES	NO
160	SK.NOORJIAN	THIRUMURU	3	LEASE	86-1,2P1	1.34	NO	SAVALLA	NO	25	YES	NO
161	SK.SUBAN BASHA & SK.DILEEP & SHAKELABE	THIRUMURU		LEASE	86-2P2	3.03	NO	SAVALLA	NO	25	YES	NO
162	DUVURU BALAKRISHNA REDDY	MALLAM		LEASE	86-2P	0.24	NO	SAVALLA	NO	25	YES	NO
163	SK.ANISHA (AKBAR SAHEB)	THIRUMURU	1	LEASE	45-1	0.99	NO		NO	25	YES	NO

164	SK.MEERASAHEB	THIRUMURU		OWN	55-1,3P2	3.67	YES	SAVALLA	NO	25	YES	NO	
165	ATAPAKA VENKATARAMANAIAH	THIRUMURU		LEASE	55-2	1.52	YES	SAVALLA	NO	25	YES	NO	
166	SK.JAHIDHABI	THIRUMURU	10	LEASE	55-3P3	2.80	YES	SAVALLA	NO	25	YES	NO	
167	SK.MASTHANBEE	THIRUMURU		LEASE	55-4P1,3P4	1.28	YES	SAVALLA	NO	25	YES	NO	
168	SK.JHILANI BASHA	THIRUMURU		LEASE	55-5P,4P2	1.91	YES	SAVALLA	NO	25	YES	NO	
169	CHANDHA SAHEB	THIRUMURU		LEASE	55-5P1	0.60	YES	SAVALLA	NO	25	YES	NO	
170	SK.SHARINA	THIRUMURU	1	LEASE	74-1P,1P1,2,3	2.02	NO	NEAR SCHOOL ROAD	NO	25	YES	NO	
171	SRI MALLAM SUBRAMANYAM SWAMY (TEMPLE)	MALLAM	1	LEASE	162	1.40	NO	BESIDE MALLAM ROAD	NO	25	YES	NO	
172	PINACHINAYAGARI SUBRAMANYAM & MAMIDIPUDI RAMAIAH	CHENNAI	1	LEASE	290-1A,1B,1C,1D	1.42	NO		NO	25	YES	NO	
173	SULURU VENKATASUBBAIAH & RAMAKRISHNAIAH	THIRUMURU		LEASE	290-3,4,5,6,7	2.43	YES		NO	25	YES	NO	
174	KONCHAM POLAIAH	THIRUMURU		LEASE	293-1,2,3,4,5,6	1.03	NO	NEAR BURIAL GROUND	NO	25	YES	NO	
175	MAMIDIPUDI GANGAMMA & TIRUPAIAH & MUDI RAGAIAH & KONCHAM POLAIAH	THIRUMURU		LEASE	293-7,8,9,10,11,12,13	1.23	NO	NEAR BURIAL GROUND	NO	25	YES	NO	
176	DHODI RAGAIAH & MAMIDIPUDI TIRUPAIAH & KUNCHAM CHENGAIH & KUNCHAM POLAMMA	THIRUMURU	2	LEASE	293-14,15,16,17,18,19	1.11	NO	NEAR BURIAL GROUND	NO	25	YES	NO	
177	MAMIDIPUDI TIRUPAIAH & POLAIAH & KUNCHAM SUREKH & KUNCHAM CHINNEIAH & POLAIAH	THIRUMURU		LEASE	293-20,21,22,23,24,25,26	0.83	NO	NEAR BURIAL GROUND	NO	25	YES	NO	
178	YEKOLU RAMAIAH & NAGA RATNAM SETTY	THIRUMURU	6	LEASE	277-1,2,3,4	4.85	NO	BESIDE MALLAM ROAD	NO	25	YES	NO	
179	YEKOLU KAMAKSHIAH SETTY & PABAREDDY SURENDAR REDDY	THIRUMURU	3	LEASE	270-1,2,3,3P	5.63	NO	BESIDE MALLAM ROAD	NO	25	YES	NO	
180	YEKOLU KAMAKSHIAH SETTY & ERAMATHI BOYANNA	THIRUMURU	2	LEASE	273-1,2,3	2.58	NO	BESIDE MALLAM ROAD	NO	25	YES	NO	
181	VALLURU POLAIAH	THIRUMURU	2	OWN	312-2	6.40	NO	BESIDE MALLAM ROAD	NO	25	YES	NO	

182	DUVURU LAKSHMI NARYANA & KOTAREDDY SOWJANYA, UPPALAMARTHI SUDHAR REDDY	THIRUMURU	3	LEASE	252-1A,1B,1C,2	5.20	YES		NO	25	YES	NO
183	PUTHETI SANKAR REDDY & PUTA ADHAIAH & PAMANJI RAMAIAH	THIRUMURU	2	LEASE	279-1,2,3,4,5,6,7,8,9,10,11	4.74	NO	DONKALASANDHU	NO	25	YES	NO
184	PAMANJI VENKATESWARLU & NAGAIAH & SANKAR REDDY	THIRUMURU	2	LEASE	280-1P,1P2,1P3,1P4,1P5	1.70	NO	DONKALASANDHU	NO	25	YES	NO
185	MAMIDI CHENGAIAH & PUCHALAPALI RAVANAIAH & KANDRA VALLIAMMA	THIRUMURU	5	LEASE	296-1,2,3,4,5,6,7,8	8.15	YES	NEAR BY BURIAL GROUND	NO	25	YES	NO
186	KUNCHAM SUREKHA & DHODI RAGAIAH & MAMIDI PUDI TIRUPAIAH	THIRUMURU	2	LEASE	336-1,2,3,4,5,6,7,8,9,10,11,12,13,14,15,16,17,18	2.63	NO	NEAR JHOKALAVARI KANDIGA	NO	25	YES	NO
187	PUCHALAPALI TIRUPAIAH & RAMAIAH	THIRUMURU	4	OWN	335-P,335P	3.17	YES	NEAR JHOKALAVARI KANDIGA	NO	25	YES	NO
188	KUCHAM PEDHA NARASIAH & YERAMATHI POTHAAIAH	THIRUMURU	1	LEASE	334-1,2,3,4,5,6	2.51	NO	NEAR JHOKALAVARI KANDIGA	NO	25	YES	NO
189	MAMIDI RAMANAIAH & PUSHPAMMA & UCHAM VENKATA RAMANAIAH	THIRUMURU	2	LEASE	323-1P2,1P1,2,3,4,5	4.76	YES	NEAR JHOKALAVARI KANDIGA	NO	25	YES	NO
190	KUNCHAM CHINA VENKATA RAMANYA & DAYAKAR	THIRUMURU	3	LEASE	281-5,4,3,2,1	4.73	NO	NEAR JHOKALAVARI KANDIGA	NO	25	YES	NO
191	VANJIVAKA BULJIAMMA	THIRUMURU	2	LEASE	282-P1	5.14	NO	DONKALASANDHU	NO	25	YES	NO
192	PINACHINAYAGARI NADHAIAH & KANCHUKOTA CHENGAIAH & MAMIDI PUDI POTHAAIAH	THIRUMURU	3	LEASE	166-1,2,3,4,5,6,7,8	2.94	NO	NEAR BURIAL GROUND	NO	25	YES	NO
193	MUTHUKURU ARUNA & YERAMATHI BOYANA & PUCHALAPALLI TIRUPAL	THIRUMURU	3	LEASE	300-2,2P,3,4	8.12	NO	DONKALASANDHU	NO	25	YES	NO
194	PABBAREDDY SURENDRA REDDY & PUTHETI DEVASENAMA	THIRUMURU	1	OWN	258-P1,P1-1	1.26	NO		NO	25	YES	NO
195	SK.KALESHA SAHEB & PAMANJI VENKATESWARLU & SK.DATU SAHEB	THIRUMURU	3	OWN	303-2,3,4,5,6,7	7.9	NO		NO	25	YES	NO
196	YERAMATHI CHINA MASTHANAIAH & TIRUMURU PEDHA VENKATAIAH & DARARAJAIAH & KONCHAM CHENGAIAH	THIRUMURU	2	OWN	297-7B,3,5B,5A,7A,11,9,10,2,8,6,4B,4C,6,4B,4A,5C,3B,5B,1,3A	4.10	NO		NO	25	YES	NO
197	DUVURU BALAKRISHNAIAH & SK NOORIAN	THIRUMURU	1	OWN	90-P1,P2	2.20	NO		NO	25	YES	NO
198	KUNCHAM VENKATACHALAM & SK. AMALU & SK. JHANI BASHA	THIRUMURU	2	OWN	120-1,2,3PA,3P1,4,5P1,5P2,5P3	5.24	NO		NO	25	YES	NO

199	SRI MALLAM SUBRAMANYAM SWAMY (TEMPLE)	THIRUMURU	1	LEASE	213-2	0.68	NO		NO	25	YES	NO
200	DUVURU SEKUTHALAMMA & NAKA SUBRAMMA & PONCHAM POLAIAH	THIRUMURU	2	LEASE	325-1A,1B,2P	3.60	NO		NO	25	YES	NO
201	VANKA BASKAR	MALLAM	8	OWN	305	15	NO	JHOKALAVARI KANDRIGA	NO	25	NO (Near By Argi - land)	NO
202	GANDAVARAM VENKATARAMANAMMA & YELASIRI VENKATA RAMI REDDY	THIRUMURU	2	LEASE	169-2,3	3.58	NO	JHOKALAVARI KANDRIGA	NO	25	YES	NO
203	SK.MOULA SAHEB & IMMU SAHEB	THIRUMURU	1	LEASE	56-1P2,2	2.07	NO		NO	25	YES	NO
204	SK.PAKIR SAHEB	GOVINDHAPALLI	2	LEASE	118-2	3.74	NO		NO	25	YES	NO
205	SK.FATHIMABI	THIRUMURU	2	OWN	53-2B1,P1	2.14	YES		NO	25	YES	NO
206	GANGAPATNAM SUBRAMANYAM	THIRUMURU	1	LEASE	53-P1	0.8	NO		NO	25	YES	NO


 Asst. Director of Fisheries
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Un Registered Farmers in Karlapudi Village - KOTA MANDAL

S.No	Name of the Farmer(pond no)	Address of the farmer	No. of ponds	How the Agri Farmer has got the land/area/No. and whether the supporting documents	Survey Number and extent details as per the documents		Location of the Farm	Boundaries of the Farm	Whether the Farm is authorized or unauthorized	Specify the water source of the pond(well/borewell/Canal/Drain/Ch/arewells)	Type of culture: Intensive / semi-intensive / Traditional / improved traditional	Whether the Agri Farm relating the water source to which water is drawn in the water flowing to the holding tank/Yes/No	If yes, specify the the channel with direction of flow in the water flowing to the holding tank/Yes/No	Approximate extent of each farm		Water salinity		Whether the culture is done as per the norms of the CAA 6.					Any other objections are completed (If yes, specify the complaint in detail)
					Survey Number	Extent								liters in pond	liters 500 mts away from pond	a) Farm should be located at least 1000mts away from the nearest drinking water source (Yes/No)	b) Farm should maintain 2000mts distance from the nearest settlement village/Yes/No	c) Farm should not be located closer than 1000mts from the nearest dam/pond/drain/Canal/Drain/Yes/No	d) The farm should maintain 1000mts distance from the nearest agricultural land/Yes/No	e) A minimum of 10% of total farm area should be reserved for holding and generating water waste in ETW/ITS (Yes/No)			
1	paramala paramadamaiah(2,83,81)	karlapudi	3	own	288,240-10,11,12,13,14,15,16,17,18,19	4.66	karlapudi	East - road West - chaballava North - chaballava South - chaballava	unauthorized	borewell	semi intensive	challa kaluva	no	1.79,1.67,1.20	25ppm	24ppm	Yes	Yes	no	Yes	NO	-	-
2	pubil arivisulu(3,4,5,6,7,8,9)	karlapudi	7	lease	217-1,2,3, 220(84)	9.23	karlapudi	East - kaluvu West - kaluvu North - agricultural land South - road	3.53 acres authorized remaining land unauthorized	borewell	semi intensive	challa kaluva	no	1.23,1.44,1.14,0.97,1.04,1.93,1.68	25ppm	unauthoritative land	Yes	Yes	no	no	NO	-	-
3	kalyan reddy(1,2,10,11)	karlapudi	4	lease	220-1,2,3,221,217(84)	4.32	karlapudi	East - road West - road North - road South - road	0.79 acres authorized remaining land unauthorized	borewell	semi intensive	challa kaluva	no	1.18,0.11,0.04,0.11,0.30,41.07	29ppm	unauthoritative land	Yes	Yes	no	no	NO	-	-
4	komida mandra gopal reddy(8,9,10,11,12,13,14,15,16,17,18,19)	vakuru	9	lease	248,251,211,252,210,209,253	15.07	karlapudi	East - road West - road North - road South - road	authorized	borewell	semi intensive	challa kaluva	no	1.89,1.59,2.53,1.74,1.47,1.70,1.64,1.64,1.29	30 ppm	34 ppm	Yes	Yes	no	Yes	NO	-	-
5	allapaka mano(84)	karlapudi	1	own	274-3,239	1.25	karlapudi	East - road West - chaballava North - chaballava South - chaballava	unauthorized	borewell	semi intensive	challa kaluva	no	1.25	20ppm	17ppm	Yes	Yes	Yes	Yes	NO	-	-
6	kamala(84,85)	nellore	2	lease	288,239	2.01	karlapudi	East - road West - road North - road South - road	unauthorized	borewell	semi intensive	challa kaluva	no	1.06,0.95	20PPM	17PPM	Yes	Yes	Yes	Yes	NO	-	-
7	n ramesh reddy(103,106,107)	NAIDUPETA	3	LEASE	257,258,259-1,201-1,3,276	6.20	karlapudi	East - road West - road North - road South - road	unauthorized	borewell	semi intensive	challa kaluva	no	1.79,2.24,2.17	25ppm	25ppm	Yes	Yes	Yes	Yes	NO	-	-
8	d subbarao(108,109,104)	karlapudi	3	own	299,260,276	3.20	karlapudi	East - road West - road North - road South - road	unauthorized	borewell	semi intensive	challa kaluva	no	1.29,0.83,1.08	23ppm	20ppm	Yes	Yes	Yes	Yes	NO	-	-
9	madhu reddy(109,110)	vidyanagar	2	lease	200-3,4,5	2.46	karlapudi	East - road West - road North - road South - road	unauthorized	borewell	semi intensive	challa kaluva	no	1.37,1.09	22ppm	20ppm	Yes	Yes	Yes	Yes	NO	-	-
10	permati sathish reddy(125,131)	karlapudi	2	own	177-261	1.91	karlapudi	East - road West - road North - road South - road	unauthorized	borewell	semi intensive	challa kaluva	no	2.12,1.79	23ppm	15ppm	Yes	Yes	Yes	Yes	NO	-	-

UnRegister Aqua farmers in Ranganathapuram Village, Chittamur Mandal, SPSR Nellore District					
S.No	Mandal	Village	Name of the Farmer	Survey Number and extent details as per the documents	
				Survey Number	Extent in Acres
1	Chittamur	Ranganathapuram	Marri Siva Reddy	78-1,2	10.74
2	Chittamur	Ranganathapuram	Marri Siva Reddy	79-B	1.2
3	Chittamur	Ranganathapuram	Marri Siva Reddy	81-3,4	3
4	Chittamur	Ranganathapuram	Marri Siva Reddy	79-1,2	1.92
5	Chittamur	Ranganathapuram	Nalajam Manjula	79	1.05
6	Chittamur	Ranganathapuram	Nalajam Syamala	79	0.75
7	Chittamur	Ranganathapuram	Poluru Bujamma	79	1
8	Chittamur	Ranganathapuram	Pulasa Kotaiah	100	9.35
9	Chittamur	Ranganathapuram	Pulasa Kotaiah	80	3.5

10	Chittamur	Ranganathapuram	Ramanaiah	91	10.13
11	Chittamur	Ranganathapuram	Ramanaiah	97	3.85
12	Chittamur	Ranganathapuram	Sivalanki Sudhakar	97	20
13	Chittamur	Ranganathapuram	Balaji	90	3.86
14	Chittamur	Ranganathapuram	Balaji	92	1.21
15	Chittamur	Ranganathapuram	Gudur Subba rao	92	5.9
16	Chittamur	Ranganathapuram	Gudur Subba rao	89-2,3,4	7.68
17	Chittamur	Ranganathapuram	Gopala Krishna	89-1	1
18	Chittamur	Ranganathapuram	Gopala Krishna	82-1,2	3.75
19	Chittamur	Ranganathapuram	Gudur Subba rao	88	9.05
20	Chittamur	Ranganathapuram	Purnamalli Venkatasubbaiah	87	4.91
21	Chittamur	Ranganathapuram	Beedu	93	0.85
22	Chittamur	Ranganathapuram	Seshu Reddy	111	2.35

23	Chittamur	Ranganathapuram	Seshu Reddy	107-1,2	5.7
24	Chittamur	Ranganathapuram	Seshu Reddy	108	0.7
25	Chittamur	Ranganathapuram	Valipi Seenaiah	10,10-2	1.63
26	Chittamur	Ranganathapuram	Valipi Seenaiah	9-2,3	2.5
27	Chittamur	Ranganathapuram	Valipi Seenaiah	11-1,2,3	3.45
28	Chittamur	Ranganathapuram	Valipi Seenaiah	12	2.58
29	Chittamur	Ranganathapuram	Valipi Seenaiah	7	1.3
30	Chittamur	Ranganathapuram	Valipi Seenaiah	6-1,3,7	0.45
31	Chittamur	Ranganathapuram	Bala Krishna Reddy	84	1
32	Chittamur	Ranganathapuram	M.Ravana Reddy	84	1.87
33	Chittamur	Ranganathapuram	Maram Reddy Chiranjeevi reddy	84-1	9
34	Chittamur	Ranganathapuram	Maram Reddy Kasthur reddy	84-1A	4.5
35	Chittamur	Ranganathapuram	Kami reddy Chandra Reddy	84-1A, 1P-2, 2-2	4.5

36	Chittamur	Ranganathapuram	Purnamalli Venkatasubbaiah	85	6.36
37	Chittamur	Ranganathapuram	Bala Krishna Reddy	83-1,2,4	6.41
38	Chittamur	Ranganathapuram	Purnamalli Venkatasubbaiah	86	8.35
39	Chittamur	Ranganathapuram	Maram Reddy Chiranjeevi reddy	85	7.84
40	Chittamur	Ranganathapuram	Valipi Seenaiah	1-1	2.75
Total					177.94 Acres


 Asst, Director of Fisheries
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Unregister Aqua farmers in Pittivanipalli Village , Chittamur Mandal, SPSR Nellore District					
Sl.No.	Mandal	Village	Farmer Name	Extent (in Acre)	Survey No.
1	2	3	4	5	6
1	Chitamur	Pittivanipalli	Theruvayi Veeraswamy	4	32-2,60-10,23-1,24-1,24-5
2	Chitamur	Pittivanipalli	Manubolu china chengaliah	1.12	32-3,32-4,32-7,60-9
3	Chitamur	Pittivanipalli	Kalluru Rajendra Babu	0.40	32-6
4	Chitamur	Pittivanipalli	Manubolu Sathesh	4.92	33-1A,38-2,27-3,38-1
5	Chitamur	Pittivanipalli	Pudeti Chinnalah	1.50	33-1B
6	Chitamur	Pittivanipalli	Teruvayi Thirupalu	1.72	33-1C, 60-1, 60-4, 60-7
7	Chitamur	Pittivanipalli	Manjala Madhu	2.10	33-1C
8	Chitamur	Pittivanipalli	Manubolu Ragamma	1.55	38-1A
9	Chitamur	Pittivanipalli	Manubolu Venkaiah	3.05	38-4A,39-2,39-3,17-1,31-3,38-7
10	Chitamur	Pittivanipalli	Pamamji china chengaliah	0.59	38-5,38-8
11	Chitamur	Pittivanipalli	Cheemala Chengaliah	1.01	38-6,38-6A,38-9,38-9A
12	Chitamur	Pittivanipalli	Pitti Chandramma	1.10	8-1
13	Chitamur	Pittivanipalli	Pitti venkataramanamma	5	66
14	Chitamur	Pittivanipalli	Theruvayi kandaiah	3.00	63-2

15	Chitamur	Pittivanipalli	Kapuluru Varalakshmi	0.20	70-2
16	Chitamur	Pittivanipalli	Parri Koteswaramma	2.76	50-2,78-1,79-3,79-4
17	Chitamur	Pittivanipalli	Parri Vijayakumar	0.43	50-2B
18	Chitamur	Pittivanipalli	Allipudi Adhemma	1.01	103-2A
19	Chitamur	Pittivanipalli	Allipudi Srinivasulu	1.03	105-5
20	Chitamur	Pittivanipalli	Theruvayi Chandraiah	2.54	39-4A,60-3,41
21	Chitamur	Pittivanipalli	Pamamji chengamma	1.70	36-1A
22	Chitamur	Pittivanipalli	Manubolu Indiramma	1.71	36-1B
23	Chitamur	Pittivanipalli	Kalluru susheelamma	1.60	36-1C
24	Chitamur	Pittivanipalli	Manjala Padma	0.65	36-1E1
25	Chitamur	Pittivanipalli	Podaku Munemma	0.63	36-3
26	Chitamur	Pittivanipalli	Theruvayi Bhagyalakshmi	0.60	36-2
27	Chitamur	Pittivanipalli	Theruvayi Bujamma	0.95	60-1
28	Chitamur	Pittivanipalli	Theruvayi Adheiah	0.56	60-8,31-6A
29	Chitamur	Pittivanipalli	Allipudi Babu	1.00	105-5
30	Chitamur	Pittivanipalli	Pitti Ramachandraiah	1.25	90-3C1
31	Chitamur	Pittivanipalli	Pitti Munaswamy	0.30	91-2C
32	Chitamur	Pittivanipalli	Pitti Lokaiiah	1.88	94
33	Chitamur	Pittivanipalli	Pitti Venkateswarlu	1.50	63-2

34	Chitamur	Pittivanipalli	Manubolu Venkateswarlu	2.00	41
35	Chitamur	Pittivanipalli	Kanapa Guravaiah	1.25	52-3,53-3
36	Chitamur	Pittivanipalli	Manjala Sumathi	1.00	1-1A
37	Chitamur	Pittivanipalli	Puttu Subramanyam	1.00	1
38	Chitamur	Pittivanipalli	Pandi Kotaiah	1.00	1
39	Chitamur	Pittivanipalli	Kakani Chengaiah	1.50	1
40	Chitamur	Pittivanipalli	Manubolu venkamma	3.30	3
41	Chitamur	Pittivanipalli	Pitti Jayalakshmi	3.26	4-1
42	Chitamur	Pittivanipalli	Karyam Krishnaiah	3.78	5-1,14-1
43	Chitamur	Pittivanipalli	Pitti venkataramaiah	1.50	5-2
44	Chitamur	Pittivanipalli	Pitti amaraiah	1.27	5-2A
45	Chitamur	Pittivanipalli	Thupakula Gangaiah	4.89	5-3,8-2,14-2
46	Chitamur	Pittivanipalli	Pitti Hanumanthaiah	13.33	20-28,9-2,10,13,20-2,28-2
47	Chitamur	Pittivanipalli	Pitti kistaiah	4.26	20-3,23-5,23-6
48	Chitamur	Pittivanipalli	Theruvayi Sivaramaiah	1.50	22-1A
49	Chitamur	Pittivanipalli	Podaku Ramakristaiah	0.90	23-2
50	Chitamur	Pittivanipalli	Pitti Gunnaiah	0.20	24-2

UnRegister Aqua farmers in Padarthvari kandriga Village, Chittamur Mandal, SPSR Nellore District					
Sl.No.	Mandal	Village	Farmer Name	Extent (in Acre)	Survey No.
1	2	3	4	5	6
1	Chitamur	Padarthvari kandriga	Theegala Suresh Babu	2.07	1,3-2B
2	Chitamur	Padarthvari kandriga	Parwatha reddy Venkataramana reddy	2.17	16-2A,11-1A,13-3
3	Chitamur	Padarthvari kandriga	Parwatha reddy Venkatakrishnaa reddy	2.19	16-2B,11-2,13-2
4	Chitamur	Padarthvari kandriga	Chillakuru Madhusudhanamma	1.39	12-3,4,5
5	Chitamur	Padarthvari kandriga	Kanuru Ramanaiah	1.35	13-1A,5
6	Chitamur	Padarthvari kandriga	Pitti Chandramma	2.22	5-1
7	Chitamur	Padarthvari kandriga	Pitti Parandhamaiah	2.08	3-2A
8	Chitamur	Padarthvari kandriga	Pitti venkateswarlu	2.32	3-P1
9	Chitamur	Padarthvari kandriga	Kanuru chinnaiah	0.52	15-1,3
10	Chitamur	Padarthvari kandriga	Kamireddy Balasuneel reddy	2.63	15-6

11	Chitamur	Padarthvari kandriga	Patta Achemma	1.42	18-2B1
12	Chitamur	Padarthvari kandriga	Kanuru Chenchamma	1.43	
13	Chitamur	Padarthvari kandriga	Bandi polamma	2.76	19,27-9
14	Chitamur	Padarthvari kandriga	Satheti santhi	3.78	19,27-7,29-2
15	Chitamur	Padarthvari kandriga	Chembeti Rathnamma	1.40	27-3
16	Chitamur	Padarthvari kandriga	Dega ankamma	1.40	27-4
17	Chitamur	Padarthvari kandriga	Sajja venkatamma	1.40	27-5
18	Chitamur	Padarthvari kandriga	Kanuru Kameswaramma	1.40	27-6
19	Chitamur	Padarthvari kandriga	Mekala suneetha	1.40	27-7
20	Chitamur	Padarthvari kandriga	Kanuru jayamma	1.40	27-8
21	Chitamur	Padarthvari kandriga	Dasari Ademma	1.40	29-1
22	Chitamur	Padarthvari kandriga	Karyam Manemma	1.43	29-3
23	Chitamur	Padarthvari kandriga	Pitti subbamma	2.86	29-2
Total				42.43	


 Asst, Director of Fisheries
 GUDUR

Annexure XVIII
Mandal Level Committee report of Kota Mandal on the Aqua forms

JOINT INSPECTION NOTES FOR THE ACQUAPONDS IN KARLAPUDI VILLAGE IN KOTA MANDAL AS PER THE PROCEEDINGS NO. 1053/D/2019, dt,3.7.2020 OF THE COLLECTOR, SPSR NELLORE DISTRICT VIDE

REVENUE DEPARTMENT::

Inspected the Aqua Pond established in Karlapudi Village of Kota Mandal on 20.8.2020 (date) along with the Village Revenue Officer, Karlapudi Village, Mandal Surveyor, Agricultural Officer, DE Irrigation, AE Electricity, FDO, Kota as per the instructions of the Collector, SPSR Nellore District issued vide Rc. No.1053/D/2019, dated 3.7.2020.

OWNERSHIP/TITLE

(ACQUA CULTURE DETAILS OF KARLAPUDI VILLAGE)

As per the Fair Adangal of Karlapudi Village, an extent of Ac 140.22 cts are classified as Patta lands and an extent of 81.77cts classified as DKT land. And an extent of Ac 9.48 cts classified as Govt lands.

There is legal dispute over the land under Aqua pond and the cases are pending in High Court.

LOCATION:

It is located that all ponds are located in 1000 meters of distance from the existing village settlement of Karlapudi village/hamlet. The distance between the proposed farm and nearer agriculture land is 10 meters and 700 meters away from nearest drinking water source. The distance between the existing shrimp and proposed farm is 100 meters.

CROPPING PATTERN:

Before the construction of Aqua Pond, it was an agricultural land and crops like Paddy are being raised in the land with the aid of rain fed water. These lands are not belonging to Mangrove/Forest/Salt/sand.

ENVIRONMENT IMPACT ASSESSMENT& SOCIAL IMPACT:

As the extent proposed is below 40 Hectors, the Environment Impact Assessment does not arise. The Villagers have not objected for establishment of Aquaculture but requested to protect the drinking water resource.

OMMISSIONS:

During my inspection, as far as land issues are concerned, Sri Duvuru Raja Gopal Reddy S/o Raghava Reddy are objected for his land Sy No 168 an extent of Ac. 0.50 Cts effected by Sy No. 169, 170, 171 and 174 an extent of Ac.12.86 Cts objected against the aqua pond established in Karlapudi village.

The following are the omission identified.

1. In contravention to aqua culture rules the ground water is being used for aqua culture.
2. There is no treatment plant for waste water and it will directly go to Agriculture channels.
3. There are no permission from Aqua culture authority for most of the ponds.
4. Most of the aqua farmers are non residents and they have taken the ponds on lease basis.

Conclusion:- Encroachment in Govt Lands and unauthorised ponds may be recommended for evection.

Fisheries Department opinion Submitted to the Tahsildar, B.W. Aquaculture Mandal Level committee Kota Mandal.

It is to submit that the total No.of Aqua farmers in Karlapudi villages and Extent shown below.

S.No.	Name of the Village	Authorized		Un authorized		Total	
		No. of Farmers	Extent (Ac)	No. of Farmers	Extent (Ac)	No. of Farmers	Extent (Ac)
1.	Karlapudi	13	49.39	50	182.08	63	231.47

In this connection the aqua farmers released Drain water in Penukaluva which connected to Tsallakaluva.

Suggetions:

It is to suggest to it is opinioned that the Aqua ponds in the Tsallakalava river shall be removed and Aqua ponds which are releasing the wastage into Penukaluva may be diverted into separate drain after treatment and the same was conformed by the irrigation Department.

This is submitted for favour of kind information and necessary action.

Irrigation department report:-

Mandal level team inspected the site and takenup the detailed survey on existing aqua ponds which are affecting the adjacent Agricultural lands in Karlapudi village of Kota mandal.

During the inspection and detailed survey, it is observed that the Karlapudi M.I. Tank having registered ayacut of 395.92 Acres in which about 70 acres of Registed ayacut are converted into Aqua ponds and Remaining ayacut is under cultivation. The un registered ayacut 161.47 acres in Karlapudi village are also converted into Aqua ponds.

In detailed survey the total No. Of Acqua ponds in Karlapudi village is found 142 Nos. Out of 142 Ponds 31 Acqua ponds discharging the waste water into Penukaluva which is the Irrigation channel of Sluice No.4 of Karlapudi tank. Due to releasing of waste water into Penukaluva, the adjacent lands of Penukaluva are not in a position to cultivate due to salainity of water.

Further 111 Aqua ponds in Tsallakalava river bed and Karlapudi village are releasing the wastage into the Tsallakalava river directly. This will causing the pollution of Ground Water which results increase of salainity in surrounding bore wells. Hence the Adjacent lands of Tsallakalava River are not in a position to cultivate.

During the inspection, some agricultural lands are also converted into Acqua Ponds. The Acqua ponds existing in the Tsallakalava river bed are obstructing the free flow of water in the Tsallakalava River. Due to obstructions i.e. the desilted soil of aqua ponds are depositing on the bund of aqua pond for increasing their height in order to storage of the water in the river bed the flood water comes during the monsoon period is overflow and

causing breaches to the floods banks . As a result the Karlaudi village and surroundings lands are inundated in the year 2015 floods.

In view of the above, it is opionioned that the Aqua ponds in the Tsallakalava river shall be removed and Aqua ponds which are releasing the wastage into Penukaluva may be diverted into separate drain after treatment.

Fisheries Department::

This is to Inspected the 10% existing Aquaculture ponds of Karlapudi Villages at Kota Mandel below the following my openion of details.

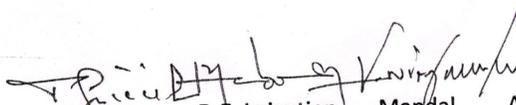
1. The Land and creeks water not used the shrimp farm only depend on bore well water.
2. The Shrimp farm should not be located in across in natural drainage canals and field drain.
3. The farm should be constructed wetlands and saltpan lands.
4. The farm waste water Challa kaluva using the canal discharge the drainage source and the shrimp farm
5. The Farm should not be maintain the Effluent Treatment System(ETS)
6. Mangroves, agricultural lands, ecologically sensitive areas like sanctuaries, marine parks, etc,Maintain the CAA Gudilines.
7. Shrimp farms should be located at least 100 m away from any human settlement in a village/ hamlet of less than 500 Population and beyond 300 m from any village/ hamlet of over 500 population. For major towns and heritage areas it should be around 2 km.
8. All shrimp farms should maintain 100 m distance from the nearest drinking water sources.
9. The shrimp farms should not be located across natural drainage canals/ flood drain.
10. A minimum distance of 50 - 100 Metres shall be maintained between the nearest agricultural land.

This is the Following the Coastal Aquaculture Authority, Chennai Guidelines

AGRICULTURE DEPT:

The Mandal agriculture officer has informed that based on the Soil test report soils are effected and farmers get paddy low yield but farmers based on the soil test recommended reclamation measures follow then will be get paddy normal yield.

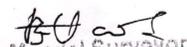

Tasildar
Kota


Inspector
Fishers
Kota

D.E, Irrigation
Kota

Mandal
Agrl. Officer


A.E, AP TRANSCO
Kota


Mandal Surveyor
Kota Mandal

Fisheries Department opinion Submitted to the Tahsildar, B.W.

Aquaculture mandal Level committee Kota Mandal.

The Village Fisheries Assistants are inspected in Karlapudi village at Kota Mandel the following report are given below

S.No	Name of the Village	Authorized		Un authorized		Total	
		No.of Farmers	Extent (Ha)	No.of Farmers	Extent (Ha)	No.of Farmers	Extent (Ha)
1.	Karlapudi	13	40.77	35	51.17	48	91.94

The above Inspection report of Village Fisheries Assistants further It is to submit that the random 10% of Mandel Level Committee inspection of Aqua farmers in Karlapudi village of Kota Mandal details as shown below.

S.No	Name of the Village	Authorized		Un authorized		Total	
		No.of Farmers	Extent (Ha)	No.of Farmers	Extent (Ha)	No.of Farmers	Extent (Ha)
1.	Karlapudi	4	5.15	4	4.02	8	9.17

In view of the above Total 8 Farmers with total extent of 9.17 Ha. But 4 farmers are Authorised get licence holders with extent 5.15 Ha. 4 Farmers unauthorised extent 4.02 in Karlapudi village. The Brackish water aqua farmers doing semi-intensive shrimp culture and drainage water release in to the Challakaluva.

The above proforma total Aquafarmers depending on the bore water only the Agriculture land to Aquaculture farm distance for 20 meters only but As per the Coastal Aquaculture Authority guidelines 50 to 100 meters minimum distance.

This is Submitted for favor of information and take necessary action


FISHERIES DEVELOPMENT OFFICER,

PADUGUPADU

Sl. No.	Mandal	GP Name	Village	Farmer Name	Extent (in Ha)	Survey No.	Reg. No.	Date of Registration	Date of Validity
1	2	3	4	5	6	7	8	9	11
1	KOTA	KARLAPUDI	KARLAPUDI	MUTEMBAKA KOTAMMA	0.73	SY.NO: 220-14,217-20,35,36	AP-II-2017(19043)	26-12-17	25-12-22
2	KOTA	KARLAPUDI	KARLAPUDI	DUVURU JAHNAVI	1.73	SY.NO: 177-6,174-B-1,172-2,1,170-IBP1	AP-II-2017(19040)	26-12-17	25-12-22
3	KOTA	KARLAPUDI	KARLAPUDI	PERNATI VENUGOPAL REDDY	0.69	SY.NO: 173-2A, 173-ID, 173-1A	AP-II-2017(19039)	26-12-17	25-12-22
4	KOTA	KARLAPUDI	KARLAPUDI	KAMIREDDY SUBBAMMA	0.33	SY.NO: 176-1,197-1,183-11,276/1	AP-II-2017(19038)	26-12-17	25-12-22
5	KOTA	KARLAPUDI	KARLAPUDI	KARALAPUDI VENKATAMMA	0.34	SY.NO: 220-25,220-30,217-28,30,50	AP-II-2017(19031)	26-12-17	25-12-22
6	KOTA	KARLAPUDI	KARLAPUDI	KARALAPUDI ANKAMMA	0.404	SY.NO: 220-28,217-41,	AP-II-2017(19030)	26-12-17	25-12-22
7	KOTA	KARLAPUDI	KARLAPUDI	KARALAPUDI VENKATAMMA	0.8	SY.NO: 240-17,220-36,217-33,39	AP-II-2017(19029)	26-12-17	25-12-22
8	KOTA	KARLAPUDI	KARLAPUDI	PERNETI SRINIVASULU REDDY	1.16	SY.NO: 176-2,3,4,8	AP-II-2017(19028)	26-12-17	25-12-22
9	KOTA	KARLAPUDI	KARLAPUDI	DUVVURU KALAPANA	3.17	SY.NO: 252-4A1, 251-3, 211, 251-7A	AP-II-2017(19010)	26-12-17	25-12-22
10	KOTA	KARLAPUDI	KARLAPUDI	DUVVURU KALAPANA	3	SY.NO: 210-2,209-6,209-4P1	AP-II-2017(19009)	26-12-17	25-12-22
11	KOTA	KARLAPUDI	KARLAPUDI	PERNATI RADHA KRISHNA REDDY	1.78	SY.NO:170/2,3, 172/3	AP-II-2017(18284)	13-07-17	12-07-22
12	KOTA	KARLAPUDI	KARLAPUDI	PERNATI ANANDA REDDY	2	SY.NO:170/4	AP-II-2017(18283)	13-07-17	12-07-22
13	KOTA	KARLAPUDI	KARLAPUDI	PERNATI VAMSI KRISHNA REDDY	1.12	SY.NO:174/B2, 179/3	AP-II-2017(18281)	13-07-17	12-07-22
14	KOTA	KARLAPUDI	KARLAPUDI	DUVVURU ANANDHAMMA	0.45	233 - 1	AP-II-2015(16328)	14-09-15	13-09-20
15	KOTA	KARLAPUDI	KARLAPUDI	pernati varadha reddy	1.88	171/b1;174/A	Ap-II-2017(18297)	13-07-17	12-07-22

Brief Note**JOINT SURVEY NOTES FOR THE EXISTING AQUA PONDS IN KARLAPUDI VILLAGE IN KOTA MANDAL AS PER THE PROCEEDINGS NO. 1053/D/2019, dt,3.7.2020 OF THE COLLECTOR, SPSR NELLORE DISTRICT VIDE**

The survey of Brackish water Aquaculture farmers existing in Karlapudi village at Kota mandal has conducted and the following respective departments are participated and completed the survey on 26-08-2020. The following Respective Departments are participated are REVENUE, FISHERIES, AGRICULTURE, IRRIGATION, ELECTRICAL Departments participated.

Below following the details are :

KARLAPUDI : - In Karlapudi Village at Kota mandal Existing Aquaculture ponds the main drain channel of Challa kaluva Canal is originated from Kokkupadu village in Kota mandal and it enters into the Jarugumalli, Agraharam, Kottapalem, Kota and Karlapudi villages, it flows totally 6 villages in Kota mandal. The Total flowing distance of the canal in Kota mandal is 10 kms and finally it mixed to Bay of Bangal at Govindapalli Village, Kota Mandal.

The total Existing aquafarmers in Karlapudi village is 58 numbers and the total extent is 92.57 Hectares (231.47 acres)and Mainly Borewells is the only water source of their Aquaponds. The CAA Aqua licence authorised extent is 19.68 hectares (49.20 acres) the CAA licence authorized farmers is 13 numbers and the Remaining land is unauthorised land. The sample of the water is tested in laboratory and the salinity of the water is 17 PPT.

- The conclusion of the Survey is Karlapudi Aquaponds waste drain water flow to Challa Kaluva only and ending with Govindapalli village at Bay of Bangal.

The following Village level Committee members are participated in this survey are

Village level Committee :

1. Village Fisheries Assistant

Name of the Village Fisheries Asst

Mr. CH.Srinivasulu

CH Srinivasulu

ABSTRACT																			
Statement Showing the Particulars of the Survey on Brackish water Aquafarmers Existing with Karlapudi Village, Kota Mandal, SPSR Nellore District																			
S.No	Name of the Village	Name of the Mandal	No. of Farmers	Total Extent in (Ha)	No. of Ponds	no of borewells	Authorized				Unauthorized				Total Extent in Ha				Remarks
							Lease Holder		Owners		Lease Holder		Owners		Lease Holder		Owners		
							No. of Farmers	Extent in Ha	No. of Farmers	Extent in Ha	No. of Farmers	Extent in Ha							
1	Karlapudi	Kota	58	92.570	142	44	6	10.004	7	9.67	19	32.6	26	40.3	25	42.6	33	49.97	Actual formers are 48, but 10 members out of 48 belongs to both authorised and unauthorised total 58
Total			58	92.570	142	44	6	10.004	7	9.67	19	32.6	26	40.3	25	42.6	33	49.97	

S. Srinivas

Annexure XIX**Mandal Level Committee report of Vakadu Mandal on the Aqua forms**

XVII (C)

**JOINT INSPECTION NOTES FOR THE ACQUA PONDS IN
THIRUMURU AND MUTTEMBAKA VILLAGES IN VAKADU MANDAL
AS PER THE PROCEEDINGS NO. 1053/D/2019, dt,3.7.2020 OF THE
COLLECTOR, SPSR NELLORE DISTRICT.**

Inspected 10% of the Aqua Ponds established in Thirumuru and Muttembaka Villages of Vakadu Mandal on 18.8.2020 (date) along with the VRO,Thirumuru and Muttembaka villages, Mandal Surveyor, Mandal Agricultural Officer,DE Irrigation,AE Electricity,Inspector of Fisheries,Chittamur as per the instructions of the Collector, SPSR Nellore District issued vide Rc. No.1053/D/2019, dated 3.7.2020.

OWNERSHIP/TITLE:

1. Thirumuru village:- The Mandal Team inspected the 10% of aqua ponds in Thirumuru village on 18.8.2020. There are 25 aqua ponds in an extent of 20.05 Hectares of 11 farmers. Out of which 3 farmers encroached an extent of 0.29 Hectares of Govt land. There are no authorizations to 9 farmers and 2 farmers are having authorizations. Out of which 11 farmers are cultivating own ponds. All are drawing ground water only for aqua ponds and no creek water is being used. Some of the aqua farmers stated that there is no irrigation tank to their village and agricultural crops will be raised with the aid of rain water only and the ground water contains salinity. Hence they are raising aqua culture as an alternative measure for their livelihood. The waste water of aqua ponds were sent to Thungayalu channel and Bandla Revu it is not going to Mallam tank. Most of the aqua farmers are non residents and they have taken the ponds on lease basis. Hence it is recommended that the aqua culture in Govt. lands and un authorized ponds may be ordered to be closed.

2.Muttembaka village:- The Mandal Team inspected the 10% of aqua ponds in Muttembaka village on 18.8.2020. There are 15 aqua ponds in an extent of 8.39 Hectares of 24 farmers. There are no authorizations to 4 farmers and 7 farmers are having authorisations. Out of which 1 farmer is cultivating own ponds and 10 farmers raised lease ponds. All are drawing ground water only for aqua ponds and no creek water is being used. Some of the aqua farmers stated that there is no irrigation tank to their village and agricultural crops will be raised with the aid of rain water only and the ground water contains salinity. Hence they are raising aqua culture as an alternative measure for their livelihood. The waste water of aqua ponds were sent to Puli Kaluva channel which is mixing into Puli Kaluva and finally go to Mallam tank. Most of the aqua farmers are non residents and they have taken the ponds on lease basis. Hence it is recommended that the aqua culture in Govt. lands and unauthorized ponds may be ordered to be closed.

OWNERSHIP/TITLE:

There are 413 aqua ponds in an extent of 265.91 Hectares (657.09 ACRS) of 357 farmers. Out of which 200 farmers encroached an extent of 9.50 Hectares (23.51 ACRS) of Govt.land. There are authorizations to 45 farmers Out of 357. Remaining 317 farmers are unauthorized cultivating ponds and 200 farmers raised lease ponds. All are drawing ground water only for aqua ponds and no creek water is being used. Hence they are raising aqua culture as an alternative measure for their livelihood. Most of the aqua farmers are non residents and they have taken the ponds on lease basis. Hence Hence it is recommended that the aqua culture in Govt.lands and un authorized ponds may be ordered to be closed.

LOCATION:

It is located that all ponds are located in more than 500 meters of distance from the existing village of Thirumuru and Muttembaka.The distance between the proposed firm and nearer agriculture land is more than 500 meters and nearest drinking water source is 500 mts away.

AGRICULTURE DEPT:

The Mandal agriculture officer has informed over phone that the crops raised due to the water of Mallam tank are not fully affected due to the mixing of waste water of aqua ponds and it will be rectified by mixing fresh water in to the tank.

In Muttembaka Village soil sampling is done in 160 acres .The Analysis report submitted by soil testing laboratory Nellore has given PH in the soil is slightly alkaline and Recommended to apply FYM and green manuring to the soil as reclamation , EC is high and can be reclaimed by flooding the field with good irrigation water

In Thirumuru Village soil sampling is done in 120 acres .The Analysis report submitted by soil testing laboratory Nellore has given PH in the soil is slightly acidic and Recommended to apply FYM and green manuring to the soil as reclamation , EC is high and cause injury to the crop, recommended leeching of salts by flooding with good irrigation water. Reclaim soil with 90 kg of lime per acre.

CROPPING PATTERN:

Before the construction of Aqua Ponds, it was an agricultural land and crops like paddy and groundnut are being raised in the land with the aid of rainfed water. These lands are not belonging to Mangrove/Forest/Salt/sand. Some of the aqua farmers stated that there is no irrigation tank to their village and agricultural crops will be raised with the aid of rain water only and the ground water contains salinity. Hence they are raising aqua culture as an alternative measure for their livelihood.

OMISSIONS:

During my inspection, as far as land issues are concerned, the villagers have not objected against the aqua pond established in the village.

The following are the omission identified.

1. In contravention to aqua culture rules the ground water is being used for aqua culture.
2. There is no treatment plant for waste water and it will direct go to Agriculture channels.
3. There are no permission from Aqua culture authority for most of the ponds.
4. Most of the aqua farmers are non residents and they have taken the ponds on lease basis.

Conclusion:- It is concluded that the aqua ponds encroachment in Govt Lands and unauthorised ponds may be recommended for eviction. The waste water of Muttembaka Village leads to Kodiwaka Supply Chanal to Pulikaluva Chanal and Thirumuru Village. Tungayala Canal may be allotted for flowing of waste water of aqua ponds.

Fisheries Department opinion Submitted to the Tahsildar, B.W. Aquaculture mandal Level committee Vakadu Mandal.

It is to submit that the total No.of Aqua farmers in Thirumuru and Muttembaka villages and Extent shown below.

S.No.	Name of the Village	Authorized		Un authorized		Total	
		No.of Farmers	Extent (Ha)	No.of Farmers	Extent (Ha)	No.of Farmers	Extent (Ha)
1.	Muttembaka	13	40.77	35	51.17	48	91.94
2.	Thirumuru	21	20.93	184	148.74	205	169.67
Total:-		45	61.70	219	199.91	253	261.61

The Coastal Aquaculture Authority, Chennai guidelines checklist is herewith enclosed for information

I have verified 10% of brackishwater Aquaculture ponds and submitting herewith the information for perusal.

Suggetions:

It is to suggest to allot Royyalavagu to the aqua farmers for release drainage water of aqua forms. It is not irrigation canal and the same was conformed by the irrigation Deapartment.

This is submitted for favour of kind information and necessary action.

IRRIGATION DEPT:

D.E, Irrigation Vakadu in the check list submitted that the river Swarnamukhi is an east flowing river. It grows at an altitude of 300 m in the Eastern Ghat ranges near Pakala village in Chittoor District of Andhra Pradesh at 13° 28' N and 79° 09' E. It runs for a length of 130 Km and finally joins into the Bay of Bengal near Pamanji Village of Vakadu Mandal. Royyala Kaluva a branch of Swarnamukhi river takes off at right from Swarnamukhi river near Vemuguntapalem village in Naidupeta Mandal. Royyala Kaluva runs in Naidupeta, Vakadu & Chittamur Mandals and finally joins in the Salt creeks near Ravigunta Palem Village of Vakadu Mandal. Mallam Anicut is a Minor Irrigation Scheme constructed across Royyala Kaluva, the Mallam tank supply channel called as Puli kaluva by the locals takes off left from Mallam Anicut near Eswarvaka Village of Chittamur Mandal. Puli Kaluva is the feeder channel to Mallam Minor Irrigation tank in Chittamur Mandal & Thirumuru Minor Irrigation tank in Vakadu Mandal. The Channel was designed to carry a discharge of 150 cusecs and to irrigate an ayacut of 3238 acres. Yetigattu Kaluva which takes off at right of Mallam tank supply channel (Puli Kaluva) near Muttembaka bridge is a direct feeder channel to the Agriculture fields in Pittuvani palli, Padarthi vari kandriga & Ranganadha puram Villages in Chittamur Mandal. Palamadugu vagu is a Drain that carries excess flood water from Mallam tank Supply Channel. All these Channels carry fresh water during Monsoon periods.

Around 2000 farmers of 13 Revenue Villages 1. Mallam 2. Pallamparthy 3. Jala Paddi Gramam 4. Kokkupalem 5. Kothapalem 6. Gollapalem 7. Pothunayina Palli 8. Mangalavari Palli 9. Putra Gunta 10. Vadlavani palli 11.

Devuni Kandriga 12. Gangupalem 13. Mukkidipalem are irrigating 6682 acres of land based on the Water in Mallam tank. Mallam tank supply Channel/ Puli Kaluva is the only source of water supply to Mallam tank. The farmers of 3 Revenue Villages 1.Pittuvani Palli 2.Padarthivari Kandriga 3.Ranghanadha Puram are cultivating their crops by lifting water from the Channels Yetigattu Kaluva, Palamadugu Drain & Royyala Kaluva .

Aqua farms Aqua Pond owners of Vakadu, Gollapalem, Durgavaram & Muttembaka villages have constructed the Outlet structures and are discharging salt, chemical & waste effluents into the Pulikaluva. The Aqua pond owners of Pittuvani palli, Padarthi vani kandriga & Ranghanadha puram villages have also constructed the Outlet structures and are discharging salt, chemical & waste effluents into Yetigattu Kaluva, Palamadugu vagu & Royyala Kaluva. Due to the release of Saline & Waste water into the Irrigation channels during rainy seasons the salt water gets mixed with the fresh water in the channels there by decreasing the productivity of Agriculture crops when the water is used for Irrigation. The Irrigation Department have not issued any permission to Aqua Pond owners for constructing outlet structures into the irrigation channels and have also not granted any permission for discharging saline & waste water into the irrigation channels.

ELECTRICITY DEPT:

Mandal level team inspected and survey on existitng aqua ponds at Muttembaka village and Tirumuru village in Vakadu Mandal.

During the inspection it is identified taht 48 Nos electrical connections and 44 Nos Distribution Transformers under Muttembaka Village and 85 Nos electrical connections and 76 Nos Distribution Transformers under Tirumuru Village are utilizing for aqua culture purpose. Service wise check list here with enclosed.

It is also identified that the existing 51Nos electrical connections under Muttembaka Village and 82 Nos electrical connections under Tirumuru village are authorized connections issued to aqua farmers by recommendation of revenue and fisheries department .Electrical department always issue the electrical connections to survey numbers which are recommended by revenue and fisheries department.

During the inspection it is also observed that the permission granted for electrical connection to particular survey number but some of the aqua farmers utilizing the same electrical connection to other near by survey numbers along with permission granted survey numbers and aqua farmer formation of ponds consisting of one or more survey numbers.

In view of the above at the time of giving the No Objection Certificate for the electrical connection for aqua culture purpose clearly identify the any remarks in the farmer survey numbers by the Revenue and Fisheries department.

The Mandal level committee has inspected the Aqua Firm in question and observed that it has been established with in the guidelines issued by the CAA on Regulating Coastal Aquaculture.

The Prescribed Check lists along with the the connected records/documents are enclosed here with.

K. Srinivasulu Reddy
27/08/2020
Inspector of Fisheries, Vakadu
Fisheries Development
INDUKURPET
Sri Potti Sriramulu Nellore Dt.

Ch. Vijaya Shakti
27/08/2020
AO, Agricultural, Vakadu

T. Anand Das
27/08/2020
D.E, Irrigation, Vakadu Mandal

B. Reddy
27/08/2020
A.E, AP TRANSCO, Vakadu

V. Vijaya Shakti
27/08/2020
Mandal Surveyor, Vakadau

Srinivasulu Reddy
Tasildar, Vakadu
27/08/2020

S.NO	NAME OF THE REVENUE VILLAGE	SURVEY NO.	TOTAL EXTENT	WHETHER THE LAND IS GOVT OR PATT	IF GOVT ANY PERMISSION HAS OBTAINED FOR CULTIVATING AS PER NORMS	NAME OF THE PATTADAR AND ENJOYDAR AS PER REVENUE RECORDS	WHETHER THE LAND FARM STATE IS CLEAR OR NOT	IF NO SPECIFY THE REMARKS	HOW THE AQUA FARMERS HAS GOT THE LAND FROM THE PATTADAR (IF SAME MENTIONED AS SAME, IF DIFFERENT MENTIONING THE DETAILS OF ACQUIRE WITH SUPPORTING DOCUMENTS:	WHETHER THE BELONGS TO TO AGRICULTURE LAND/ SALT PAN/WET LAND/MAN GROVE/FOR EST LAND MEANT FOR PUBLIC PURPOSE/OTHER LAND:	D) ANY OTHER MISSIONS NOTICED DURING ENQUIRY REGARDING TITLE DISPUTE, BOUNDARY DISPUTE OR ANY COMPLAINTS ARISED:	VERIFY ALL THE VILLAGE RECORDS AND DOCUMENTS PRODUCED AND CLARIFY THAT HOW THE FARMERS GOT THE LAND IN DETAIL:
1	THIRUMURU	45-1	0.99	GOVERNMENT	NO	SHAIK ANEEFA	YES	PADMAKAR REDDY (LEASE)	NO DOCUMENTS	HER LAND (A	NO	DARAKASTU
2	THIRUMURU	51-2	0.92	GOVERNMENT	NO	MAMIDI PUDI VENKATA SUBBAIAH	YES	PADMAKAR REDDY (LEASE)	NO DOCUMENTS	WET LAND	NO	DARAKASTU
3	THIRUMURU	57-1	0.78	GOVERNMENT	NO	SHAIK IMMUSAHE B	YES	VIJAYATHULLA	NO DOCUMENTS	WET LAND	NO	DARAKASTU
4	THIRUMURU	57-2	0.21	GOVERNMENT	NO	SHAIK IMMUSAHE B	YES	VIJAYATHULLA	NO DOCUMENTS	WET LAND	NO	DARAKASTU
5	THIRUMURU	60-1	2.63	GOVERNMENT	NO	KUNCHEM PONDIAH	YES	PRABHAKAR REDDY (LEASE)	NO DOCUMENTS	WET LAND	NO	DARAKASTU
6	THIRUMURU	65-2	0.22	GOVERNMENT	NO	BHEEMES WARASWAMI	YES	ASHOK REDDY (LEASE)	NO DOCUMENTS	HER LAND (A	NO	DEVALAYA BHOOMI

7	THIRUMURU	71-1	0.23	GOVERNMENT	NO	KAMATHA M SUBBAMMA (P)	YES	BRAMHANA NDAREDDY (LEASE)	NO DOCUMENTS	WET LAND	NO	DARAKASTU
8	THIRUMURU	71-3	0.65	GOVERNMENT	NO	KAMATHA M SUBBAMMA (P)	YES	BRAMHANA NDAREDDY (LEASE)	NO DOCUMENTS	WET LAND	NO	DARAKASTU
9	THIRUMURU	88-1	0.18	GOVERNMENT	NO	KANDI POLAIAH	YES	IF SAME MENTION AS SAME	NO DOCUMENTS	DRY LAND	NO	DARAKASTU
10	THIRUMURU	97-5	0.28	GOVERNMENT	NO	PANDI POLAIAH	YES	IF SAME MENTION AS SAME	NO DOCUMENTS	WET LAND	NO	DARAKASTU
11	THIRUMURU	166-7	0.19	GOVERNMENT	NO	KUNCHEM KOTA CHENGAIAH	YES	PENCHALAI AH (LEASE)	NO DOCUMENTS	WET LAND	NO	DARAKASTU
12	THIRUMURU	288-2A	2.5	GOVERNMENT	NO	DASARI SUBBAIAH	YES	ASHOK REDDY (LEASE)	NO DOCUMENTS	WET LAND	NO	DARAKASTU
13	THIRUMURU	288-2B	1.16	GOVERNMENT	NO	KUNCHEM AMARAVATHI	YES	IF SAME MENTION AS SAME	NO DOCUMENTS	WET LAND	NO	DARAKASTU
14	THIRUMURU	56-1P2	1.2	GOVERNMENT	NO	SHAIK MOULA SAHEB	NO	SHAIK AKBAR (LEASE)	NO DOCUMENTS	DRY LAND	NO	DARAKASTU
15	THIRUMURU	56-2	0.87	GOVERNMENT	NO	IMMUSAHE B	NO	IF SAME MENTION AS SAME	NO DOCUMENTS	DRY LAND	NO	DARAKASTU
16	THIRUMURU	307-11	0.35	GOVERNMENT	NO	PINACHINA YAGARI RAMAKRISHNAIAH YARRAMATHI MARI JANSI (A)	YES	PURUSHOTHAM REDDY (LEASE)	NO DOCUMENTS	DRY LAND	NO	DARAKASTU
17	THIRUMURU	336-4	0.16	GOVERNMENT	NO	PUTTA PULLAMMA	YES	PARANDAMA REDDY (LEASE)	NO DOCUMENTS	WET LAND	NO	DARAKASTU

18	THIRUMURU	336-7	0.06	GOVERNMENT	NO	MAMIDIPI DI CHINATALA IAH (P) MAMIDIPI DI VENKATAIA H (A)	YES	PARANDAM A REDDY (LEASE)	NO DOCUMENTS	WET LAND	NO	DARAKASTU
19	THIRUMURU	344-3	0.54	GOVERNMENT	NO	PAMANJI ACHAIAH	YES		IF SAME MENTION AS SAM	WET LAND (A	NO	DARAKASTU
20	THIRUMURU	301-6	0.46	GOVERNMENT	NO	MAMIDIPI DI PEDAVENK ATAIAN	YES	VANKA BHASKER (LEASE)	NO DOCUMENTS	WET LAND	NO	DARAKASTU
21	THIRUMURU	92-1P3	0.2	GOVERNMENT	NO	PANDI POLAIAH	YES		IF SAME MENTION AS SAM	WET LAND	NO	DARAKASTU
22	THIRUMURU	120-1	0.54	GOVERNMENT	NO	SHAIK BASHA	YES	KARIMULLA SAHEB (LEASE)	NO DOCUMENTS	WET LAND	NO	SADABAINAMA
23	THIRUMURU	120-2	0.77#	GOVERNMENT	NO	SHAIK AMALU	YES	KARIMULLA SAHEB (LEASE)	NO DOCUMENTS	WET LAND	NO	DARAKASTU
26	THIRUMURU	120-5P3	0.15	GOVERNMENT	NO	EKOLLU SUBRAMA NYAM REDDY	YES	PADMAKAR REDDY (LEASE)	NO DOCUMENTS	WET LAND	NO	DARAKASTU
27	THIRUMURU	297-8	0.1	GOVERNMENT	NO	KUNCHAM CHENGAI H	YES	PURUSHOTH AM REDDY (LEASE)	NO DOCUMENTS	WET LAND	NO	OWN
28	THIRUMURU	297-6	0.19	GOVERNMENT	NO	YARRAMAT HI KOTIAH	YES	PURUSHOTH AM REDDY (LEASE)	NO DOCUMENTS	WET LAND	NO	OWN
29	THIRUMURU	297-4b	0.02	GOVERNMENT	NO	YARRAMAT HI KOTIAH	YES	PURUSHOTH AM REDDY (LEASE)	NO DOCUMENTS	WET LAND	NO	OWN

30	THIRUMURU	297-4c	0.2	GOVERNMENT	NO	YARRAMAT HI KOTIAH	YES	PURUSHOTH AM REDDY (LEASE)	NO DOCUMENTS	WET LAND	NO	OWN
31	THIRUMURU	297-4b	0.18	GOVERNMENT	NO	YARRAMAT HI CHINA MASTANAI AH	YES	PURUSHOTH AM REDDY (LEASE)	NO DOCUMENTS	WET LAND	NO	OWN
32	THIRUMURU	297-4A	0.23	GOVERNMENT	NO	YARRAMAT HI NANNESU	NO	PURUSHOTH AM REDDY (LEASE)	NO DOCUMENTS	WET LAND	NO	OWN
33	THIRUMURU	298-10	0.05	GOVERNMENT	NO	KARLAPUDI ACCHAMMA	YES		IF SAME MENTION AS SAM	WET LAND	NO	OWN
34	THIRUMURU	298-12	0.28	GOVERNMENT	NO	KUNCHAM MASTHAN AMMA	YES		IF SAME MENTION AS SAM	WET LAND	NO	OWN
35	THIRUMURU	298-13	0.08	GOVERNMENT	NO	KUNCHAM MASTHAN AMMA	YES		IF SAME MENTION AS SAM	WET LAND	NO	OWN
36	THIRUMURU	298-14	0.16	GOVERNMENT	NO	KUNCHAM MASTHAN AMMA	YES		IF SAME MENTION AS SAM	WET LAND	NO	OWN
37	THIRUMURU	298-15	0.18	GOVERNMENT	NO	KUNCHAM MASTHAN AMMA	YES		IF SAME MENTION AS SAM	WET LAND	NO	OWN
38	THIRUMURU	298-6	0.1	GOVERNMENT	NO	KUNCHAM MASTHAN AMMA	YES		IF SAME MENTION AS SAM	WET LAND	NO	DARAKASTU
39	THIRUMURU	298-7	0.06	GOVERNMENT	NO	KUNCHAM MASTHAN AMMA	YES		IF SAME MENTION AS SAM	WET LAND	NO	DARAKASTU
40	THIRUMURU	298-8	0.03	GOVERNMENT	NO	DARA RAJIAH	YES		IF SAME MENTION AS SAM	WET LAND	NO	DARAKASTU
41	THIRUMURU	298-8	0.18	GOVERNMENT	NO	KAKI JOTHI	YES		IF SAME MENTION AS SAM	WET LAND	NO	VARASATHVAM

42	THIRUMURU	298-9	0.18	GOVERNMENT	NO	DARA RAJIAH	YES	IF SAME MENTION AS SAM		WET LAND	NO	DARAKASTU
43	THIRUMURU	164-2B	2.44	GOVERNMENT	NO	P.MUNI LAKSHMI	YES	SANTHOSH REDDY	NO DOCUMENTS	WET LAND	NO	DARAKASTU
44	THIRUMURU	164-2A	2.39	GOVERNMENT	NO	PUCHALA PALLI BALAKRIS HNAREDD Y	YES	SANTHOSH REDDY (LEASE)	NO DOCUMENTS	WET LAND	NO	DARAKASTU
45	THIRUMURU	344-1	1	GOVERNMENT	NO	KAKI ADAIAH	YES	IF SAME MENTION AS SAM		HER LAND (A	NO	DARAKASTU
46	THIRUMURU	344-3	0.54	GOVERNMENT	NO	PAMANJI ACHAIAH	YES	IF SAME MENTION AS SAM		HER LAND (A	NO	DARAKASTU
47	THIRUMURU	337-1	0.75	GOVERNMENT	NO	CHINTHAL A KOTAMM A	YES	IF SAME MENTION AS SAM		WET LAND	NO	DARAKASTU
48	THIRUMURU	337-3	0.36	GOVERNMENT	NO	KUNCHA M KOTAIAH	YES	IF SAME MENTION AS SAM		NADHEENAI	NO	DARAKASTU
49	THIRUMURU	337-4	0.08	GOVERNMENT	NO	KUNCHA M KOTAIAH	YES	IF SAME MENTION AS SAM		NADHEENAI	NO	DARAKASTU
50	THIRUMURU	337-2	0.29	INAM	NO	PINACHIN NAYAGARI RAMAKRIS HNAIAH CHINTHAL A KOTAMM A	YES	IF SAME MENTION AS SAM		WET LAND	NO	DARAKASTU

51	THIRUMURU	295-1	0.75	GOVERNMENT	NO	DARA RAJIAH	YES	IF SAME MENTION AS SAM		NADHEENAI	NO	DARAKASTU
	Total	51	25.75									
1	THIRUMURU	53-2P	1.00	PATTA	NO	GOODA SUBRAMA NYAM(P) SHAIK MEERA SAHEB (A)	YES	IF SAME MENTION AS SAME		WET LAND	NO	SADABAINAMA
2	THIRUMURU	53-P1	0.82	PATTA	NO	GAMGAPA TNAM SUBRAMA NYAM(P) SHAIK KALESHA (A)	YES	IF SAME MENTION AS SAM		WET LAND	NO	SADABAINAMA
3	THIRUMURU	53-2P1	2.14	PATTA	YES	SHAIK FATHIMA BHEE	YES	IF SAME MENTION AS SAM		WET LAND	NO	OWN
4	THIRUMURU	52-1	2.32	PATTA	NO	KAPULURU SUBRAMA NYAM	YES	PADMAKAR REDDY (LEASE)	NO DOCUMENTS	WET LAND	NO	OWN
5	THIRUMURU	52-2	0.52	PATTA	NO	PANDI POLAIAH	YES	PADMAKAR REDDY (LEASE)	NO DOCUMENTS	WET LAND	NO	DARAKASTU
6	THIRUMURU	55-bp1	0.6	PATTA	NO	SHAIK CHAND SAHEB (P) SHAIK MASTAN BHEE (A)	YES	MEERA SAHEB (LEASE)	NO DOCUMENTS	WET LAND	NO	SADABAINAMA
7	THIRUMURU	55-4P2	0.56	PATTA	YES	SHAIK JILANI BASHA	YES	MUCHAKAYA LA MANI (LEASE)	NO DOCUMENTS	WET LAND	NO	OWN

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

O.A No. 126 of 2021

M/s. Sri
Mahalakshmi
Hatcheries

..Applicant

Versus

Union Of India
& Others

..Respondents

VOLUME 2

TYPED SET OF DOCUMENTS

FILED BY RESPONDENT NO. 7

M/s. R Parthasarathy

Rahul Balaji

Madhan Babu

Vishnu Mohan &

Rangasaran Mohan

COUNSEL FOR RESPONDENT NO.7